

**RAJASTHAN HIGH COURT, JODHPUR**  
**High Court WebSite :- <http://hcraj.nic.in>**  
**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

Court No :2

**HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS**  
**HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR**

AT:-10.30 AM

**DB Criminal Appeals, DB Habeas Corpus Writs, DB Criminal Residue Matters. DB Parole Writs.**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFFECT CASES</b>			
1	SUSP. OF SENT.(APP) 1018/2017	JAGDISH STATE	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GAUR-P
	4600	IN CRLA 1283/2016	
2	SUSP. OF SENT.(APP) 1056/2017	MAHAVEER PRASAD STATE	RR VYAS-P SUNIL VYAS-P
	4600	3RD BAIL IN CRLA 1005/2012	
<b>FOR ORDERS</b>			
3	CRL.M.PET. 2339/2013	STATE BHAWANI SINGH	BY HON-P
	0204	{IN CRLA 256/12}	
	<b>With</b>		
4	CRL APP BAIL 552/2013	BHAWANI SINGH STATE	DR.SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P
	4600	(IN CRLA 256/2012) (TEMPORARY BAIL)	
5	CRL APP BAIL 412/2014	BHANWAR LAL STATE	ANIRUDH PUROHIT-P JVS DEVRA-R
	4600	5TH BAIL BEFORE IN CRLA 227/11	
6	WRIT RESTO. 286/2017	SAMAY SINGH STATE OF RAJASTHAN & ORS.	VIKRAM SINGH BHATI-P
	4200	EX-3	
7	SUSP. OF SENT.(APP) 1145/2017	SURAT SINGH & ANR. STATE	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
	4600	IN CRLA 1884/2017	
8	WRIT CONT. 1295/2017	PRAKASH CHANDRA BOTHRA ANANTA NARAYAN NANDA & ORS	TC GUPTA-P
	2401	EX-11	
9	CRL.A. 333/2009	SHRI RAM STATE	RK BISHNOI-P B RAY BISHNOI-P DHIRENDRA SINGH-P RAJEEV VISHNOI-P
	4600		
	<b>With</b>		
10	CRL.A. 456/2009	BHANWAR LAL STATE	SL BISHNOI-P MAHAVEER BISHNOI-P
	4600	(A/W CRLA 333/2009)	
	<b>With</b>		
11	CRL.A. 590/2010	BABU RAM STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P
	4600		

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
12	Hab.Corpus 167/2017  0304 -HAB.COR.	SUKHDEO STATE & ORS	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P  SK VYAS-R
13	Hab.Corpus 169/2017  0304 -HAB.COR.	BHURA RAM STATE OF RAJASTHAN & ORS.	NITESH MATHUR-P  SK VYAS AAG-R
14	S.A.W. 836/2017  0510 (STAY) EX-3	MEETHA LAL STATE & ORS	HARISH PUROHIT-P  DR PRASTISHTHA DAVE-R
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
15	CRL.A. 2051/2017  4600	BABU LAL STATE	KR BHATI-P PS CHOUHAN-P RK RAWAL-P SUMER SINGH SEN-P  PP-R
16	CRL.A. 2081/2017  4600	KANA @ KHANA STATE	TRS SODHA-P DILIP SINGH RATHORE-P  PP-R
17	Hab.Corpus 174/2017  0304 -HAB.COR.	RAKESH KUMAR STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P  SK VYAS-R
18	Hab.Corpus 179/2017  0304 -HAB.COR.	MASRRAM STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P  JPS CHOUDHARY-R
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
19	Hab.Corpus 110/2017  0304 -HAB.COR.	JAGDISH PRASAD STATE OF RAJASTHAN & ORS.	BS TANWAR-P HIRENDRA RINWA-P  SK VYAS-R
20	Hab.Corpus 162/2017  0304 -HAB.COR.	PEMA RAM STATE OF RAJASTHAN & ORS.	BHARAT SHRIMALI-P RAJENDRA SINGH-P  SK VYAS AAG-R SK VYAS-R
21	C.W. 15763/2017  4400 -PAROLE	SURENDRA SINGH STATE & ORS	BY POST-P
<b>FOR HEARING</b>			
22	CRL.D.REF. 1/2016  0105	STATE SHAHABUDDIN & ORS.	BY LETTER ASJ PALI-P PP-P  VINEET JAIN-R
<b>With</b>			
23	CRL.A. 966/2016  0105	SHAHABUDEEN & ORS STATE	NISHANT BORA-P  ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SHSHMA DHARA-P VIJAY CHOUDHARY-P  PP-R
<b>FOR HEARING</b>			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
24	CRL.A. 292/2009	SHANKAR LAL & ORS. STATE	SURESH KUMBHAT-R  DHIRENDRA SINGH-P FIROZ KHAN-P YOGESH OJHA-P
	4600 For : 2007 Years, 1 Months & 12 Days.		
<b>With</b>			
25	CRL.A. 253/2009	UMMAID RAM STATE	SHAMBHOO SINGH-P  BHARAT SHRIMALI-P BHARAT SINGH-P HUKAM SINGH-P SURESH KUMBHAT-P
	4600		
<b>With</b>			
26	CRL.A. 304/2009	SHANKAR LAL & ORS. STATE	DHIRENDRA SINGH-P  JV S DEORA-P NUPUR BHATI-P
	4600		
27	CRL.A. 848/2007	GAJJI & ORS. STATE	MAHESH BORA-P MAHESH BORA-P NISHANT BORA-P
	4600 For : 2006 Years, 4 Months & 11 Days.		
<b>FOR HEARING</b>			
28	CRL.A. 232/2009	SUMAR RAM STATE	PP-R  DHIRENDRA SINGH-P
	4600 For : 2008 Years, 8 Months & 11 Days.		
29	CRL.A. 313/2009	RAMVEER STATE	PRADEEP SHAH-P  NS KHILERI-R
	4600 For : 2008 Years, 1 Months & 7 Days.		
<b>FOR HEARING</b>			
30	CRL.A. 227/1989	SMT. GUDDI @ JASPAL KAUR & ORS. STATE	DOONGAR SINGH-P  PP-R
	4600		
<b>With</b>			
31	CRL.JAIL.APP 257/1989	RANJEET SINGH & ORS. STATE	DOONGAR SINGH-P  PP-R
	4600		
32	CRL.A. 308/1989	MUSTAQ STATE	MANISH SHISHODIA-P DS SISODIYA-P HL KELA-P SUNIL MEHTA-P
	4600 (HEARING)		
<b>With</b>			
33	CRL.A. 343/1989	ABDUL HAKIM @ HAKIM & ANR. STATE	DOONGAR SINGH-P  PP-R
	4600		
34	CRL.A. 323/1989	CHANDAN SINGH STATE	VINEET JAIN-P MS SINGHVI-P RK BISHNOI-P
	9999  PP-R B RAY BISHNOI-R MANISH SHISHODIA-R		
<b>With</b>			
35	CRL.A. 16/1990	STATE OF RAJASTHAN CHANDAN SINGH & ORS	PP-P  VINEET JAIN-R  SACHIN ACHARYA-R
	0106 EXP-6		

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<b>FOR HEARING</b>			
36	CRL.A. 492/1989  4600 (HEARING)	JEET SINGH & ORS. STATE	DOONGAR SINGH-P LD KHATRI-P MRIDUL JAIN-P
37	CRL.R. 345/2002  0205	RAMNIWAS STATE	GR PUNIA-P ASHOK BISHONI-P RS CHOUDHARY-P YP KHILLEREE-P
<b>FOR HEARING</b>			
38	C.W. 1612/1995  0511 EX-3	KAILASH MAL BHANDARI RAJASTHAN HIGH COURT & ORS	MR SINGHVI-P BHAVIT SHARMA-P KS CHOUHAN-P VINAY JAIN-P
<b>FOR HEARING</b>			
39	CRL.A. 555/2011  4600 For : 2010 Years, 5 Months & 1 Days.	CHHOTU RAM STATE	SD GOSWAMI-P SR GODARA-P
40	CRL.A. 295/2011  4600 For : 2010 Years, 2 Months & 11 Days.	NEMI CHAND @ NEMA RAM & ANR. STATE	HM SARASWAT-P AK DOBHAL-P D JASMATIA-P JP BISHNOI-P NISHANT BORA-P SK BOHRA-P
41	CRL.A. 178/2014  4600 For : 2010 Years, 1 Months & 20 Days.	TULSI RAM @ SURESH STATE	RK CHARAN-P ABHISHEK CHARAN-P KR CHOUDHARY-P
42	CRL.A. 676/2003  4600	RUKHMO @ BABU STATE	BY POST-P ANISH BHURAT-P
43	CRL.A. 792/2008  4600	LAXMINARAYAN & ANR STATE	SHAITAN SINGH-P
44	S.A.W. 31/2012  5500 EX-3	DHANPAT BOARD OF REVENUE, AJMER & ORS	RS CHOUDHARY-P JR CHAWEL-P RAJEEV PUROHIT-P VN KALLA-R AR GODARA-R AR GODARA DYGC-R DL MOTSARA-R H CHOUDHARY-R MOTI SINGH-R RAKESH ARORA-R SAJJAN SINGH-R

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**HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS**

**AFTER COMPLETION OF  
DB TO  
1.00 PM AND 2.00 TO  
4.30**

**SB Criminal Bails u/s 439 Cr. P. C.,SB Criminal Residue Matters. All S.B. Matters Pertaining to Prevention  
of Corruption Act where prosecution sanction has been challenged.**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>#Cr. Misc. Bail 439crpc</b>			
1	CRL.M.(BAIL) 7713/2017 0202	KUMP SINGH STATE	TRIBHUWAN SINGH-P PP-R
2	CRL.M.(BAIL) 8102/2017 0202 2ND BAIL BEFORE	MANISH KUMAR STATE	HARISH PUROHIT-P PP-R
3	CRL.M.(BAIL) 8667/2017 0202	LAXMINARAYAN @ NARAYAN STATE	KULDEEP SHARMA-P PP-R
4	CRL.M.(BAIL) 9225/2017 0202	SHAKTI SINGH STATE	PAIKSHIT NAYAK-P ASHISH MATHUR-P PP-R
5	CRL.M.(BAIL) 9568/2017 0202	MAHESH STATE	MANISH SHISHODIA-P PP-R
6	CRL.M.(BAIL) 9724/2017 0202	MANDEEP KUMAR STATE	RAJENDRA CHARAN-P PP-R
7	CRL.M.(BAIL) 9799/2017 0202	SHRAVAN RAM UI	MUKESH RAJPUROHIT-P NK RAI SPP-R
8	CRL.M.(BAIL) 9913/2017 0202	BHAGIRATH STATE	LK RAMDHARI-P AKASH GOYAL-P PP-R
9	CRL.M.(BAIL) 10171/2017 0202	BADRIRAM STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P PP-R
10	CRL.M.(BAIL) 10176/2017 0202	ASHISH GOLU & ANR. STATE	SK POONIA-P PR MEGHWAL-P PP-R
11	CRL.M.(BAIL) 10287/2017 0202 3RD BAIL BEFORE	JAGDISH STATE	AVINASH ACHARYA-P KAVINDRA ACHARYA-P PP-R
12	CRL.M.(BAIL) 10348/2017 0202	KESRARAM @ KESRIMAL STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P PP-R
13	CRL.M.(BAIL) 10414/2017 0202	SONU @ SANDEEP & ANR. STATE	UMESH SHRIMALI-P PP-R
14	CRL.M.(BAIL) 10910/2017 0202	MASARA RAM STATE	SHAMBHOO SINGH-P BHARAT SINGH-P PP-R

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15	CRL.M.(BAIL) 10942/2017  0202	BHAGIRATH @ BHAGU RAM STATE	PP-R PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
16	CRL.M.(BAIL) 11003/2017 0202	SUGNA RAM STATE	PP-R DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P
17	CRL.M.(BAIL) 11035/2017  0202	RAMKISHORE @ KISHORE STATE	PP-R CS RAJPUROHIT-P MS RAJPUROHIT-P RL VISHNOI-P
18	CRL.M.(BAIL) 11108/2017 0202	BABU KHAN @ RAHMAT ALI STATE	PP-R SUNIL BISHNOI-P GR CHOUDHARY-P
19	CRL.M.(BAIL) 11204/2017 0202 2ND BAIL BEFORE	HIMMAT SINGH STATE	PP-R RS CHUNDAWAT-P
<b>With</b>			
20	CRL.M.(BAIL) 10997/2017  0202	DILIP STATE	PP-R SUDHIR SARUPARIA-P  PREETI SARUPARIA-P
21	CRL.M.(BAIL) 11263/2017  0202	VICKY KALYANA & ORS. STATE	PP-R SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
22	CRL.M.(BAIL) 11268/2017 0202 2ND BAIL BEFORE	BHAWANIRAM @ KAMLESH STATE	PP-R BR BISHNOI-P
23	CRL.M.(BAIL) 11272/2017 0202	OM PRAKASH STATE	PP-R ANAND PRAKASH-P DINESH VISHNOI-P
24	CRL.M.(BAIL) 11322/2017 0202	KAMARU DEEN STATE	PP-R YUVRAJ SONEL-P PREMENDRA PURI -P
<b>With</b>			
25	CRL.M.(BAIL) 9954/2017  0201	KAMARUDDIN STATE	PP-R SATISH PANCHORI-P  MANOJ PAREEK-P DILIP PANCHARIYA-R DIVAKAR SHARMA-R
26	CRL.M.(BAIL) 11324/2017  0202 2ND BAIL	KRISHAN SINGH STATE	PP-R RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
27	CRL.M.(BAIL) 11333/2017  0202	SANJAYDEEP STATE OF RAJASTHAN	PP-R KK SHAH-P DEEPAK MENERIA-P VIVEK SHAH-P
28	CRL.M.(BAIL) 11358/2017  0202	MUKESH KUMAR STATE	PP-R CS RAJPUROHIT-P GANESH-P MS RAJPUROHIT-P
29	CRL.M.(BAIL) 11384/2017 0202	RANCHA RAM STATE	PP-R SIDDHARTH KARWASRA-P PRABHA CHOUDHARY-P

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<b>#Cr. Misc. Bail 439crpc</b>			
<b>With</b>			
30	CRL.M.(BAIL) 10501/2017	LAXMANDAS STATE	NISHANT BORA-P  ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0202		
31	CRL.M.(BAIL) 11400/2017	KHAYALI RAM @ KRISHAN LAL STATE	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P
	0202		
32	CRL.M.(BAIL) 11473/2017	VINEET STATE	NK GURJAR-P
	0202		
33	CRL.M.(BAIL) 11477/2017	BHAGWANA & ANR STATE	ANIL VYAS-P AMIT GAUR-P NS RATHORE-P
	0202		
34	CRL.M.(BAIL) 11478/2017	MANGILAL STATE	LR PUNIA-P DIVAKAR SHARMA-P RAGHUNATH BISHNOI-P RJ PUNIA-P
	0202		
35	CRL.M.(BAIL) 11482/2017	DUDARAM STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P
	0202		
36	CRL.M.(BAIL) 11503/2017	BANSI & ANR STATE	SD VYAS-P ANIL VYAS-P NS RATHORE-P SANJAY VYAS-P
	0202		
37	CRL.M.(BAIL) 11522/2017	SUBHASH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P
	0202		
38	CRL.M.(BAIL) 11552/2017	ASHARAM @ ASHOK & ANR. STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P
	0202		
39	CRL.M.(BAIL) 11557/2017	SURESH STATE	RAJENDRA CHARAN-P
	0202		
40	CRL.M.(BAIL) 11558/2017	BHAVESH @ BUNTY STATE	KR BHATI-P SUMER SINGH SEN-P
	0202		

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<b>#Cr. Misc. Bail 439crpc</b>			
41	CRL.M.(BAIL) 11581/2017 0202	RAJARAM @ RAJURAM STATE	BR GODARA-P BUDHA RAM-P
42	CRL.M.(BAIL) 11592/2017 0202	JITENDRA SHARMA STATE	RAJENDRA CHARAN-P
43	CRL.M.(BAIL) 11607/2017 0202	RAJU RAM STATE	LR PUNIA-P RJ PUNIA-P
44	CRL.M.(BAIL) 11613/2017 0202	ARJUN GIRI STATE	KR BHATI-P SUMER SINGH SEN-P
45	CRL.M.(BAIL) 11615/2017 0202	MADAN SINGH STATE	SANJAY GUPTA-P
46	CRL.M.(BAIL) 11617/2017  0202	SURENDRA NATH STATE	RAJESH PUNIA-P JAMWANT GURJAR-P PRAKASH PUNIYA-P PREETI GANDHI-P YP KHILEREE-P
47	CRL.M.(BAIL) 11618/2017  0202	BALRAJ SINGH STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
	TEMPORARY BAIL		
48	CRL.M.(BAIL) 11619/2017 0202	GATTU LAL & ORS. STATE	JVS DEORA-P
49	CRL.M.(BAIL) 11622/2017 0202	PRAKASH & ANR. STATE	RJ PUNIA-P
50	CRL.M.(BAIL) 11624/2017 0202	GANPAT RAM STATE	DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P
51	CRL.M.(BAIL) 11625/2017 0202	BRIJ LAL STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
52	CRL.M.(BAIL) 11626/2017  0202	RAMNARESH STATE	DINESH VISHNOI-P ANAND PRAKASH-P OP BISHNOI-P
53	CRL.M.(BAIL) 11627/2017  0202	RAMDEV & ORS. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
54	CRL.M.(BAIL) 11632/2017  0202	MANGILAL STATE	RK CHARAN-P ABHISHEK CHARAN-P KR CHOUDHARY-P
55	CRL.M.(BAIL) 11634/2017  0202	VIVEK KUMAR & ORS. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P



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<b>#Cr. Misc. Bail 439crpc</b>			
56	CRL.M.(BAIL) 11635/2017  0202	LAXMI LAL @ PINTU JOSHI & ANR. STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
57	CRL.M.(BAIL) 11636/2017 0202	ASHVINI KUMAR STATE	MANAS KHATRI-P
58	CRL.M.(BAIL) 11637/2017  0202	MOHAMMAD SAEED & ORS. STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
59	CRL.M.(BAIL) 11639/2017 0202	RAJU STATE	B RAY BISHNOI-P ASHOK CHANDRA-P
60	CRL.M.(BAIL) 11644/2017 0202	MUKESH KUMAR STATE	SK POONIA-P
61	CRL.M.(BAIL) 11646/2017  0202	AKSHYA KANDARA STATE	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P
62	CRL.M.(BAIL) 11647/2017 0202	DALJEET SINGH @ MANTI STATE & ANR	JS BHALERIA-P VS BHAWLA-P
63	CRL.M.(BAIL) 11650/2017 0202	BUDHA RAM STATE	VINOD SHARMA-P RK GAUR-P
64	CRL.M.(BAIL) 11651/2017 0202 2ND BAIL	VIKRAMJEET SINGH @ VICKEY STATE & ANR	AJAY VYAS-P
65	CRL.M.(BAIL) 11654/2017  0202	SUBHASH BISHNOI STATE	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
66	CRL.M.(BAIL) 11655/2017  0202	RAJU @ RAJENDRA STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
67	CRL.M.(BAIL) 11657/2017  0202	REHMATULLA KHAN STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
68	CRL.M.(BAIL) 11659/2017 0202	SONU @ MOHAN STATE	RAJENDRA CHARAN-P
69	CRL.M.(BAIL) 11660/2017 0202	VIKKY SINGH STATE	GAURAV SINGH-P
70	CRL.M.(BAIL) 11661/2017 0202	RICHHPAL STATE	ZAFAR KHAN-P PRITAM JOSHI-P

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<b>#Cr. Misc. Bail 439crpc</b>			
71	CRL.M.(BAIL) 11662/2017 0202 2ND BAIL	OM PRAKASH STATE	LR PUNIA-P RJ PUNIA-P
72	CRL.M.(BAIL) 11663/2017 0202	RAMESH KUMAR STATE	RR BISHNOI-P
<b>FOR ORDERS - DEFFECT CASES</b>			
73	CRL.M.PET. 3328/2017 0204 BEFORE	GOPI RAM STATE	SHARDUL BISHNOI-P
74	CRL.M.(BAIL) 5371/2017 0202	MAHAVEER STATE	JITENDRA OJHA-P
75	CRL.M.(BAIL) 9068/2017 0202	KAMAL SINGH STATE	NK BOHRA-P
76	CRL.M.(BAIL) 9303/2017 0202	SHKHDEV STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P
77	CRL.M.(BAIL) 10935/2017 0202	MOHAMMAD FAEEM SHEIKH STATE	GULAM MOINUDDIN-P
78	CRL.M.(BAIL) 11491/2017 0202	JOGENDRA SINGH @ JOGARAM STATE	SANJAY GUPTA-P
<b>FOR ORDERS</b>			
79	CRL BAIL CAN 50/2016 0203	PREM SINGH STATE & ANR.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
80	CRL.TSFR.PT. 14/2017 0207	VINOD RAJKUMAR & ANR.	DS UDAWAT-P BS MERTIA-P
81	CRL.TSFR.PT. 17/2017 0207 (STAY)	BHARAT PRAKASH STATE & ANR.	MAHAVEER PAREEK-P DS PANWAR-P MANOJ PAREEK-P
82	CRL BAIL CAN 32/2017 0203	SUNDER LAL STATE & ANR.	SANJAY MATHUR-P MANOJ PAREEK-P
83	SUSP. OF SENT.(APP) 1286/2017 0102 3RD BAIL BEFORE IN CRLA 797/2014	DEEPA RAM @ DALIP STATE	MAHAVEER BISHNOI-P HS BISHNOI-P SL BISHNOI-P
84	CRL.A. 1499/2017 0113 BEFORE	BALJINDER SINGH @ KULVINDERSINGH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P

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<b>FOR ORDERS</b>				
85	CRL.M.(BAIL) 5271/2010	NARESH KUMAR STATE	KV VYAS-P AWAR DAN UJJWAL-P KS RATHORE-P	PP-R MANOJ BOHRA-R MUKESH RAJPUROHIT-R R S SINGHVI-R RAJESH PANWAR-R RS SALUJA-R
	0201 {BEFORE}			
86	CRL.M.(BAIL) 11188/2017	SHARMILA STATE	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P	PP-R
	0201 2ND BAIL BEFORE			
<b>FOR FRESH ADMISSION WITH STAY</b>				
87	CRL.R. 977/2017	SANJEEV GUPTA STATE	UMESH SHRIMALI-P	PP-R
	0206 (STAY) (ACD +) (EXP - 5)			
<b>With</b>				
88	CRL.R. 817/2017	SURAJ PAL BALMIKI STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P	PP-R
	0206 (STAY)			
<b>With</b>				
89	CRL.R. 818/2017	VINOD KUMAR BHALLA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	PP-R
	0206			
<b>With</b>				
90	CRL.R. 819/2017	LAL CHAND OJHA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	PP-R
	0206			
<b>With</b>				
91	CRL.R. 983/2017	SANJEEV GUPTA STATE	UMESH SHRIMALI-P	PP-R
	0206 (STAY) (ACD)+			
<b>With</b>				
92	CRL.R. 811/2017	BIRDHI CHAND STATE	FARZAND ALI-P  NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P	PP-R
	0206 (STAY)			
<b>With</b>				
93	CRL.R. 812/2017	SURAJ PAL BALMIKI STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	PP-R
	0206			

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
<b>With</b> 94	CRL.R. 813/2017	VINOD KUMAR BHALLA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206		
<b>With</b> 95	CRL.R. 814/2017	LAL CHAND OJHA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206		
<b>With</b> 96	CRL.R. 815/2017	RAJENDRA SHEKHAR MAKKAR STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206		
<b>With</b> 97	CRL.R. 982/2017	OMPRAKASH STATE	DHANESH SARASWAT-P
	0206 (ORDER)		
<b>With</b> 98	CRL.R. 984/2017	CHANDRA SHEKHER STATE	UMESH SHRIMALI-P
	0206		

DB Special Appeals Writs related to Service Matters, DB Contempt Matters, DB Tax Matters, DB Civil Special Appeals, DB Civil Writs including VIRES Matters and Judicial Officers Matters, DB Family Court & Matrimonial Matters. DB Civil Residue Matters. Admission & Orders cases of DB Special Appeals Writs related to Service Matters, DB PIL Matters and DB CAT Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITH STAY</b>				
1	C.W. 16594/2017  2103 (STAY)	BHARTIYA JANTA VAHAN CHALAK SANG,BIKANER UNION OF INDIA & ANR.	VIRENDRA ACHARYA-P	
2	C.W. 16643/2017  0505 (STAY)	POONAM CHAND & ORS STATE & ORS	DR. AA BHANSALI-P	
3	C.W. 16644/2017  5400 (STAY)	AVINASH SONI STATE OF RAJASTHAN & ORS.	POONAM CHAND PUROHIT-P ANIRUDH PUROHIT-P	
4	C.W. 16735/2017  2612 (STAY)	WISDOM ACADEMY SENIOR SEC. SCHOOL STATE & ORS	RAMINDRA SINGH SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P	
5	S.A.W. 992/2017  0515 (STAY)	RAJ KUMAR BENIWAL STATE OF RAJ. & ORS.	RAJESH SHAH-P	
6	S.A.W. 1062/2017  1600 (STAY)	STATE OF RAJASTHAN & ANR. BHALA RAM & ORS.	PRITHVI RAJ SINGH AAG-P DINESH OJHA-P	
7	S.A.W. 1072/2017  0515 (STAY)	DAMODAR SINGH STATE & ORS	SAJJAN SINGH RATHORE-P KESHAVE BHATI-P VIKRAM SINGH BHATI-P	
8	S.A.W. 1144/2017  0515 (STAY)	RAJ. PUBLIC SERVICE COMMISSION & ANR. MUKH RAM & ANR.	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P	
9	C.M.A. 3313/2017  1006 (STAY)	SUKHLAL. SMT. RATAN DEVI	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
10	WRIT REVIEW 231/2017  4200	STATE OF RAJ. & ORS TAKHAT SINGH	RAJESH PANWAR AAG-P	
<b>FOR ORDERS - DEFFECT CASES</b>				
11	S.A.W. 443/2013  0509	STATE & ORS. SMT. TARLA MATHURE & ORS.	LK PUROHIT-P NS RAJPUROHIT AGC-P SM TOSHANIWAL AGC-P	DHANESH SARASWAT-R DHANESH SARASWAT-R
12	S.A.W. 209/2014  0507	STATE OF RAJ. & ORS HARISH MUNIA	YASHPAL KHILEREE DY.GC-P	
13	S.A.W. 1023/2017  4500	RAJ.STATE INDUST. DEVE.& INVEST.COR.&ORS SMT. PREMLATA & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFFECT CASES</b>				
14	S.A.W. 1115/2017 0505	STATE & ORS. SATYA PRAKASH GUPTA	RAJESH PANWAR AAG-P SUNIL JOSHI-P	
15	S.A.W. 1134/2017 0515	STATE OF RAJASTHAN & ORS. SUMAN DHIWA	KANTI LAL THAKUR AAG 1-P RISHABH TAYAL-P	
16	C.M.A. 3048/2017 1005	SMT. MEETU RAHI & ANR. BASANT YADAV	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P	
17	I.T.APPEAL 51/2017 1303	PR. COMMISSIONER OF INCOME TAX, JODHPUR PUSTIKAR LAGHU VYAPARIK PRATISTHAN BACHA	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
18	I.T.APPEAL 123/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO. OPERATIVE BANKL LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
19	I.T.APPEAL 124/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO. OPERATIVE BANKL LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
20	I.T.APPEAL 125/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL SMT. DAKSHA JAIN	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
21	I.T.APPEAL 126/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S ADARSH CREDIT CO. OPERATIVE SOC. LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
22	I.T.APPEAL 127/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO- OPERATIVE BANKL LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
23	I.T.APPEAL 128/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
24	I.T.APPEAL 129/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
25	I.T.APPEAL 145/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
26	C.EXCISE APP 192/2017 1304	UNION OF INDIA M/S HINDUSTAN ZINC LTD.	FALGUN BUCH-P	
<b>FOR ORDERS</b>				
27	C.C.P. 46/2017 2401	POOJA HARSH VITTHAL HARSH	PC SOLANKI-P	PC PUROHIT-R ANIRUDH PUROHIT-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
28	WRIT M.APPL 237/2017  4200	SUO MOTO STATE OF RAJ.	VIKAS BALIA-P HEMANT BALLANI-P  RAJESH PANWAR AAG-R SHYAM PALIWAL-R SONAKSHI LOHIYA-R
29	WRIT RESTO. 288/2017  4200	STATE & ORS. BANSHI SINGH	RAJESH PANWAR AAG-P SUNIL JOSHI-P
30	WRIT CONT. 1380/2017  2401	HARKA RAM & ANR. NAVEEN MAHAJAN & ORS.	SURENDRA SINGH CHOUDHARY-P  OP BOOB G.C.-R
31	WRIT CONT. 1487/2017  2401	SMT. KANKU DEVI MANOJ CHAUHAN & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P
32	C.W. 1268/2017  0400 -PIL [PIL MATTER]	SHER KHAN & ANR STATE & ORS	RAJVENDRA SARSWAT-P  KL CHAUHAN-R RAJESH PANWAR AAG-R SUMER SINGH-R
33	C.W. 14551/2017  0400 -PIL	PRIYANKA STATE & ORS	BY POST-P  AAG-R RAJESH PANWAR-R
34	C.W. 14610/2017  0515 (STAY)	ACHALA SHARMA STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P
35	C.W. 15000/2017  5400 (STAY)	CHANDRA PRAKASH SONI & ORS. STATE OF RAJASTHAN & ORS.	POONAM CHAND PUROHIT-P ANIRUDH PUROHIT-P  SUNIL PUROHIT-R
36	C.W. 15926/2017  0400 -PIL(STAY)	MOHAMMED IQBAL KHAN & ANR. STATE OF RAJASTHAN & ORS.	NL JOSHI-P KIRTI JOSHI-P
37	S.A.W. 787/2008  0507	SMT.KAMALA KANWAR STATE & ORS.	KULDEEP MATHUR-P AK CHOUDHARY-P DS SODHA-P KDS CHARAN-P NR CHOUDHARY-P  PR SINGH-R
38	S.A.W. 967/2014  0505 EX 13	MOHAN LAL JAIPUR THAR GRAMIN BANK & ORS.	SP SHARMA-P DS RATHORE-P MS RATHORE-P  RAJEEV PUROHIT-R
39	S.A.W. 124/2017  0507 (STAY)	RSRTC,JAIPUR & ORS VIJAY KUMAR KUDI	HARISH PUROHIT-P  MS GODARA-R
40	S.A.W. 281/2017  0516	STATE OF RAJASTHAN & ORS. MANAK LAL & ANR.	VISHAL RAJ MEHTA-P
41	S.A.W. 801/2017  1804 (STAY)	KISHAN SINGH DUGGAL BOARD OF REVENUE, AJMER & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P  TRILOK JOSHI-R NITESH BAGRI-R
42	S.A.W. 822/2017  1804 (STAY)	BHANWAR LAL STATE OF RAJASTHAN & ORS.	PD VAISHNAV-P JAS RAJ CHOUHAN-P MANVENDRA CHOUDHARY-P  BL BISHNOI-R
43	S.A.W. 918/2017  5200 (STAY)	ISSACK KHAN STATE OF RAJASTHAN & ORS.	TS CHAMPAWAT-P PARAMVEER SINGH-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
44	C.M.A. 2203/2016 1001 (STAY)	SMT. RANI KAUR DARSHAN SINGH & ANR.	RAKESH ARORA-P SUSHIL SOLANKI-R
45	C.M.A. 536/2017 1001	NARESH KUMAR RENU	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P VIPIN MAKKAD-R
46	C.M.A. 1067/2017 1001 (STAY)	KAILASH SMT. PREMI	AK BABEL-P JVS DEORA-R PRAVEEN BHATI-R
47	C.M.A. 1098/2017 1008	ABHAYJEET SINGH DR. JASKEERAT KAUR	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
<b>With</b>			
48	C.M.A. 591/2017 1001 (STAY)	DR. JASKIRATKAUR ABHAYJEETSINGH	KAMAL DAVE-P NISHANT BORA-R BHAVIT SHARMA-P DHIRENDRA PANDEY-P
<b>With</b>			
49	C.M.A. 624/2017 1002	DR. JASKIRATKAUR ABHAYJEETSINGH	KAMAL DAVE-P NISHANT BORA-R BHAVIT SHARMA-P DHIRENDRA PANDEY-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
50	C.W. 6350/2017 0400 -PIL [PIL MATTER]	NIRBHAY NATH RAWAL & ORS. UNION OF INDIA & ORS.	RAJVENDRA SARSWAT-P SANJEET PUROHIT-R RAJESH PANWAR AAG-R SHYAM PALIWAL-R
51	C.W. 7865/2017 0501	RAJENDRA SAHU RAJ.HIGH COURT JODHPUR & ANR.	SAJJAN SINGH RATHORE-P VS BHATI-P MANOJ BHANDARI-R
52	C.W. 11348/2017 0509 (STAY)	THE UNION OF INDIA & ORS. PURANMAL SHARMA	KAMAL DAVE-P DHIRENDRA PANDEY-P SS NIRBAN-R
53	C.W. 11353/2017 0516 EX-2	RATISH KUMAR GARG HIGHCOURT OF JUDICATURE FOR RAJ.JODHPUR	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P MANOJ BHANDARI-R
54	S.A.W. 651/2017 0515 (STAY)	G.L. JAIMAN & ANR MGS UNIVERSITY & ORS	BHEEMKANT VYAS-P PREETY KESWANI-P DD CHITLANGI-R
55	S.A.W. 932/2017 0515	ASHWINI PUROHIT RAJ.PUBLIC SERVICE COMMISSION	BHEEMKANT VYAS-P PREETY KESWANI-P RAJESH PUNIA-R
56	C.M.A. 1649/2016 1002	SATYAPRAKASH SMT. REKHA	SK VERMA-P PRITAM JOSHI-P SAJJAN SINGH-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			



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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
57	C.W. 3250/2017 0515 (STAY) EX-13	PREM KANWAR STATE OF RAJASTHAN & ANR.	SAJJAN SINGH RATHORE-P RS SHEKHAWAT-P KL THAKUR,AAG-R KL THAKUR AAG 1-R
58	C.W. 5057/2017 0515 (STAY) EX-13	BHUPENDRA KUMAR STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VS BHATI-P MUKESH DAVE-R KDS CHARAN-R KULDEEP MATHUR-R
<b>FOR HEARING</b>			
59	CRL.A. 889/2005 4600 For : 2005 Years, 9 Months & 26 Days. (22.01.2001 TO 02.07.2001 AND 26/09/2005 TO CONTINUE) EX. 2	VINOD KUMAR STATE	RAKESH ARORA-P ANAND PUROHIT-P DK GODARA-P KR BHATI-P MAHESH BORA-P PRADEEP SHAH-P SP BHATI-P VINOD KUMAR SHARMA-P PP-R PANKAJ GUPTA-R SANJAY MATHUR-R
<b>With</b>			
60	CRL.A. 758/2005 4600	RAM KUMAR & ORS STATE	RAKESH ARORA-P KR BHATI-P MAHESH BORA-P SP BHATI-P PP-R ANIL UPADHYAY-R PANKAJ GUPTA-R SK VERMA-R TRIBHUWAN GUPTA-R
61	C.W. 5016/2016 0516	DALURAM KUMAWAT & ORS STATE & ORS	AK CHOUDHARY-P PARWAT SINGH RATHORE-R KUSHUM RAO-R
<b>With</b>			
62	C.W. 7442/2011 0515 (STAY)	JEETA RAM & ORS. STATE (CO-OP. ) & ANR	KAMAL DAVE-P DHIRENDRA PANDEY-P TS CHAMPAWAT-R ASHVINI GEHLOT-R
<b>With</b>			
63	C.W. 12780/2015 0516	JAGDISH RAI & ORS STATE & ORS	AK CHOUDHARY-P BS SANDHU-R AAG-R KUSUM RAO-R
<b>With</b>			
64	C.W. 234/2016 0516	LAXMAN RAM SWAMI & ORS STATE & ORS	AK CHOUDHARY-P SS RATHORE AAAG-R BS SANDHU-R
<b>With</b>			
65	C.W. 5158/2016 0516	DEVI SINGH SHEKHAWAT & ORS STATE & ORS	AK CHOUDHARY-P KUSUM RAO AGC-R SS CHOUDHARY-R
<b>With</b>			
66	C.W. 5169/2016 0516	HARCHARAN SINGH & ORS STATE & ORS	AK CHOUDHARY-P BS SANDHU-R SS RATHORE AAAG-R

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<b>FOR HEARING</b>				
<b>With</b>				
<b>67</b>	C.W. 8958/2016	PURSHOTTAM LAL SHARMA & ORS STATE & ORS	AK CHOUDHARY-P  DINESH CHOUDHARY-P	
	0515			
<b>With</b>				
<b>68</b>	C.W. 8959/2016	SHRI UTTAM DUTT CHARAN & ORS STATE & ORS	AK CHOUDHARY-P  DINESH CHOUDHARY-P	MAHAVEER SINGH-R  RAJESH PANWAR AAG-R
	0515			
<b>With</b>				
<b>69</b>	C.W. 13589/2016	SHIV RAM SINGH & ORS STATE & ORS	AK CHOUDHARY-P  DINESH CHOUDHARY-P	KR SAHRAN-R  RAJESH PANWAR AAG-R
	0515			
<b>With</b>				
<b>70</b>	C.W. 2657/2017	MOOL CHAND & ORS STATE & ORS	AK CHOUDHARY-P  DINESH CHOUDHARY-P	RAJESH PANWAR AAG-R  RAJESH PANWAR AAG-R
	0516			

**COMPANY MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	CO.PET. 9/1998	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	SL SONI-P HR SONI-P KULDEEP MATHUR-P N M LODHA-P SHEETAL KUMBHAT-P  AMIT TATIA-R BAIJ NATH SHARMA-R GAJENDRA SANKHLA-R GORDHAN SINGH RAJPUROHIT-R JK MISHRA-R LR UPADHYAYA-R MS RAJPUROHIT-R NARPAT SINGH-R PARIKSHIT JAIN-R PK BOHRA-R PP CHOUDHARY-R RAMESHWER HEDAU-R RK MAHESHWARI-R RK SUDAN-R SG OJHA-R TEENA ARORA-R VIKAS BALIA-R
2501 (HEARING CONTINUE)			
<b>With</b>			
2	CO.PET. 10/1998	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	SL SONI-P  HR SONI-P SHEETAL KUMBHAT-P  SG OJHA-R  GAJENDRA SANKHALA-R GS RAJPUROHIT-R JK MISHRA-R LR UPADHAYAY-R MS RAJPUROHIT-R NARENDRA MULCHANDANI-R NARPAT SINGH-R RAMESHWAR HEADU-R RK MAHESHWARI-R
2501			
<b>With</b>			
3	C.M.Appl. 57/2009	SATYA DEV SHARMA & ORS. GURU SHIKHAR SAVING & FINANCE LTD.& ORS.	NM LODHA-P  ANIL BHANDARI-P BHANWAR VIKRAM SINGH-P VD DADHICH-P
4200			
<b>With</b>			
4	C.M.Appl. 89/2009	SATYADEV & ORS. GURU SHIKHAR SAVING & FINANCE LTD.& ORS.	NM LODHA-P  ANIL BHANDARI-P
4200			
<b>With</b>			
5	C.M.Appl. 90/2009	SATYADEV SHARMA & ORS. GURU SHIKHAR SAVING & FINANCE LTD.& ORS.	NM LODHA-P  ANIL BHANDARI-P
4200			
<b>With</b>			
6	C.M.Appl. 91/2009	SATYADEV & ORS. GURU SHIKHAR SAVING & FINANCE LTD.& ORS.	NM LODHA-P  ANIL BHANDARI-P VD DADHICH-P
4200			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
7	C.M.Appl. 2/2010	SATYADEV & ORS. GURUSHIKHAR SAVINGS & FINANCE LTD.& ORS.	KULDEEP MATHUR-P DS SODHA-P
	4200		
<b>With</b>			
8	C.M.Appl. 3/2010	SATYADEV & ORS. GURUSHIKHAR SAVINGS & FINANCE LTD.& ORS.	KULDEEP MATHUR-P DS SODHA-P
	4200		HR SONI-R VIKAS BALIA-R
	[IN COP 9/98]		
<b>With</b>			
9	C.M.Appl. 4/2010	SATYADEV & ORS. GURUSHIKHAR SAVINGS & FINANCE LTD.& ORS.	KULDEEP MATHUR-P DS SODHA-P
	4200		HR SONI-R VIKAS BALIA-R
<b>With</b>			
10	INLOC. APPL. 6877/2010	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	VIKAS BALIA-P
<b>With</b>			
11	C.M.Appl. 104/2011	SATYA DEV & ORS. GURU SHIKHAR SAVING & FIN.LTD.& ORS.	MRIDUL JAIN-P KC SHARMA-P SMT ANURADHA JAIN-P
	4200		
<b>With</b>			
12	C.M.Appl. 105/2011	SATYA DEV & ORS. GURU SHIKHAR SAVIND & FIN.LTD.& ORS.	MRIDUL JAIN-P KC SHARMA-P SMT ANURADHA JAIN-P
	4200		
<b>With</b>			
13	C.M.Appl. 106/2011	SATYA DEV & ORS. GURU SHIKHAR SAVING & FIN.LTD.& ORS.	MRIDUL JAIN-P KC SHARMA-P SMT ANURADHA JAIN-P
	4200		
<b>With</b>			
14	C.M.Appl. 107/2011	SATYA DEV & ORS. GURU SHIKHAR SAVING & FIN.LTD.& ORS.	MRIDUL JAIN-P KC SHARMA-P SMT ANURADHA JAIN-P
	4200		
<b>With</b>			
15	C.M.Appl. 98/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P
	4200		
<b>With</b>			
16	C.M.Appl. 99/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P
	4200		SANJEEV JOHARI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
<b>With</b> 17	C.M.Appl. 100/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	
	4200			
<b>With</b> 18	C.M.Appl. 101/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	SANJEEV JOHARI-R
	4200			
<b>With</b> 19	C.M.Appl. 102/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	SANJEEV JOHARI-R
	4200			
<b>With</b> 20	C.M.Appl. 103/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	SANJEEV JOHARI-R
	4200			
<b>With</b> 21	C.M.Appl. 104/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	SANJEEV JOHARI-R
	4200			
<b>With</b> 22	C.M.Appl. 107/2012	SATYADEV SHARMA & ORS. GURUSHIKHAR SAVINGS & FIN.& ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	SANJEEV JOHARI-R
	4200			
<b>With</b> 23	INLOC. APPL. 13164/2012	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	PK BOHRA-P NK JAIN-P	
<b>With</b> 24	INLOC. APPL. 6217/2013	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	VIKAS BALIA-P	
<b>With</b> 25	INLOC. APPL. 6218/2013	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	VIKAS BALIA-P	
<b>With</b> 26	INLOC. APPL. 6219/2013	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	VIKAS BALIA-P	
<b>With</b> 27	INLOC. APPL. 6220/2013	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	VIKAS BALIA-P S L SONI-P	
<b>With</b> 28	INLOC. APPL. 1661/2014	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	SHEETAL KUMBHAT-P	
<b>With</b> 29	INLOC. APPL. 1662/2014	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	SHEETAL KUMBHAT-P	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
<b>With</b>				
30	CO.APPL. 6/2015	SATYA DEV SHARMA & ANR. GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	HR SONI-P SHEETAL KUMBHAT-P	
	2502			
<b>With</b>				
31	APPL. CIVIL 43/2015	SATYADEV SHARMA & ORS GURUSHIKHAR SAVINGS AND INVESTMENT LTD	VIKAS BALIA-P	
<b>With</b>				
32	APPL. CIVIL 213/2015	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	HR SONI-P	
<b>With</b>				
33	APPL. CIVIL 406/2015	SATYA DEV SHARMA GURUSHIKHAR SAVINGS & FINANCE INDIA LTD	VIKAS BALIA-P	
34	CO.PET. 7/2000	UNIT TRUST OF INDIA M/S DERBY TESTILES LIMITED	JP JOSHI-P KHET SINGH-P RENUKA BOHRA-P RK PUROHIT-P S KASLIWAL-P SHEETAL KUMBHAT-P SUMAN PORWAL-P SUNIL BENIWAL-P	ANYDHUTRI MATRA-R A.ACHRYA-R ANJAY KOTHARI-R ASHWINI SHARMA-R MANSOORA SIDDIQUE-R VIKASH BALIA-R VINAY KOTHARI-R
	2501 HEARING CONTINUE			
<b>With</b>				
35	CO.PET. 9/2014	DINESH GAUR DERBY TEXTILES LTD. THROUGH DIRECTOR	SHEETAL KUMBHAT-P SIDDARTH TATIYA-P	VINAY KOTHARI-R ASHWINI SHARMA-R
	2501 (STAY)			
<b>With</b>				
36	CO.APPL. 2/2015	DINESH GAUR DERBY TEXTILES LTD. THROUGH DIRECTOR	SHEETAL KUMBHAT-P S TATIYA-P	VINAY KOTHARI-R
	2502			
37	CO.APPL. 5/2006	R.F.C.,JAIPUR NONE	ANUROOP SINGHVI-P JK SINGHI-P RAVINDRA PAL-P	LALIT PAREEK-R
	2502 EX 10			
38	CO.PET. 9/2012	RAJASTHAN GLYOXAL LTD.UDAIPUR NONE	LALIT PAREEK-P HEMANT DUTT-P	SANJEET PUROHIT-R DR RDSS KHARLIA-R MALI RAM PAREEK-R TRILOK SINGH-R VIKAS BALIA-R
	2501			
39	CO.PET. 8/2014	VKR PROJECTS PVT. LTD. VARAHA INFRA LIMITED	SANJEEV JOHARI-P PRIESH MANDOVER-P	LALIT PAREEK-R HIMANSH CHOUDHARY-R MOHIT SINGH-R MOHIT SINGHVI-R
	2501 (STAY)			
40	C.M.Appl. 58/2017	R.K. SANGHI & ANR. WESTERN INDIAN STATE MOTORS LTD. & ORS.	NAMAN MOHONOT-P	
	4200 IN COP 6/1986			
<b>FOR HEARING</b>				

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR HEARING</b>				
41	CO.PET. 8/1996	SMT. BHAWANI & ORS. CHOPASANI ICE	JL PUROHIT-P NS ACHARYA-P SG OJHA-P	RAMIT MEHTA-R ANIRUDH PUROHIT-R ANJAY KOTHARI-R JP JOSHI-R LALIT PAREEK-R LR MEHTA-R SANJAY NAHAR-R
2501 (HEARING CONTINUE)				
<b>With</b>				
42	CO.PET. 15/1996	RAM CHANDRA BORANA NIL	JL PUROHIT-P NS ACHARYA-P	ANJAY KOTHARI-R JP JOSHI-R LALIT PAREEK-R RAMIT MEHTA-R SANJAY NAHAR-R SG OJHA-R
2501				
43	CO.PET. 3/2004	RAJENDRA JAIN & ANR NITIN ALLOYS PRIVATE LIMITED	BC MEHTA-P LALIT PAREEK-P RL PRAJAPAT-P SHARAD KOTHARI-P	JP JOSHI-R MANOJ BHANDARI-R
2501				

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

**Court No :4**

**HON'BLE MS. JUSTICE NIRMALJIT KAUR**

**10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM**

SB Civil Writs (Miscellaneous) pertaining to Academic Matters, Rent Tribunal, Tax Matters (Class code 1301 to 1314), Transport Matters(Class Code 2101 to 2103), Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters {Class Code 1801 to 1806}, Colonisation Matters(Class Code 5500) & S.B. Civil Writs relating to Prevention of Corruption Act except matters in which prosecution sanction has been challenged. SB Civil Contempt Matters.

**NOTE: 1.LEARNED COUNSEL SEEKING PERMISSION FOR LISTING FRESH CASES ARE DIRECTED TO FURNISH INWARD NUMBER ON PERMISSION SLIP FROM STAMP REPORTER SECTION.**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
1	WRIT CONT. 270/2015	MANISH GULECHHA RAM SINGH PALAWAT	MUKTESH MAHESHWARI-P VANDANA BHANSALI-P  SANJEET PUROHIT-R DS SODHA-R SANJEET PUROHIT-R TS CHAMPAWAT-R YASHWANT MEHTA-R
	2401		
<b>With</b>			
2	C.W. 6786/2014	MANISH GULECHHA STATE & ORS.	MUKTESH MAHESHWARI-P  VANDANA BHANSALI-P  YASHWANT MEHTA-R  SANJEET PUROHIT-R
	5400 (STAY)		
3	WRIT CONT. 435/2015	LRS. OF HARI RAM SATYA NARAYAN LATHI R.A.S.	MUKESH VYAS-P  RAJESH PUNIA-R
	2401		
4	WRIT CONT. 608/2016	BAKHTAWAR SINGH GAYANA RAM	JS BHALERIA-P VS BHAWLA-P  PRATISHTA DAVE-R DR PRATISTHA DAVE-R
	2401		
5	WRIT CONT. 683/2016	S.L. HARSH(DEAD) THROUGH SMT. RADHA DEVI BHASKAR A SAWANT	RAKESH KALLA-P SHAHADAT ALI-P  KL THAKUR AAG-R
	2401		
6	WRIT CONT. 99/2017	KARTAR SINGH NARESH PAL GANGWAR & ORS	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P  BL BHATI GC-R
	2401		
7	WRIT CONT. 569/2017	DR. MANISHA KACHHAWAHA STATE OF RAJ. & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P  KL THAKUR AAG 1-R
	2401		
8	WRIT CONT. 635/2017	PREMA RAM PATEL & ORS. ARPANA ARORA & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P KDS CHARAN-P  KL THAKUR AAG 1-R PR SINGH-R
	2401		
9	WRIT CONT. 670/2017	KARAN SINGH BHATI KULDEEP RANKA & ANR	SUKESH BHATI-P MP RANGA-P  HARISH PUROHIT-R HARISH PUROHIT-R
	2401		
10	WRIT CONT. 1392/2017	BHANWAR LAL ARYA MUKTANAND AGRWAL & ANR.	USMAN GHANI-P TRIBHUVAN GUPTA-P  MAHESH CHAND GUPTA-P
	2401		
11	WRIT CONT. 1476/2017	DINESH CHAND MEENA & ANR RAJHANS UPADHYAY & ORS.	MAHESH CHAND GUPTA-P
	2401		



**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
12	WRIT CONT. 1478/2017  2401	JAIVEER SINGH NAVEEN MAHAJAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
13	WRIT CONT. 1481/2017  2401	MANGAL DAS VAISHNAV NAVEEN MAHAJAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
14	WRIT CONT. 1482/2017  2401	DHANNEY SINGH KULDEEP RANKA & ANR.	ANIL KUMAR SINGH-P
15	WRIT CONT. 1483/2017  2401	MANGI LAL STATE & ORS	BP MATHUR-P
<b>FOR FRESH ADMISSION WITH STAY</b>			
16	C.W. 1960/2017  0701 (STAY)	LRS OF CHANDRA PRAKASH MOHAMMED NISAR & ORS	MANISH PATEL-P BL KUDAN-P SC MALOO-R
17	C.W. 11661/2017  1804 (STAY)	LRS OF HOSARAM & ORS. BOARD OF REVENUE, AJMER & ORS.	AMIT MEHTA-P VINEET CHOUDHARY-P
18	C.W. 15298/2017  1804 (STAY)	BHAIRU LAL & ORS. SHANKAR LAL & ORS.	ABHISHEK SHARMA-P NIDHI SHARMA-P
19	C.W. 15783/2017  1804 (STAY)	LRS OF GOMAD RAM BOARD OF REVENUE RAJASTHAN,AJMER & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P TRILOK JOSHI-R NAVNEET PUNIA-R
20	C.W. 16045/2017  5500 (STAY)	RAMTULLA KHAN & ORS. STATE OF RAJASTHAN & ORS.	AJEET DAIYA-P PRS UDAWAT-P
21	C.W. 16139/2017  1305 (STAY)	MAN SINGH STATE OF RAJASTHAN & ORS.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
22	C.W. 16737/2017  0900 (STAY)	SMT. SHANTI DEVI JAIN STATE OF RAJASTHAN & ORS.	A SHRIMALI-P A VYAS-P
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>			
23	C.W. 16626/2017  0703	SHYAM SUNDER LRS OF RAMVILAS SONI & ORS.	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
24	C.W. 16627/2017  0703	SHYAM SUNDER SHAKEEL AHMAD	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
25	C.W. 16646/2017  0703	SHYAM SUNDER LRS OF RAMVILAS SONI & ORS.	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
26	C.W. 16661/2017  0703	HANSRAJ AYUB & ORS.	SHRIDHAR MEHTA-P

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>			
27	C.W. 16680/2017 0703	SHRI MAHESHWARI SAMAJ BHEENV RAJ	NARENDRA THANVI-P ASHOK THANVI-P
28	C.W. 16724/2017 0703	SHYAM SUNDAR BHANWAR SINGH	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
29	C.W. 16726/2017 0703	NARPAT SINGH VIDHYA SAGAR & ANR	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
30	C.W. 16727/2017 0703	NARPAT SINGH GENA RAM & ANR	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
31	C.W. 16728/2017 0703	SHYAM SUNDAR SHANKAR LAL	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
32	C.W. 16729/2017 0703	SHYAM SUNDAR SHANKAR LAL	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
33	C.W. 16730/2017 0703	SHYAM SUNDAR SHAKEEL AHMAD	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
34	C.W. 16731/2017 0703	SHYAM SUNDAR MOHAMMAD RAFIQ	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P
35	C.W. 16771/2017 0703	SHYAM SUNDER BHANWAR SINGH	ASHOK PATEL-P BL KUDAN-P SACHIN BHATI-P
36	C.W. 16774/2017 0703	BALDEV SINGH BHATI SHAKUR BHAI & ORS.	ASHOK PATEL-P BL KUDAN-P SACHIN BHATI-P
37	C.W. 16775/2017 0703	BALDEV SINGH BHATI KULDEEP SINGH GEHLOT	ASHOK PATEL-P BL KUDAN-P SACHIN BHATI-P
<b>FOR ORDERS</b>			
38	WRIT RESTO. 40/2014 4200	STATE OF RAJ. LRS OF LATE SHRI KARAN SINGH & ORS	SUNDEEP BHANDAWAT-P
39	WRIT RESTO. 285/2017 4200	STATE OF RAJ. JAGJEEVAN SINGH & ANR	OP BOOB GC-P

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
40	C.W. 1346/1997  1804	JEERAM B.O.R. & ORS	SUNIL BENIWAL-P  AS RATHORE-R SR BHANDARI-R VN KALLA-R
41	C.W. 3033/2001  1804	STATE OF RAJ.THRO.TEHSILDAR,SOJAT,PALI LRS OF KHUDA BUX & ORS	JK BHAIYA-P OP BOOB-P SN TIWARI, GA-P  RAKESH ARORA-R GOPAL ACHARYA-R HARISH PUROHIT-R
42	C.W. 6371/2011  1804 (STAY)	BHOLA RAM & ORS STATE OF RAJ. (REVENUE) & ORS	SURESH SHRIMALI-P MAHESH JOSHI-P  SUNDEEP BHANDAWAT,GA-R SURESH SHRIMALI-R
43	C.W. 12217/2015  2612 (STAY)	ACE INTERNATIONAL SCHOOL STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P SS RATHORE-P
44	C.W. 11736/2016  0701 (STAY)	SHANKER LAL & ANR. APPELLATE RENT TRIBUNAL JODHPUR & ORS.	CS KOTWANI-P PANKAJ ARORA-P  ASHOK PATEL-R
45	C.W. 4888/2017  2609 (STAY)	SHIKSHA SAMITI BAL NIKETAN NATIONAL COUNCIL FOR TEACHERS EDU.& ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P  RR KANWAR,GC-R DINESH OJHA-R PR SINGH-R
46	C.W. 11994/2017  0900 (STAY)	M/S. CHANDAK ASSOCIATES STATE OF RAJASTHAN & ORS.	ANKUR MATHUR-P SANDEEP SINGH SHEKHAWAT-P  RR KANWAR-R
47	C.W. 13044/2017  1804 (STAY)	BHANWAR SINGH & ORS. STATE OF RAJASTHAN & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P MS GEHLOT-P NR BUDANIA-P  GR JAKHAR-R BP MATHUR-R KULDEEP PUROHIT-R
48	C.W. 13131/2017  1806 (STAY)	HAJI MOHAMMAD HUSSAIN MUNICIPALITY, BHINDAR & ORS.	PIYUSH CHOUHAN-P YOGENDRA SINGH CHARAN-P  SS RATHORE-R MUKESH DAVE-R
49	C.W. 13971/2017  0703 (STAY)	ARVIND KUMAR THE RENT TRIBUNAL,SRI GANGANAGAR & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P SURENDRA THANVI-P  AMIT VYAS-R DD THANVI-R
50	C.W. 14714/2017  0900 (STAY)	DHANRAJ SINGH STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P  AMIT VYAS-R DD THANVI-R
51	C.W. 15760/2017  2612 (STAY)	RUHI NURSING COLLEGE, BHILWARA STATE OF RAJASTHAN & ANR.	KULDEEP MATHUR-P GIRISH JOSHI-P MUKESH TRIVEDI-P  PP-R
52	SUSP. OF SENT.(APP) 432/2017  0102 2ND BAIL BEFORE IN CRLA 506/16	HAKRA STATE	DEEPAK MENARIA-P MOH. RASHEED-P MRS UJJWAL TIWARI-P

**Daily Caselist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
53	SUSP. OF SENT.(APP) 1263/2017  0107 2ND BAIL BEFORE IN CRLA 160/2016	RAJU RAM STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P
54	CRL.A. 1490/2017  0113 BEFORE	ASHOK KUMAR @ PURSHOTTAM STATE	JVS DEORA-P PP-R
55	CRL.M.(BAIL) 9844/2017  0202 2ND BAIL BEFORE	ANNA SINGH STATE	BK VYAS-P PREETY KESWANI-P
56	CRL.M.(BAIL) 10927/2017 0202 [6TH BAIL BEFORE]	NARAYANLAL STATE	SS SISODIA-P AP SINGH-P
57	CRL.M.(BAIL) 11123/2017  0202 2ND BAIL BEFORE	DHANPAL @ DHANIYA STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
58	CRL.M.(BAIL) 11363/2017  0202 3RD BAIL BEFORE	SUMAN @ MANJU @ ANJU STATE	DS GHARSANA-P MS CHAMPAWAT-P SURESH NEHRA-P
59	CRL.M.(BAIL) 11385/2017 0202 3RD BAIL BEFORE	NARAYAN LAL STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
60	CRL.M.(BAIL) 11523/2017  0202 5TH BAIL BEFORE	SHAH MOHD STATE	MUKESH MEHRA-P DEVENDRA SINGH-P MOHSIN KHAN DHERA-P
61	CRL.M.(BAIL) 11580/2017 0202 4TH BAIL BEFORE	RAGHUNATH STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
<b>FOR ORDERS - DEFECT CASES</b>			
62	WRIT CONT. 1382/2017  2401	RANVEER SINGH & ANR. S.P. SHRIMALI & ORS	SP SHARMA-P
<b>FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED</b>			
63	C.W. 13545/2015  0703 (STAY)	BANSHI LAL ASHOK KUMAR & ANR	DEELIP KAWADIA-P GS RATHORE-P RS RATHORE-P
64	C.W. 32/2017  0703 (STAY)	M/S AMBIKA MILL STORE & ANR RAKESH GOYAL	MANISH PATEL-P BL KUDAN-P
<b>With</b>			
65	C.W. 30/2017  0703 (STAY)	M/S AMBIKA MILL STORE & ANR RAKESH GOYAL	MANISH PATEL-P BL KUDAN-P
66	C.W. 14607/2017  0703 (STAY)	MOHAMMED HASSAN SURAJ MAL BHANSALI	NARENDRA THANVI-P ASHOK THANVI-P DEEPIKA SONI-P
67	C.W. 16359/2017  2605 (STAY)	NAWAB KHAN JAI NARAIN VYAS UNIVERSITY, JODHPUR & ANR	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
68	C.W. 2835/2011	SONA VIKLANG PUNARVAS AVAM S.S., UNION OF INDIA & ORS.	LALIT PAREEK-P KUNAL PALIWAL-P LALIT PAREEK-P SHARAD KOTHARI-P	DR KAWADIA DYGC-R RAVI BHANSALI-R SANJAY PALIWAL DY GC-R SR PALIWAL-R
	2611 EX-10			
69	C.W. 6336/2013	RAMESH CHAND JAIN STATE & ORS.	RS CHUNDAWAT-P AVIN CHHANGANI-P SMT RAGHURAJ-P	AGC-R ASHOK CHHANGANI-R OP BOOB-R
	0900 (STAY)			
<b>With</b>				
70	C.W. 5590/2013	VINOD REKHAN STATE & ORS.	RS CHUNDAWAT-P  SMT RAGHURAJ-P	RK SONI,AGC-R
	0900 (STAY)			
71	C.W. 3646/2017	MOHANRAM & ORS. STATE OF RAJASTHAN & ORS.	SD VYAS-P ANIL VYAS-P NS RATHORE-P SANJAY VYAS-P VEER SINGH-P	RAGHU RAJ KANWAR-R MUKTESH MAHESHWARI-R
	0900 (STAY)			
<b>FOR HEARING</b>				
72	C.W. 3464/2015	CHAMUNDA MATA-KA MANDIR, & ORS KULWANT SINGH & ORS	AK RAJVANSHY-P A K RAJPUROHIT-P SUKHDEV SHARMA-P VIKRAM RAJPUROHIT-P VISHAL THAKUR-P	DS THIND-R GR GOYAL-R
	1804			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :5**  
**HON'BLE MR. JUSTICE SANDEEP MEHTA**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Criminal Misc. Petitions u/s 482 Cr. P. C., SB Criminal Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS -DEFFECT CASES</b>			
1	CRL.M.PET. 4478/2017  0204	JAKIR HUSSAIN STATE & ANR	NK GOYAL-P VARUN GOYAL-P PP-R
<b>FOR ORDERS</b>			
2	CRL.M.PET. 194/2016  0204 (STAY)	MOHD. GULZAR STATE	DLR VYAS-P JS NARUKA-P PP-R
3	CRL.M.PET. 2448/2016  0204 (STAY)	MAHENDRA SINGH & ORS. STATE & ANR.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
4	WRIT M.APPL 324/2017  4200 (BEFORE) (IN CW -13657/2016)	ORIENTAL COLLEGE PRIMARY SCHOOL & ANR RAMESHWAR LAL SONI & ANR	KAPIL PUROHIT-P
5	APPL. CRL. 1601/2017  (IN CRLMP 2981/2017)	RAGHUVEER @ SHOOTER STATE	PANKAJ SHARMA-P PP-R
6	CRL.M.PET. 3768/2017  0204 (STAY) (A/W CRLMP 2309/2017)	PUSHPA DEVI STATE & ANR	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
7	CRL.M.PET. 4252/2017  0204 (STAY) (A/W CRLMP 3830/2017)	SMT SHANTI DEVI & ANR. STATE & ANR	MUKTESH MAHESHWARI-P JAI KISHAN BHAIIYA-P PP-R
8	CRL.LV.A. 223/2017  0106 (EXP - 12)	HANUMAN SINGH STATE & ORS	RAJIV BISHNOI-P ABHIMANYU SINGH-P PS TEPU-P PP-R HM SARASWAT-R NIRANJAN SINGH-R
9	CRL.R. 1223/2017  0208 (STAY) (EXP - 12)	ABHAY BHARUNT SMT POOJA	NL JOSHI-P KIRTI JOSHI-P PP-R
10	CRL.M.(BAIL) 10121/2017 0202 (3RD BAIL) (BEFORE)	JAGDISH STATE	VIKAS BIJARNIA-P PP-R
11	CRL.M.(BAIL) 10663/2017 0202 (2ND BAIL)(BEFORE)	BHUVANI RAM STATE	RN BISHNOI-P PP-R
12	CRL.M.(BAIL) 10790/2017 0202 (3RD BAIL) (BEFORE)	SHOBHA LAL @ SOBHAG @ SUBHASH STATE	KR BHATI-P SUMER SINGH SEN-P PP-R
13	CRL.M.(BAIL) 11194/2017  0202 (2ND BAIL) (BEFORE)	JEEYA RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
14	CRL.M.(BAIL) 11231/2017 0202 (3RD BAIL) (BEFORE)	MITHUN STATE	KR BHATI-P SUMER SINGH SEN-P PP-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
15	CRL.M.(BAIL) 11348/2017 0202 3RD BAIL BEFORE	DHANRAJ STATE	DS THIND-P BPS INDA-P	PP-R
16	CRL.M.(BAIL) 11631/2017  0202 (2ND BAIL)(BEFORE)	JAI RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P	PP-R
17	CRL.M.(BAIL) 11658/2017 0202 (2ND BAIL)(BEFORE)	RAJMAL UOI	SURENDRA SURANA-P RAJESH PANWAR-P	NK RAI SPP-R
<b>FOR FRESH ADMISSION WITH STAY</b>				
18	CRL.M.PET. 1021/2017  0204 (STAY)	SMT ANITA JANGID STATE & ANR	VR CHOUDHARY-P	PP-R
19	CRL.M.PET. 3935/2017  0204 (STAY)	RANARAM MAHIPAL CHAUDHARY & ANR.	DHANPAT CHOUDHARY-P	PP-R
20	CRL.M.PET. 3976/2017  0204 (STAY)	SHAITAN SINGH STATE & ANR	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P	PP-R
<b>With</b>				
21	CRL.M.PET. 3977/2017  0204 (STAY)	SHAITAN SINGH & ORS STATE & ANR	HANUMAN SINGH CHOUDHARY-P  G.R SIYAG-P	PP-R
22	CRL.M.PET. 4098/2017  0204 (STAY) (A/W CRLMP 2611/2014)	LALIT CHOUHAN STATE	MAHAVEER BISHNOI-P HS BISHNOI-P	PP-R
23	CRL.M.PET. 4269/2017  0204 (STAY)	ISHWAR LAL MITTAL ANRAJ SUMIT CHAND JAIN & ANR.	MOHIT SINGHVI-P ASHWARYA ANAND-P HIMANSHU CHOUDHARY-P	PP-R
24	CRL.M.PET. 4307/2017  0204 (STAY)	SMT MANJU PUROHIT STATE & ANR	SS SHAKTAWAT-P BPS INDA-P	PP-R
25	CRL.M.PET. 4334/2017  0204 (STAY)	KRISHAN & ANR. STATE & ANR	VINEET JAIN-P	PP-R
26	CRL.M.PET. 4358/2017  0204 (STAY)	SMT SUNITA STATE & ANR	MOTI SINGH-P BS TAPU-P JOGENDRA SINGH-P PD RAJPUROHIT-P URJA RAM-P	PP-R
27	CRL.M.PET. 4380/2017  0204 (STAY)	RAJKUMAR STATE & ANR	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P	PP-R
28	CRL.M.PET. 4417/2017  0204 (STAY)	MOHAN LAL STATE	SHAMBHOO SINGH-P BHARAT SINGH-P	PP-R
29	CRL.M.PET. 4422/2017  0204 (STAY)	DAU RAM GAMETI & ANR STATE & ANR	PANKAJ SHARMA-P CHETANA SHARMA-P	PP-R

**Daily Causelist(Filtered)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
30	CRL.M.PET. 4519/2017	ISHWAR SINGH & ANR. STATE	SUNIL MEHTA-P BHUPENDRA SINGH BHATI-P NARPAT CHOUDHARY-P
	0204 (STAY)		
31	CRL.M.PET. 4525/2017	MANJEET DHAKA & ORS. STATE & ANR	AMIT GAUR-P ANIL VYAS-P NS RATHORE-P
	0204 (STAY) (A/W CRLMP 2819/2017)		
32	CRL.M.PET. 4537/2017	MAMTA KAUSHIK STATE & ANR	SD GOSWAMI-P
	0204 (STAY)		
33	CRL.M.PET. 4538/2017	MADAN LAL STATE	RAKESH MATORIA-P DEEPAK KorpAL-P SHAKUNTLA MATORIA-P
	0204 (STAY)		
34	CRL.M.PET. 4539/2017	BHUPENDER KUMAR STATE & ANR	PANKAJ GUPTA-P
	0204 (STAY) (A/W CRLMP 4064/2017)		
35	CRL.M.PET. 4540/2017	JUGAL KISHORE RATHI STATE & ANR	VINOD SHARMA-P CS CHHAGGAUI-P RAJ KUMAR GAUR-P
	0204 (STAY)		
36	CRL.M.PET. 4541/2017	CHUNNI LAL STATE & ANR	SUDHIR SHARMA-P SANDEEP GAUR-P SANJEEV SHARMA-P
	0204 (STAY)		
37	CRL.M.PET. 4542/2017	MAYANK DOSI STATE & ANR	MC BISHNOI-P
	0204 (STAY)		
38	CRL.M.PET. 4543/2017	MAYANK DOSI STATE & ANR	MC BISHNOI-P
	0204 (STAY)		
39	CRL.M.PET. 4545/2017	DINESH KUMAR SAINI STATE & ANR	DS THIND-P BPS INDA-P
	0204 (STAY)		
<b>With</b>			
40	CRL.M.PET. 4546/2017	SMT VEENA PANI SAINI & ANR. STATE & ANR	DS THIND-P BPS INDA-P
	0204		
41	CRL.M.PET. 4547/2017	AKSHAY SINGH @ AKHE SINGH STATE & ANR	GS CHOUHAN-P HARSHVARDHAN SINGH-P
	0204 (STAY)		
42	CRL.M.PET. 4548/2017	BHANWAR LAL STATE & ANR	KR SAHARAN-P CR CHOUDHARY-P
	0204 (STAY) (A/W CRLMP 3743/2016) (A/W CRLMP 69/2017) (A/W CRLMP367/2017)		
43	CRL.M.PET. 4550/2017	RAJU RAM STATE & ANR	BL BISHNOI-P DEEPAK BISHNOI-P
	0204 (STAY)		
44	CRL.M.PET. 4555/2017	SMT SAROJ SHARMA STATE & ANR	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0204 (STAY)		



**Daily Causelist(Filterd)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
45	CRL.M.PET. 4556/2017	MANA RAM STATE OF RAJ. & ANR.	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GAUR-P
	0204 (STAY)		
46	CRL.M.PET. 4558/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY)		
47	CRL.M.PET. 4559/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY)		
48	CRL.M.PET. 4560/2017	MAHENDRA STATE	SS SISODIA-P AP SINGH-P
	0204 (STAY)		
49	CRL.M.PET. 4561/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY)		
50	CRL.M.PET. 4562/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY) (A/W CRLMP 512/2016)		
51	CRL.M.PET. 4563/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY) (A/W CRLMP 394/2016)		
52	CRL.M.PET. 4564/2017	HAZI MOHD. STATE & ANR	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
	0204 (STAY)		
53	CRL.M.PET. 4567/2017	RAJENDRA SINGH STATE & ANR	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P
	0204 (STAY)		
54	CRL.R. 871/2016	SATPAL STATE	VIJAY PUROHIT-P DIMPLE PUROHIT-P
	0206 (STAY) (EXP - 12)		
<b>With</b>			
55	CRL.R. 662/2016	DARSHAN SINGH & ORS. STATE	PANKAJ GUPTA-P AVINASH BHATI-P KAUSHAL GAUTAM-P NIRANJAN SINGH-P
	0206 (STAY)		

**Daily Causelist(Filterd)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
<b>With</b>			
56	CRL.R. 872/2016	SHARDA STATE	VIJAY PUROHIT-P  DIMPLE PUROHIT-P
	0206		
57	CRL.R. 1120/2017	LAL SINGH STATE & ANR	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P
	0206 (STAY) (EXP - 12)		
58	CRL.R. 1144/2017	BHARAT VYAS STATE	NK BOHRA-P GOKULESH BOHRA-P NILESH BOHRA-P
	0206 (STAY) (EXP - 12)		
59	CRL.R. 1382/2017	JEET SINGH & ORS. STATE & ANR	PANKAJ GUPTA-P
	0206 (STAY) (EXP - 12)		pp-R RS GILL-R
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
60	CRL.M.PET. 4387/2017	KRISHI UPAJ MANDI SAMITI (FOOD GRAINS) STATE & ORS	LK PUROHIT-P
	0204		PP-R
61	CRL.M.PET. 4408/2017	VALARAM STATE	HARI SINGH KACHCHHAWAHA-P
	0204		PP-R
<b>With</b>			
62	CRL.M.PET. 3930/2017	VALA RAM STATE & ORS	SHAMBHOO SINGH-P  BHARAT SINGH-P
	0204		
63	CRL.M.PET. 4520/2017	JAYESH @ JALU RAM & ORS. STATE & ANR	SUNIL MEHTA-P
	0204		PP-R
64	CRL.M.PET. 4552/2017	RATAN LAL SP BARMER & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
	0204 (A/W CRLMP 165/2016) (A/W CRLMP 3533/2016)		PP-R
65	CRL.W. 55/2017	LASSA RAM STATE & ORS	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
	0113		
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
66	CRL.M.PET. 1001/2013	NAVEEN KUMAR STATE	NISHANT BORA-P ABHILASHA BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	0204 (STAY)		PP-R
<b>With</b>			
67	CRL.M.PET. 98/2013	SANJAY VARGHESE STATE	RAJESH JOSHI-P  MANOJ BOHRA-P VINEET R DAVE-P
	0204 (STAY)		PP-R LD KHATRI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b>			
68	CRL.M.PET. 304/2013	K.L.BANSAL STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204 (STAY)		
<b>With</b>			
69	CRL.M.PET. 305/2013	AMIT STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204		
<b>With</b>			
70	CRL.M.PET. 306/2013	PUNEET STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204 (STAY)		
<b>With</b>			
71	CRL.M.PET. 307/2013	MANOJ STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204		
<b>With</b>			
72	CRL.M.PET. 633/2013	VIDHAN BHANDARI STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204 (STAY)		
<b>With</b>			
73	CRL.M.PET. 634/2013	SUNIL KUMAR STATE & ANR.	RAJESH JOSHI-P PP-R  MANOJ BOHRA-P VINEET R DAVE-P LD KHATRI-R
	0204		
<b>With</b>			
74	CRL.M.PET. 1000/2013	LALIT SONI STATE	NISHANT BORA-P PP-R  ABHILASHA BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	0204		
<b>With</b>			
75	CRL.M.PET. 2027/2013	JAMNA LAL STATE & ANR.	DEEPAK MENARIA-P PP-R MRS UJJWAL TIWARI-P RAJESH SHAH-R
	0204 (STAY)		
<b>With</b>			
76	CRL.M.PET. 1944/2016	ANKIT KUMAR & ORS. STATE	NISHANT BORA-P PP-R ABHISHEK BOHRA-P DEEPAK JETHWANI-P KISHAN BANSAL-R VIJAY CHOUDHARY-P
	0204 (STAY) (A/W CRLMP 2673/2015) (A/W CRLMP 2902/2015) (A/W CRLMP 2951/2015)		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b>			
77	CRL.M.PET. 2319/2015	ANKIT GARG STATE & ANR.	DR SHAILENDRA KALA-P PP-R  NISHANT BORA-P PANKAJ GUPTA-R VINEET JAIN-R
	0204 (STAY)		
78	CRL.M.PET. 3155/2016	TIKU RAM STATE & ANR.	J.S. KHICHI-P PP-R JS KHICHI-P KULWANT SINGH-R
	0204		
79	CRL.M.PET. 1199/2017	SMT REENA & ORS GAJENDRA SINGH	MS AMARAWAT-P PP-R DS UDAWAT-R
	0204		
80	CRL.M.PET. 3130/2017	JAGDISH VAISHNAV STATE & ANR	TRS SODHA-P PP-R DILIP SINGH RATHORE-P HIMANSHU MAHESHWARI-R
	0204 (STAY)		
81	CRL.R. 83/2014	GOPAL SINGH STATE & ANR.	PANKAJ GUPTA-P PP-R DR SACHIN ACHARYA-R
	0206 (EXP - 12)		
<b>With</b>			
82	CRL.R. 82/2014	ASHA STATE & ANR.	SK VERMA-P DR SACHIN ACHARYA-R
	0205 (STAY)		
83	CRL.R. 76/2016	RAM NIWAS SINGH STATE	KAUSHAL GAUTAM-P PP-R NIRANJAN SINGH-P SANJAY MATHUR-R
	0206 (STAY) (EXP - 12)		
84	CRL.R. 907/2016	MANDEEP KAUR STATE & ORS.	HS SANDHU-P PP-R BS SANDHU-P KAUSHAL GAUTAM-R DS GHARSANA-P PANKAJ GUPTA-R KS GUDA-P
	0206 (EXP - 12)		
<b>FOR HEARING</b>			
85	CRL.A. 368/1991	BAGDAWAT RAM & ORS. STATE	G.K.RATHORE-P PP-R BS RATHORE-P
	0101 (EXP - 12)		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :6**  
**HON'BLE MR. JUSTICE P.K. LOHRA**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Civil Misc. Appeals, SB Civil Second Appeals.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION - FRESH WITH STAY</b>				
1	C.M.A. 3797/2011  0603 (STAY)	N.I.C.LTD. SMT.RAM PYARI & ORS.	MUKUL SINGHVI-P BHEEK SINGH BHATI-P	MANISH PITALIYA-R MANISH SISODIA-R
2	C.M.A. 1687/2017  0603 (STAY)	UOI THROUGH DEFENCE SECRETARY & ORS. MANJU KANWAR & ORS.	AK RAJVANSHY, ASGI-P DP DHAKA-P SHREEKANT VERMA-P SUKHDEV SHARMA-P	SHRIKANT VERMA-R
3	C.M.A. 2032/2017  4000 (STAY)	RAJIRAM & ANR. NAGAR PALIKA SADULSAHAR	NK SHARMA-P MANJEET GODARA-P	
4	C.M.A. 2963/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. BHAGWANTI & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P	
5	C.M.A. 3060/2017  0603 (STAY)	THE ORIENTAL INSURANCE CO. LTD. SMT. DEEPTI & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P	SANJEET PUROHIT-R
6	C.M.A. 3092/2017  0603 (STAY)	NATIONAL INSURANCE CO. LTD. RAJESH KUMAR & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P RS BHATI-P	
7	C.M.A. 3314/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. MANJU DEVI & ORS.	ANIL KAUSHIK-P	
8	C.M.A. 3315/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. BAHADUR SINGH & ANR.	ANIL KAUSHIK-P	RAJESH PANWAR-R
9	C.M.A. 3325/2017  1600 (STAY)	RAJASTHAN STATE MINES & MINERALS LIMITED LRS OF LAXMAN SINGH & ANR.	TRIBHUVAN GUPTA-P	
10	C.M.A. 3327/2017  1600 (STAY)	RAJASTHAN STATE MINES & MINERALS LIMITED MOOL SINGH RAJPUT & ANR.	TRIBHUVAN GUPTA-P	
11	C.M.A. 3328/2017  1600 (STAY)	RAJASTHAN STATE MINES & MINERALS LIMITED MULTANA & ORS.	TRIBHUVAN GUPTA-P	
12	C.M.A. 3329/2017  1600 (STAY)	RAJASTHAN STATE MINES & MINERALS LIMITED JABAR SINGH & ANR.	TRIBHUVAN GUPTA-P	
13	C.Ind.APPL 289/2014  3900 (STAY)	LRS.OF ONKAR MADAN LAL	BL CHOUDHARY-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION - FRESH WITH STAY</b>				
14	C.IInd.APPL 76/2015	CHAIRMAN, MUNICIPAL BOARD, & ANR. LR'S OF SMT. UMA DEVI	RAJKUMAR MEHTA-P MAHENDRA TRIVEDI-P RK MEHTA-P SAJJAN SINGH,AAAG-P SS LADRECHA-P	RS CHOUDHARY-R ALKESH AGARWAL-R LR MEHTA-R PRATEEK ROHIWAL-R
	3900 (STAY)			
15	C.IInd.APPL 122/2016	MAINUDDIN GORDHAN & ORS.	HARISH PUROHIT-P	
	3900 (STAY)			
16	C.IInd.APPL 145/2016	CHHATU SINGH RANJEET SINGH	MANISH PATEL-P BL KUNDAN-P TRIBHUVAN GUPTA-P TRIBHUVAN SINGH-P	PP-R CAVEATOR-R SANDEEP SHAH-R
	2800 (STAY)			
17	C.IInd.APPL 195/2016	SOHAN LAL RAM KUMAR & ANR.	KR SAHARAN-P CR CHOUDHARY-P	
	1104 (STAY)			
18	C.IInd.APPL 213/2016	DALIP RAM STATE OF RAJ. & ORS.	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTALA MATORIA-P SK DADHICH-P	
	3900 (STAY)			
19	C.IInd.APPL 43/2017	BALKISHAN GUPTA CHAIRMAN, R.H.B. & ORS.	ALKESH AGARWAL-P AKSHAY NAGORI-P	PC SHARMA-R IRFAN GAURI-R
	3900 (STAY)			
20	C.IInd.APPL 71/2017	RADHYSHYAM GHEWARCHAND & ORS.	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVARDHAN SINGH-P	
	3900 (STAY)			
21	C.IInd.APPL 80/2017	MANISH KUMAR SMT. INDU SINGHAL	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P	
	3900 (STAY)			
22	C.IInd.APPL 84/2017	SHAMBHU SINGH CHANDRA NATH & ORS.	MANISH SHISHODIA-P	
	3900 (STAY)			
23	C.IInd.APPL 87/2017	MOHAMMED KAMIL SARDAR KHAN	SM NAVEEN-P SS KAZI-P	RAJU CHAYNAN-R
	0702 (STAY)			
<b>With</b>				
24	C.IInd.APPL 86/2017	MOHAMMED KAMIL SARDAR KHAN	SM NAVEEN-P SS KAZI-P	
	0702			
<b>With</b>				
25	C.IInd.APPL 88/2017	MOHAMMED AAKIL SARDAR KHAN	SM NAVEEN-P SS KAZI-P	RAJU CHAYNAN-R
	0702 (STAY)			
<b>With</b>				
26	C.IInd.APPL 89/2017	MOHAMMAD AAKIL SARDAR KHAN	SM NAVEEN-P SS KAZI-P	RAJU CHAYNAN-R
	0702 (STAY)			

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR ADMISSION - FRESH WITH STAY</b>				
27	C.Ind.APPL 102/2017	VIJAI SINGH LRS OF BHERULAL	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P VN VYAS-P	MANISH SHISHODIA-R
	0703 (STAY)			
28	C.Ind.APPL 333/2017	SABUDIN RAJENDRA KAUR & ORS.	OP MEHTA-P PARDEEP GEHLOT-P VD GAUR-P	SURENDRA SURANA-R
	0703 (STAY)			
29	C.Ind.APPL 340/2017	NARESH KUMAR & ANR. SUSHIL KUMAR & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P	
	3900 (STAY)			
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>				
30	C.M.A. 3572/2011	SOHAN SINGH KALU LAL & ORS.	SURESH SHRIMALI-P RAJESH CHOUDHARY-P RAJESH PARIHAR-P	ANIL KAUSHIK-R MANOJ JOSHI-R
	0603			
<b>With</b>				
31	C.M.A. 1051/2006	SMT.BHANWAR KANWAR & ORS. KALU LAL & ORS.	BL CHOUDHARY-P  S RAJ PUROHIT-P SUNIL BENIWAL-P	ANIL KAUSHIK-R  DEELIP KAWADIA-R MANOJ JOSHI-R
	0603 (STAY)			
32	C.M.A. 1404/2014	SMT. GAYATRI DEVI & ORS. NARESH KUMAR & ANR.	RAVI PANWAR-P RAVI PANWAR-P RAVI SOLANKI-P	
	0603			
<b>With</b>				
33	C.M.A. 1819/2014	UNITED INDIA INSURANCE CO. LTD. SMT. GAYATRI DEVI & ORS.	ANIL BACHHAWAT-P  SANJAY RAJ PALIWAL-P	
	0603			
34	C.M.A. 1394/2016	MISS. KANTA & ORS. RAJBAHADUR & ORS.	AAKASH KUKKAR-P AAKASH KUKKAR-P	
	0603			
35	C.M.A. 273/2017	SMT. RITA KANWAR & ORS. PUKHRAJ & ORS.	GIRISH SANKHALA-P GAJENDRA SINGH SANKHLA-P GIRISH SANKHALA-P	
	0603			
<b>With</b>				
36	C.M.A. 2926/2016	PUKHRAJ & ORS. SMT. RITA KANWAR & ORS.	NAVDEEP DADHICH-P  AK DADHICH-P RS MANKAD-P	GIRISH SANKHALA-R  JAGDISH VYAS-R LALIT VYAS-R MH SHERANI-R
	0603 (STAY)			
37	C.M.A. 1104/2017	SMT. PAWAN DEVI & ORS. THE ORIENTAL INSURANCE CO. LTD. & ORS.	SANJAY NAHAR-P	
	0603			
38	C.M.A. 1269/2017	CHHOTU LAL UDAIRAM @ UDAI LAL & ORS.	SHREEDHAR PUROHIT-P RAM SUKH MALI-P RAVI PUROHIT-P SP BISSA-P	VARUN GUPTA-R
	0603			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>				
39	C.M.A. 2152/2017 0603	SMT. TULSI DEVI BARBAR CHATAR LAL & ORS.	RS MANKAD-P	
40	C.M.A. 2683/2017 0603	RAVI KHATURIA HEMANT DAVE & ANR.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P	
41	C.M.A. 2726/2017 0603	BABURI BRAJENDRA SINGH & ORS.	SANDEEP SARUPARIA-P	
42	C.M.A. 2746/2017 0603	SMT. TULSI DEVI & ORS. SATPAL SINGH & ORS.	DEELIP KAWADIA-P GS RATHORE-P P RAJPUROHIT-P	
43	C.M.A. 2832/2017 0603	GORU LAL & ORS. THE NEW INDIA INS. CO. LTD., & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
44	C.M.A. 3179/2017 0603	SMT. KAILASH & ORS. PRADEEP SINGH & ORS.	RC JOSHI-P	
45	C.M.A. 3184/2017 0602	KURA KUBA & ORS.	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P	
46	C.M.A. 3226/2017 0603	SMT. MULI DEVI & ANR. TARA SINGH & ORS.	BL BHATI-P	
47	C.M.A. 3233/2017 0603	ROD SINGH KISHA NSINGH & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
48	C.M.A. 3250/2017 1001	SMT. SANJU DINESH KUMAR @ PINTU	RAJESH PUNIA-P JAMWANT GURJAR-P OP PUNIA-P PRAKASH PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P	
49	C.M.A. 3321/2017 0603	GYARSI LAL THE NEW INDIA ASSURANCE CO. LTD. & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
50	C.M.A. 3324/2017 0603	SMT. PINKI & ORS. NATIONAL INSURANCE CO. LTD. & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
51	C.Ind.APPL 240/2014 3900	NAND RAM SMT. RAJU & ANR.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P HEMENDRA CHOUDHARY-P VANDANA BHANSALI-P	HEMANT DUTT-R
52	C.Ind.APPL 6/2017 3900	STATE OF RAJ. & ANR. M/S HIGHTECH CONSTRUCTION CO.	NS RAJPUROHIT-P NS RAJPUROHIT, AGC-P	

**ADMISSION WITH NOTICE SERVED - REPLY NOT FILED**



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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
53	C.M.A. 944/2016  4000 (STAY)	SAJWAR KHAN GAJE SINGH	VISHAL SHARMA-P MAHIPAL CHARAN-P  RANJEET JOSHI-R VISHVAJEET JOSHI-R
54	C.M.A. 2072/2017  4000 (STAY)	VINOD KUMAR NAGAR PALIKA SADULSHAHR	NK SHARMA-P ARVIND KUMAR-P MANJEET GODARA-P  DR P DAVE-R
55	C.IInd.APPL 185/2016  3900 (STAY)	LRS OF NIHAL CHAND & ORS. RAJASTHAN BOARD OF WAKF & ORS.	AMIT MEHTA-P   DR P DAVE-R USMAN GHANI-R
56	C.IInd.APPL 265/2016  0701	GIRDHAR LAL LRS OF SURAJ NARAYAN	RAJEEV PUROHIT-P AJAY PUROHIT -P NR BUDANIA-P  AJAY VYAS-R
57	C.IInd.APPL 135/2017  0703 (STAY)	BHARAT SANCHAR NIGAM LIMITED & ANR. GAURI SHANKAR	RAJESH SHAH-P ADITYA SINGHI-P  AAKASH KUKKAR-R
<b>FOR ORDERS - DEFECT CASES</b>			
58	CRL BAIL CAN 58/2017  0203	MAHENDRA SAHU STATE & ANR	MD VAISHNAV-P RISHI VAISHNAV-P  PP-R
59	C. RES 229/2017  4200 IN CSA 163/2009	NATWAR LAL MUNICIPAL COUNCIL JAISALMER & ORS.	VINEET JAIN-P ASHOK KUMAR-P  VIKASH BALIA-P HEMANT BALLANI-P
60	C. RES 235/2017  4200 IN CMA 492/1999	LRS OF RAM CHANDRA LRS OF OM PRAKASH & ORS.	VIKASH BALIA-P HEMANT BALLANI-P  LR CHOUDHARY-P RAJESH CHOUDHARY-P
61	C.M.A. 1039/2013  1600	ROOP SINGH & ORS. STATE THROUGH COLLECTOR BARMER & ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P  ANIL BHANDARI-P DINESH CHOUDHARY-P
62	C.M.A. 2861/2017  0603	SMT. MAMTA DEVI & ORS. MAHENDRA & ORS.	ANIL BHANDARI-P DINESH CHOUDHARY-P  LK PUROHIT-P SHREEKANT VERMA-R
63	C.M.A. 2899/2017  0603	R.S.R.T.C & ANR. RAHUL VASHISHTH & ORS.	LK PUROHIT-P   ANIL BACHHAWAT-P MP GOSWAMI-P SR PALWAL-P
64	C.M.A. 2939/2017  0603	THE ORIENTAL INSURANCE CO. LTD. ABHISHEK SHARMA & ORS.	ANIL BACHHAWAT-P MP GOSWAMI-P SR PALWAL-P  SANDEEP SARUPARIA-P
65	C.M.A. 2947/2017  1504	SMT. SOSAR KANWAR & ORS. AMAR SINGH & ANR.	SANDEEP SARUPARIA-P   JAGDISH VYAS-P LALIT VYAS-P
66	C.M.A. 2988/2017  1504	THE ORIENTAL INS. CO. LTD. SMT. PANI & ORS.	JAGDISH VYAS-P LALIT VYAS-P  SHAMBHOO SINGH-P BHARAT SINGH-P
67	C.M.A. 3002/2017  0603	SMT. KAMALA @ JHAMAKU & ORS. PUKHRAJ DESHANTARI & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P  JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P
68	C.M.A. 3367/2017  0603	THE NEW INDIA ASSURANCE CO. LTD. SMT. JUBEDA BANO & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P  ANIL BHANDARI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFECT CASES</b>			
69	C.M.A. 3371/2017 0603	THE NEW INDIA ASSURANCE CO. LTD. VIMLA DEVI & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P
70	C.M.A. 3372/2017 0603	THE NEW INDIA ASSURANCE CO. LTD. SMT. PANKAJ MEHTA & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P
71	C.Ind.APPL 303/2017 0701	JAGDISH KUMAR LRS OF CHUNNI LAL	ALKESH AGARWAL-P JS RATHORE-P LS BHATI-P NARENDRA GEHLOT-P
72	CRL.M.(BAIL) 9352/2017 0202 2ND BAIL BEFORE	RAHUL & ANR STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
<b>With</b>			
73	CRL.M.(BAIL) 9577/2017 0202	SHOBH RAJ STATE	JITENDRA OJHA-P
<b>FOR ORDERS</b>			
74	C. RES 100/2012 4200 (IN CSA 39/2011)-DECIDED	LAL CHAND RAKESH KUMAR & ORS.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
75	CIV.CRO.APP 1/2016 4200	GIRJA SHANKAR & ORS. MOTI SINGH	BHARAT SHRIMALI-P
<b>With</b>			
76	C.Ind.APPL 55/2013 3900 (STAY)	MOTI SINGH GIRJA SHANKER & ORS.	SL JAIN-P ABHINAV JAIN-P RIPUDAMAN SINGH-P
77	CRL.M.PET. 352/2017 0204 (BEFORE) (IN CRLMP 2405/2016)	POOJA STATE	ANIL KUMAR TAILOR-P
78	CRL.M.PET. 399/2017 0204 (BEFORE) (IN CRLMP 2406/2016) (RECALLING))	GAJENDRA SINGH STATE	ANIL KUMAR TAILOR-P
79	CRL.M.PET. 400/2017 0204 (BEFORE) (IN CRLMP 2407/2016)	NEERAJ STATE	ANIL KUMAR TAILOR-P
80	CRL.A. 2063/2017 0113 BEFORE	SURESH STATE	SANJAY MATHUR-P GR BHARI-P
81	C.M.A. 28/2006 0603	N.I.CO LTD. RAMESH & ORS	SANJEEV JOHARI-P GL LOHAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
82	C.M.A. 533/2010	N.H.A.I. SATYANARAIN & ORS.	BC MEHTA-P LALIT PAREEK-P  MS SINGHVI-R AKHILESH RAJPUROHIT-R B SHARMA-R HEMENT DUTT-R M PATEL-R V DAVE-R
	1200 EX 10		
<b>With</b>			
83	C.M.A. 532/2010	N.H.A.I. SATYANARAIN & ORS.	BC MEHTA-P LALIT PAREEK-P  MS SINGHVI-R AKHILESH RAJPUROHIT-R T GUPTA-R
	1200 (STAY)		
84	C.M.A. 3253/2011	RADHEYSHYAM SINGH NAND BHANWAR SINGH & ORS.	RAVI BHANSALI-P  DK JOSHI-R ANUJ SAHLOT-R
	0602 EX.8		
85	C.M.A. 1132/2014	OM PRAKASH & ANR. PURBARAM & ORS.	RAJESH PANWAR-P
	0603		
86	C.M.A. 1523/2014	KAILASH INFRA BULID PVT. LT. TH. DIREC. JAGDISH PRASHAD & ORS.	NARENDRA THANVI-P  SM PARIHAR-R SIDDARTH PARIHAR-R VIKAS BALIA-R
	4000		
87	C.M.A. 510/2016	RAMCHANDRA PAVAN KUMAR & ORS.	RAKESH CHOTIA-P  SUNIL A VYAS-R
	0603		
88	C.M.A. 593/2016	SMT. DHAGALI & ORS. MOMRAJ & ORS.	SK SANKHLA-P IS RATHORE-P  ANIL KAUSHIK-R
	0603		
89	C.M.A. 752/2017	UNITED INDIA INSURANCE CO. LTD. DIVYANSH & ORS.	TR SINGH SODHA-P  MUKESH MEHRIYA-R RAMDEV POTALLIA-R
	0603		
90	C.M.A. 1331/2017	NEHAL BHOJAK MANISH PATEL & ORS.	RAVI PANWAR-P
	0603		
91	C.M.A. 2157/2017	THE NEW INDIA ASSURANCE CO. LTD. SMT. LEELA & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P RS BHATI-P
	0603 (STAY)		
92	C.M.A. 2694/2017	RAJESH KUMAR THE NEW INDIA INS. CO. LTD., & ANR.	RS SALUJA-P MS ARCHNA JOSHI-P SHAIENDRA KUMAR-P
	0603 (STAY)		
93	C.Ind.APPL 231/2006	PREM RAJ DAULAT RAM & ORS.	JITENDRA CHOPRA-P SANJAY NAHAR-P  RK THANVI-R
	3800		
94	C.Ind.APPL 67/2013	BADRI SMT.CHANDRA KALA	RANJEET JOSHI-P ABHIJEET JOSHI-P KAPIL BISSA-P VISHWAJEET JOSHI-P  DIGVIJAY SINGH-R
	0701 (STAY)		
95	C.Ind.APPL 68/2014	SHIV RATAN & ANR. MOHD. RAFEEQ & ORS.	AK RAJVANSHY-P SUKHDEV SHARMA-P
	3900 (STAY)		

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
96	C.Ind.APPL 1/2015	KARAM CHAND LR'S OF VIKRAM SINGH & ORS.	ANJAY KOTHARI-P ALKESH AGGARWAL-P MUKESH GURJAR-P RR NAGORI-P SURESH SHRIMALI-P
	2800 (STAY)		SHIVRATAN SONI-R NARENDRA THANVI-R RK THANVI-R SR SONI-R
97	C.Ind.APPL 151/2015	PEMA KANHAIYA LAL	DEELIP KAWADIA-P GS RATHORE-P
	3900 (STAY)		
98	CRL.M.(BAIL) 8691/2017	BALLA STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0202 2ND BAIL BEFORE		PP-R
99	CRL.M.(BAIL) 9312/2017	RAJENDRA KUMAR STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
	0202 2ND BAIL BEFORE		PP-R
100	CRL.M.(BAIL) 9427/2017	KISNA RAM STATE	HS SHRIMALI-P
	0202 2ND BAIL BEFORE		PP-R
101	CRL.M.(BAIL) 10644/2017	FORU LAL STATE	RAJENDRA CHARAN-P
	0202 2ND BAIL BEFORE		PP-R
102	CRL.M.(BAIL) 11049/2017	PARSAARAM @ PARASRAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0202 2ND BAIL BEFORE		PP-R
103	CRL.M.(BAIL) 11100/2017	DINESH KUMAR STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
	0202 2ND BAIL BEFORE		PP-R
104	CRL.M.(BAIL) 11345/2017	MAHENDRA STATE	SURYA PRAKASH SHARMA-P
	0202 2ND BAIL BEFORE		PP-R
105	CRL.M.(BAIL) 11509/2017	VINOD KUMAR STATE	HR BISHNOI-P SUNIL KUMAR-P
	0202 2ND BAIL BEFORE		PP-R
106	CRL.M.(BAIL) 11652/2017	BALU KHAN @ IKBAL KHAN STATE	RS GILL-P
	0202 2ND BAIL BEFORE		PP-R
107	CRL.M.(BAIL) 11656/2017	RAMZAN KHAN & ANR. STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P
	0202 2ND BAIL BEFORE		PP-R
<b>FINAL DISPOSAL AT ORDER STAGE</b>			
108	C.Ind.APPL 78/2008	SMT.KAMLA BAI MOHD.SADDIQUE	RS MANKAD-P GS RATHORE-P PK ROHIWAL-P
	3900		SANDEEP SARUPURIA-R
<b>FOR HEARING</b>			

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<b>FOR HEARING</b>			
109	C.M.A. 401/2003  4000	ARVIND BALIA @BALKISHAN & ORS	AVTAR SHARMA-P F ZAI-P  AK LAKHARA-R NARENDRA S RAJPUROHIT-R
110	C.M.A. 819/2004  0603 EX 3, 11	KALULAL & ORS MANAGER, R.S.R.T.C. & ANR	MANISH PITLIYA-P  A S RATHORE-R ANIURDH PUROHIT-R BAGH SINGH-R BS BHATI-R MR PAREEK-R
111	C.M.A. 479/2005  1001	DHAMMI BAI PREM KUMAR	DARSHAN PAUL-P GJ GUPTA-P SJ GUPTA-P  VINOD BHADU-R
112	C.M.A. 787/2005  0603	RANJEET SINGH SUKHDEV SINGH & ANR	NL JOSHI-P RK BOHRA-P RK BORANA-P  TRILK JOSHI-R TRILOK JOSHI-R
113	C.M.A. 1698/2006  0602	PEMA RAM CHOTH SINGH & ORS.	RAJESH PANWAR-P AKHIL SWAMI-P RAMESH PANWAR-P SK SANKHLA-P  NS BHATI-R AK DADHICH-R J S RATHORE-R
114	C.M.A. 1749/2006  0603	SMT. PUSHPA KANWAR & ORS HARVINDRA SINGH & ORS	RS CHUNDAWAT-P MANOJ RATHORE-P MOHD. IQBAL-P  VK VYAS-R
115	C.M.A. 1152/2007  0603	U.I.I.CO.LTD. MUMTAJ & ORS.	ANIL BACHHAWAT-P DR CHOUDHARY-P SANJAY PALIWAL-P SANTOSH CHOUDHARY-P  RAKESH ARORA-R BHARAT SINGH-R PK MATHUR-R RAKESH ARORA-R SHAMBHOO SINGH-R SP BHATI-R
116	C.M.A. 1546/2007  0603	N.I.C.LTD. SMT.KESARI & ORS.	SANJEEV JOHARI-P GORDHAN LAL LOHAR-P  RAVINDRA PALIWAL-R VIPIN MAKKAD-R
117	C.M.A. 1343/2009  0602	U.I.INS.CO.LTD. RAJU RAM & ORS.	ANIL BACHHAWAT-P  SANJAY RAJ PALIWAL-R
<b>With</b> 118	C.M.A. 789/2009  0603 (STAY)	U.I.INS.CO.LTD. SMT.GEETA DEVI & ORS.	ANIL BACHHAWAT-P  SR PALIWAL-P  RAJESH PANWAR-R
119	C.M.A. 704/2011  1504	NARAIN LAL SMT.RASIDA BEGUM & ANR.	ML PUROHIT-P  SANDEEP SARUPARIA-R ANIL BACHAWAT-R
120	C.M.A. 5161/2011  0603 (STAY)	RELIANCE G.I.C.LTD.& ORS. ANWAR HUSSAIN & ORS.	VISHAL SINGHAL-P  RAJESH PANWAR-R
<b>With</b> 121	CIV.CRO.APP 17/2016  4200 IN CMA 5161/2011	ANWAR HUSSAIN & ORS. RELIANACE G.I.C.LTD.& ORS.	RAJESH PANWAR-P  MR CHOUDHARY-P

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<b>FOR HEARING</b>			
122	C.M.A. 2111/2013  0602	BHUPENDRA KUMAR BANSHI LAL & ORS.	RAMESH PUROHIT-P MS SHEIKH-P NK GURJAR-P  SUNIL VYAS-R MANISH PITALIYA-R
123	C.M.A. 2118/2016  0603	NATIONAL INSURANCE CO. LTD. BACHNI DEVI & ORS.	SANJEEV JOHARI-P  RAJESH PANWAR-R
<b>With</b> 124	C.M.A. 1141/2008  0603 (STAY)	N.I.C.LTD. VIVEK KUMAR & ORS.	SANJEEV JOHARI-P  ANIL H JOSHI-P MOHIT CHOUDHARY-P  SUMEET MEHTA-R ANIL KAUSHIK-R RAJESH PANWAR-R
<b>With</b> 125	C.M.A. 1142/2008  0603 (STAY)	N.I.C.LTD. VIVEK KUMAR & ORS.	SANJEEV JOHARI-P  ANIL H JOSHI-P MOHIT CHOUDHARY-P  SUMEET MEHTA-R ANIL KAUSHIK-R
<b>With</b> 126	C.M.A. 1143/2008  0603 (STAY)	N.I.C.LTD. VIVEK KUMAR & ORS.	SANJEEV JOHARI-P  ANIL H JOSHI-P MOHIT CHOUDHARY-P  RAJESH PANWAR-R ANIL KAUSHIK-R
<b>With</b> 127	C.M.A. 2119/2016  0602 (STAY)	NATIONAL INSURANCE CO. LTD. VIVEK KUMAR & ORS.	SANJEEV JOHARI-P  RAJESH PANWAR-R
<b>With</b> 128	C.M.A. 2120/2016  0603 (STAY)	NATIONAL INSURANCE CO. LTD. NANU @ MANTRA & ORS.	SANJEEV JOHARI-P  RAJESH PANWAR-R
129	C.M.A. 2384/2016  0603	VED PRAKASH & ORS. DINESH KUMAR & ORS.	RS MANKAD-P  LOVE JAIN-R JAGDISH VYAS-R
130	C.Ind.APPL 126/2005  3100	LIYAKAT ALI P.N.B.,NEW DELHI & ANR	MANISH SHISODIA-P VIKAS BALIA-P
131	C.Ind.APPL 7/2006  3800	UNION OF INDIA GRAMPANCHAYAT,AJEET	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P  VIVEK SHRIMALI-R
132	C.Ind.APPL 181/2006  3900 (SENIOR CITIZEN)	SMT. CHANDRA KALA MAHENDRA KUMAR @ MAHENDRA CHAND & ORS	AK RAJVANSHY-P KR CHOUDHARY-P VIKRAM RAJPUROHIT-P  ARPIT BHOOT-R CS KOTWANI-R D C KHATRI-R
133	C.Ind.APPL 416/2006  3900	M/S BIRLA CORP.LTD.& ANR. M/S NABI MARBLE & GRANITE	JL PUROHIT-P JL PUROHIT-P NR BUDANIA-P NS ACHARYA-P RAJEEV PUROHIT-P SANJEET PUROHIT-P  ANIRUDH PUROHIT-R FARZAD ALI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
134	C.IInd.APPL 59/2008	LRS.OF TOTA RAM JAGDISH RAI & ORS.	VISHAL SINGHAL-P JL PUROHIT-R DS RAJVI-R J L PUROHIT-R
	3900		
<b>With</b>			
135	C.IInd.APPL 425/2007	DEEWAN CHAND JAGDISH RAI & ORS.	MANISH SHISHODIA-P ABHILASHA SANCHETI-P BITA SIPANI-P DIGVIJAY SINGH-P MS UDAWAT-P V D VAISHNAV-P VIKAS BALIA-P VINEET SANADIYA-P JL PUROHIT-R H R CHAWLA-R RAJEEV PUROHIT-R VD VAISHNAV-R
	3900		
<b>With</b>			
136	C.IInd.APPL 10/2008	DEEWAN CHAND JAGDISH RAI & ORS.	MANISH SHISHODIA-P MS UDAWAT-P NIHAR JAIN-P VIKAS BALIA-P VINEET SANADHIYA-P H R CHAWLA-R JL PUROHIT-R RAJEEV PUROHIT-R VD VAISHNAV-R
	3900 (STAY)		
<b>With</b>			
137	C.IInd.APPL 11/2008	DESH RAJ JAGDISH RAI & ORS.	MANISH SHISHODIA-P BITA SIPANI-P DIGVIJAY SINGH-P MS UDAWAT-P NIHAR JAIN-P VD VAISHNAV-P VIKAS BALIA-P VINEET SANADHIYA-P HR CHAWLA-R JL PUROHIT-R RAJEEV PUROHIT-R
	3900 (STAY)		
<b>With</b>			
138	C.IInd.APPL 12/2008	DESH RAJ JAGDISH RAI & ORS.	MANISH SHISHODIA-P BITA SIPANI-P DIGVIJAY SINGH-P MS UDAWAT-P NIHAR JAIN-P VD VAISHNAV-P VIKAS BALIA-P VINEET SANADHIYA-P H R CHAWLA-R JL PUROHIT-R RAJEEV PUROHIT-R
	3900 (STAY)		
<b>With</b>			
139	C.IInd.APPL 13/2008	SOHAN LAL JAGDISH RAI & ORS.	VIKAS BALIA-P CHATAN RAJPUROHIT-P DIGVIJAY SINGH-P NIHAR JAIN-P VINEET SANADHIYA-P H R CHAWLA-R JL PUROHIT-R RAJEEV PUROHIT-R VD VAISHNAV-R
	3900		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
140	C.IInd.APPL 14/2008	SOHAN LAL JAGDISH RAI & ORS.	VIKAS BALIA-P  CHATAN RAJPUROHIT-P DIGVIJAY SINGH-P NIHAR JAIN-P VINEET SANADHIYA-P
	3900		H R CHAWLA-R  JL PUROHIT-R VD VAISHNAV-R
141	C.IInd.APPL 327/2008	LRS.OF MOHD. MADILA @ MOHD.HANEEF SMT.SUGRA	HR SONI-P AJU V JOSH-P
	0702		VL THANVI-R KUSHAL SINGH-R
142	C.IInd.APPL 243/2009	BRIJ LAL DEVI LAL & ORS.	SAJJAN SINGH-P JK BHAIYA-P NARENDRA SINGH-P PRAKASH BHATI-P SUMER SINGH-P VINAY CHHIPA-P
	1104		NARENDRA GOYAL-R ROOP CHAND SEN-R
143	C.IInd.APPL 194/2013	BHERU LAL & ORS. MST.MANGI BAI	SL JAIN-P ABHINAV JAIN-P
	3900		SANDEEP SARUPARIA-R
<b>With</b>			
144	C.IInd.APPL 193/2013	BHERU LAL RADHEY SHYAM & ORS.	SL JAIN-P  ABHINAV JAIN-P
	3900 (STAY)		SANDEEP SARUPARIA-R
145	C.IInd.APPL 233/2016	RAJENDRA SINGH & ORS. STATE OF RAJ. & ORS.	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P
	3900 (STAY)		



**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :7**  
**HON'BLE MR. JUSTICE VIJAY BISHNOI**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Civil Writs(Miscellaneous) except matters assigned to SB – II.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
1	C.W. 3215/2017	LATIYAL HANDICRAFTS STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P
	6700 (STAY)		
2	C.W. 11296/2017	AVTAR SINGH & ORS. STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P
	6300 (STAY)		
3	C.W. 12659/2017	DHANRAJ & ANR. STATE OF RAJASTHAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
	5701 (STAY)		
4	C.W. 15238/2017	DR.ARVID KISHORE SMT.NEHA MATHUR & ANR.	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P RAKESH CHOTIA-P
	1001 (STAY)		
5	C.W. 16483/2017	HIMMAT SINGH CHOUHAN STATE OF RAJASTHAN & ANR.	JOG SINGH-P BHAWANI SINGH CHAUHAN-P
	4300 (STAY)		
6	C.W. 16514/2017	NATIONAL LAW UNIVERSITY JODHPUR RAJ. INFO. COMMISSION & ANR	RAJVENDRA SARSWAT-P
	4300 (STAY)		
7	C.W. 16544/2017	HANUMANA RAM DIST. COLLECTOR, CHURU & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	5200 (STAY)		
8	C.W. 16580/2017	HANUMANA RAM & ANR DIST. COLLECTOR, CHURU & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	5200 (STAY)		
9	C.W. 16581/2017	HANUMANA RAM & ANR DIST. COLLECTOR, CHURU & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	5200 (STAY)		
10	C.W. 16582/2017	HANUMANA RAM & ANR DIST. COLLECTOR, CHURU & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	5200 (STAY)		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR FRESH ADMISSION WITH STAY</b>				
11	C.W. 16583/2017	HANUMANA RAM & ANR DIST. COLLECTOR, CHURU & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
	5200 (STAY)			
12	C.W. 16630/2017	HAR CHAND STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
	4300 (STAY)			
13	C.W. 16641/2017	SANGRAM SINGH STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	
	5701 (STAY)			
14	C.W. 16776/2017	KHEEMA RAM STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P	
	1600 (STAY)			
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
15	C.W. 8143/2017	PRAMILA SARASWATI & ORS.	RAJESH CHOUDHARY-P DIVYA CHOUDHARY-P VANITA CHODHARY-P	
	2203			
<b>FOR ORDERS</b>				
16	C.W. 11792/2010	RADHE SHYAM STATE OF RAJ. & ORS.	MS PUROHIT-P BS BHALASRIA-P	CS KOTWANI-R MANJUL SHRIMALI-R MANOJ BHANDARI-R NAVNEET SINGH-R PRATEEK SURANA-R SUNIEL PUROHIT-R
	5600			
<b>With</b>				
17	C.W. 2743/2013	RADHE SHYAM DIVISIONAL COMMISSIONER, JOD., & ORS.	MS PUROHIT-P BS BHALASRIA-P	PRATEEK SURANA-R
	5600			
<b>With</b>				
18	C.W. 13198/2013	GHISI STATE & ORS	MS PUROHIT-P BS BHALASRIA-P LP GOSWAMI-P	RAJESH CHOUDHARY-R MANOJ BHANDARI-R
	5400 (STAY)			
<b>With</b>				
19	C.W. 8089/2014	LRS OF N.K. PATEL J.D.A. JODHPUR & ORS	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	DS RAJVI-R RS SALUJA-R SS NIRBAN-R
	5600 (STAY)			
<b>With</b>				
20	C.W. 12716/2017	MAKHAN LAL RAI JODHPUR DEVELOPMENT AUTHORITY & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	SUNIL PUROHIT-R RAVINDRA SINGH RATHORE-R
	5600 (STAY)			

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
21	C.W. 4039/2011  5200 (STAY)	DWARKA DAS & ORS STATE (PANCHAYAT) & ORS	JL PUROHIT-P RAJEEV PUROHIT-P RAJESH PUROHIT-P
22	C.W. 7867/2013  5600 (STAY)	JUGRAJ & ANR STATE & ORS.	ARPIT BHOOT-P DC KHATRI-P SURYA KANT VYAS-P
<b>With</b>			
23	C.Ist.Appl 174/2005  3800	LRS SH.ANNDARAM, SH.MUNNALAL	ARPIT BHOOT-P  CS KOTWANI-P DC KHATRI-P VASU DEV VYAS-P
			SN BHATT-R  AK DAVE-R BD SHARMA-R JAGDISH VYAS-R KULDEEP PUROHIT-R L R MEHTA-R MN BHATT-R NARENDRA THANVI-R RAMIT MEHTA-R RK THANVI-R RR CHOUDHARY-R SHUSHANT DAGA-R
24	C.W. 12396/2015  6300 (STAY)	MOHABBAT SINGH & ORS STATE & ORS	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P
25	C.W. 3053/2016  4300 (STAY)	GIRIRAJ SPIINTEX PVT. LTD., UNION OF INDIA & ORS	LALIT PAREEK-P LALIT PAREEK-P
			PANNEY SINGH-R AK RAJVANSHY, ASGI-R DR. SACHIN ACHARYA-R SANJEET PUROHIT-R
26	C.W. 14950/2017  4300 (STAY)	M/S. TIRUPATI FIBERS & INDUSTRIES LTD. UNION OF INDIA & ORS.	BHAVIT SHARMA-P HUKAM SINGH-P
			SANJEET PUROHIT-R KAMAL DAVE-R OP BOOB-R
<b>With</b>			
27	C.W. 14855/2017  4300 (STAY)	M/S. TIRUPATI FIBERS & INDUSTRIES LTD. UNION OF INDIA & ORS.	BHAVIT SHARMA-P  HUKAM SINGH-P
28	CRL.M.(BAIL) 2239/2017  0202 4TH BAIL BEFORE	LAXMAN SINGH STATE	SUDHIR SARUPARIA-P PRADEEP SHAH-P PREETI SARUPARIA-P
29	CRL.M.(BAIL) 10472/2017  0202 [2ND BAIL BEFORE]	MITHALAL STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
30	C.W. 12245/2015  4300 (STAY)	M/S. G.B. JAIN & SONS MUNICIPAL CORPORATION, UDAIPUR & ANR	MANISH SHISHODIA-P GAURAV SHRIMALI-P NITESH MATHUR-P
			ANURAAG SHUKLA-R TRIBHUVAN GUPTA-R
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
31	C.W. 4535/2015  5300 (STAY)	WIRELESS TT INFO SERVICE LIMITED, AJMER VIDHYUT VITRAN NIGAM LTD & ORS	RAKESH ARORA-P MANISH TAK-P RAJDEEP SINGH-P
32	C.W. 1862/2016  5600 (STAY)	PREM MARBLES PVT LTD UDAIPUR STATE & ORS	LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P VIKAS BALIA-P
33	C.W. 2836/2016  1600 (STAY)	BALDEV JODHPUR DEVELOPMENT AUTHO., JOD. & ORS	VIKAS BIJARNIA-P
			MUKESH DAVE-R ANKUR MATHUR-R DS RAJVI-R
34	C.W. 569/2017  5400 (STAY)	RADHEY SHYAM NAGAR PALIKA,DIDWANA & ANR	DHANESH SARASWAT-P VIPUL DHARNIA-P
			DR. PRATISHTHA DAVE-R
35	C.W. 2763/2017  5400 (STAY)	MANI RAM STATE OF RAJASTHAN & ORS.	BHUPENDRA SINGH-P OM SINGH CHAUHAN-P
			DR. PPRATISHTHA DAVE-R
36	C.W. 3993/2017  6700 (STAY)	LRS OF VIJAY SINGH STATE OF RAJASTHAN & ORS.	SAJJAN SINGH-P
37	C.W. 4215/2017  6300 (STAY)	BRAHMANAND STATE & ORS	LOKESH MATHUR-P
<b>With</b>			
38	C.W. 1684/2017  6300 (STAY)	RAM NARAYAN SINGH @ NIRANJAN SINGH STATE OF RAJASTHAN & ORS.	RAKESH MATORIA-P  DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
39	C.W. 6221/2017  5300 (STAY)	RAMNARAIN JVNL JODHPUR & ORS.	VN KALLA-P MEHMOOD ASLAM KHAN-P RR ANKIYA-P
40	C.W. 14362/2017  5400 (STAY)	SAMPATLAL VERMA & ANR. THE MUNICIPAL CORPORATION JODHPUR & ANR.	JOG SINGH-P MS RAJPUROHIT-P
			SUNIL PUROHIT-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
41	C.W. 3034/2012  4300	GOVERDHAN SINGH UNION OF INDIA & ORS	VINEET JAIN-P FIROZ KHAN-P GAURAV SINGH-P
			ANIRUDH PUROHIT-R VIJAY KUMAR VYAS-R VIPUL SINGHVI-R
42	C.W. 3142/2013  4300 (STAY)	M/S. JAIN BANDHU SNEH RESORTS PVT. LTD., RAJ. FINANCIAL CORPN., & ORS	MUKESH RAJPUROHIT-P BHAVIT SHARMA-P DILIP SHARMA-P
			VD DADHICH-R DR. PRATISHTHA DAVE-R MA SIDDIQUI-R MOHIT SINGHVI-R NM LODHA-R RAKESH SINHA-R
43	C.W. 4970/2013  5600 (STAY)	SMT. LALITA DEVI STATE & ANR.	SANJAY MATHUR-P MANOJ PAREEK-P
			DILIP KAWADIA-R PR MEHTA-R VIJAY PUROHIT-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
<b>With</b>			
44	C.W. 5009/2013	SMT. LALITA DEVI STATE & ANR.	SANJAY MATHUR-P  PR MEHTA-R  MANOJ PAREEK-P
	5600 (STAY)		
45	C.W. 6052/2014	NISHA SAHARAN HINDUSTAN PETROLEUM CORPN. LTD., & ANR	PETI. SELF-P SANJEET PUROHIT-P  VINAY KOTHARI-R
	4300 (STAY)		
46	C.W. 6949/2014	PAWAN KUMAR & ORS UNION OF INDIA & ORS.	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P  MUKESH DAVE DYGC-R
	1600 (STAY)		
<b>With</b>			
47	C.W. 5090/2014	VASUDEV & ORS UNION OF INDIA & ORS.	MAHAVEER BISHNOI-P  DEEPAK BISHNOI-P  MUKESH DAVE-R
	1600 (STAY)		
48	C.W. 2018/2015	SMT. SHANTI DEVI STATE & ANR	VINIT SANADHYA-P AKSHAT VERMA-P  DR. P DAVE AGC-R PK MATHUR-R
	5400 (STAY)		
<b>With</b>			
49	C.W. 2019/2015	SMT. PUSHPA STATE & ANR	VINIT SANADHYA-P  AKSHAT VERMA-P  DR. P DAVE AGC-R
	5400 (STAY)		
<b>With</b>			
50	C.W. 2020/2015	PHOOLCHAND STATE & ANR	VINIT SANADHYA-P  AKSHAT VERMA-P  DR. P DAVE AGC-R
	5400 (STAY)		
<b>With</b>			
51	C.W. 2021/2015	PRAKASHCHAND @ PRAKASH KUMAR STATE & ANR	VINIT SANADHYA-P  AKSHAT VERMA-P  DR. P DAVE AGC-R
	5400 (STAY)		
<b>With</b>			
52	C.W. 2022/2015	MAHENDRA KUMAR STATE & ANR	VINIT SANADHYA-P  AKSHAT VERMA-P  DR. P DAVE AGC-R PK MATHUR-R
	5400 (STAY)		
53	C.W. 8790/2015	SMT. RENU KASAT UNION OF INDIA & ORS	VIKAS BALIA-P HEMANT BALLANI-P VD VAISHNAV-P  MUKESH DAVE-R
	1600 (STAY)		
<b>With</b>			
54	C.W. 8791/2015	JAIDEO JAGDISH PRASAD KASAT UNION OF INDIA & ORS	VIKAS BALIA-P  HEMANT BALLANI-P VD VAISHNAV-P  MUKESH DAVE DYGC-R
	1600 (STAY)		
<b>With</b>			
55	C.W. 8792/2015	ASHOK KUMAR KASAT UNION OF INDIA & ORS	VIKAS BALIA-P  VD VAISHNAV-P  MUKESH DAVE-R
	1600 (STAY)		

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
<b>With</b>			
<b>56</b>	C.W. 8793/2015	JAGDISH PRASAD KASAT UNION OF INDIA & ORS	VIKAS BALIA-P  HEMANT BALLANI-P VD VAISHNAV-P
	1600 (STAY)		
<b>57</b>	C.W. 9805/2015	BHURI DEVI STAT E & ORS	RS CHOUDHARY-P BL KUNDAN-P
	5200 (STAY)		
<b>58</b>	C.W. 12058/2015	LAKSHMAN SINGH STATE & ORS	PIYUSH CHOUHAN-P
	1600 (STAY)		MUKESH DAVE-R MANISH VYAS-R NARENDRA THANVI-R SATISH OJHA-R
<b>59</b>	C.W. 4/2016	BALU SINGH & ORS. STATE & ORS.	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R DINESH OJHA-R PR SINGH AAG-R RAGHUVVEER SINGH-R RS BHATI-R
<b>With</b>			
<b>60</b>	C.W. 12646/2015	BHANA RAM & ORS STATE & ORS	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R  DINESH OJHA-R PR SINGH AAG-R
<b>With</b>			
<b>61</b>	C.W. 13649/2015	CHAMPA LAL & ORS STATE & ORS	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R  DINESH OJHA-R PR SINGH AAG-R
<b>With</b>			
<b>62</b>	C.W. 13650/2015	ROOPA RAM & ORS STATE & ORS	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R  JAGDISH VYAS-R PR SINGH AAG-R
<b>With</b>			
<b>63</b>	C.W. 13810/2015	AJEET SINGH STATE & ORS	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R
<b>With</b>			
<b>64</b>	C.W. 14862/2015	TILA RAM & ORS. STATE & ORS.	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R  JAGDISH VYAS-R PR SINGH AAG-R
<b>With</b>			
<b>65</b>	C.W. 11228/2016	JABBAR SINGH & ORS STATE & ORS	AKHILESH RAJPUROHIT-P
	1600 (STAY)		JAGDISH VYAS-R  PR SINGH,AAG-R
<b>66</b>	C.W. 1162/2016	GANGA RAM STATE & ORS	KC CHOUDHARY-P MR CHOUDHARY-P
	4300 (STAY)		MANISH PATEL AGC-R

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
67	C.W. 2107/2016	ATMA RAM STATE & ORS	RAJESH PUNIA-P DINESH JYANI-P JAMWANT GARJAR-P YP KHILEREE-P
	6300 (STAY)		TRILOK JOSHI-R NARENDRA SINGH RAJPUROHIT-R NS RAJPUROHIT-R
68	C.W. 3483/2016	CHOUDHARY BUILD MART PRIVATE LIT. STATE & ORS	VISHAL SINGHAL-P
	6700 (STAY)		NARENDRA SINGH RAJPUROHIT-R
69	C.W. 8266/2016	GOPA RAM STATE & ORS	RAKESH ARORA-P
	5200 (STAY)		DHAN PAT CHOUDHARY-R MANISH PATEL-R RK PRAJAPAT-R
<b>With</b>			
70	C.W. 8265/2016	GOPA RAM STATE & ORS	RAKESH ARORA-P
	5200 (STAY)		DHAN PAT CHOUDHARY-R MANISH PATEL-R
71	C.W. 12957/2016	RAJENDRA KALAL INSPECTOR OFFICER AUTH. TEMPLE & ORS.	SANDEEP SHAH-P MRS P SHAH-P PRADEEP SHAH-P RANJEET SINGH-P SABIR KHAN-P
	0800 (STAY)		RAJESH CHOUDHARY-R RAJESH CHOUDHARY-R
72	C.W. 14437/2016	RUSTAM ALI & ORS. STATE OF RAJASTHAN & ORS.	VISHAL SHARMA-P MAHIPAL CHARAN-P
	5400 (STAY)		HUKUM SINGH-R ANKUR MATHUR-R DR. PRATISHTHA DAVE-R
73	C.W. 2461/2017	OM PRAKASH STATE & ORS	ARPIT BHOOT-P DC KHATRI-P NAVEEN GAUR-P PRATIK CHARAN-P VARTIKA MEHRA-P
	6200 (STAY)		LK PUROHIT-R BHANWAR LAL TIWARI-R BHARAT DUTT SHARMA-R
74	C.W. 4526/2017	HANUMAN STATE & ORS	VIJAY PUROHIT-P DIMPLE PUROHIT-P TC SHARMA-P
	4300 (STAY)		ANIL BISSA-R
75	C.W. 11066/2017	PRAVEEN SINGH STATE OF RAJASTHAN & ORS.	RITURAJ SINGH RATHORE-P SURAJ CHAUHAN-P
	5701 (STAY)		
<b>FOR HEARING</b>			
76	C.W. 421/2006	JASVEER SINGH & ORS. MUNICIPAL BOARD,SURATGARH & ORS.	BM AGGARWAL-P BM AGGARWAL-P GAURAV AUDICHYA-P VK AGGARWAL-P
	5400		RS GILL-R PR MEHTA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :8**  
**HON'BLE MR. JUSTICE ARUN BHANSALI**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

**SB Civil Writs (Service Matters) except matters assigned to SB – VII. SB Civil Revisions including SB Civil Sales Tax Revisions.**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFFECT CASES</b>				
1	S.T.R. 17/2017  1314	M/S DEN MEWAR RAJDEV NETWORK PVT. LTD. THE C.T.O. CIRCLE-B UDAIPUR	AMIT TANWANI-P ARCHIT BOHRA -P JAYANT TRIPATI -P	
2	WRIT REVIEW 120/2017  4200	STATE & ORS. SEEMA JAIN	RAJESH PANWAR AAG-P	
<b>FOR ORDERS</b>				
3	WRIT M.APPL 323/2017  4200	CHAIN SINGH STATE OF RAJASTHAN & ORS.	VIKRAM SINGH BHATI-P	
4	C.R. 56/2014  4100 (STAY)	SURENDRA & ANR. HARISH CHANDRA & ANR.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P	
5	C.R. 6/2017  4100 (STAY)	GAURAV CHAJJER BAGTA RAM @ BAKTA RAM & ORS.	DR. JAYA DADHICH-P NK DADHICH-P	
6	C.W. 4061/2005  1502	N.K.PHULWARIA STATE & ANR.	SNS RAJPUROHIT-P MAHIPAL RAJPUROHIT-P	RPS CHOUDHARY,AAG-R G.A.-R MANISH PATEL,AGC-R
7	C.W. 5841/2005  0501	MAHESH CHANDRA GOYAL S.B.B.J. & ORS	DEEPESH-P NITIN TRIVEDI-P RM BISHNOI-P	NITIN OJHA-R DR. SACHIN ACHARYA-R SACHIN ACHARYA-R
8	C.W. 7352/2007  0503 (STAY)	SAYTA DEV CHOUHAN CHAIRMAN,M.G.B.,GRAMIN BANK & ORS.	SD VYAS-P ANIL VYAS-P M.S. PUROHIT-P MS PUROHIT-P SANJAY VYAS-P	NITIN OJHA-R JAGDISH VYAS-R RS BHATI-R
9	C.W. 5964/2008  0511 (STAY)	SHIV SINGH DISTRICT & SESSIONS JUDGE, BANSWARA &ANR	VIJAY MEHTA-P NK CHANDAK-P	DEEPAK CHOUDHARY-R MAHAVEER SINGH-R
10	C.W. 4929/2009  0507 (STAY)	SUDHAR SINGH STATE OF RAJ. & ORS.	CS KOTWANI-P AR GODARA-P SURENDRA SINGH-P	LK PUROHIT AGC-R NS RAJPUROHIT AGC-R
11	C.W. 2058/2011  1502	AMAR SINGH LABOUR COURT, BIKANER & ANR.	PRITHVI RAJ SINGH-P DEEPIKA PUROHIT-P	MA SIDDIQUI AGC-R SANJAY RAJ PALIWAL-R
12	C.W. 3011/2011  0501	DR. (SMT.) USHA SINGH STATE (WOMEN & CHILD WELFARE) & ORS	MANOJ BHANDARI-P	MA SIDDIQUI-R GC-R HS BISHNOI-R KUSUM RAO, AGC-R OP GOSWAMI-R



**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
13	C.W. 109/2014  0501	TARA CHAND JOSHI THE MARUDHARA GRAMIN BANK & ORS.	SP SHARMA-P DS RATHORE-P MS RATHORE-P
14	C.W. 4365/2014  1502	JAGVEER SINGH DY. CONSERVATOR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH -P
15	C.W. 8453/2015  0509	ANIL KUMAR ARORA STATE & ORS	HR CHAWLA-P
16	C.W. 12009/2015  0505 (STAY)	MAHIPAL SINGH STATE & ORS	HANUMAN SINGH CHOUDHARY-P VIKRAM SINGH-P
17	C.W. 7335/2016  0507 (STAY)	PANNA RAM & ORS STATE & ORS	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P
18	C.W. 8720/2016  1502	STATE & ORS BHANWAR LAL & ANR.	NK MEHTA AGC-P
19	C.W. 11309/2016  0502 (STAY) ex-9	KULVEER SINGH STATE & ORS	HARSHIT BHURANI-P KAPIL JOSHI-P VINEET R DAVE-P
20	C.W. 13308/2016  0507	BHANWAR LAL & ORS. RRVPLN JAIPUR	RAKESH ARORA-P NARESH SINGH -P VINAY ARORA-P
21	C.W. 14393/2016  0505 (STAY)	BHUP SINGH STATE & ORS	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P
22	C.W. 14928/2016  0505 (STAY)	SHIV PRAKASH STATE & ORS	JS BHALERIA-P VS BHAWLA-P
<b>With</b>			
23	C.W. 14058/2016  0505 (STAY)	RAMESH KUMAR STATE & ORS	VIKAS BIJARNIA-P  SUDESH BIJARNIA -P SURENDRA BANA-P
24	C.W. 3334/2017  0502 (STAY) EX 9	RAJU RANJAN CHAIRMAN,ARMY WELFARE EDU.SOCIETY & ANR.	AARTI GUPTA-P NEETU GUPTA-P
25	C.W. 9117/2017  0516 (STAY)	BHAGIRATH RAM STATE & ORS	HR BISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH-P
26	C.W. 9118/2017  0516 (STAY)	DHEEMA RAM STATE & ORS	HR BISHNOI-P KAILASH CHOUDHARY-P KR CHOUDHARY-P SURENDRA SINGH-P

**Daily Causelist(Filterd)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
27	C.W. 10816/2017  0516 (STAY)	JETA RAM PARMAR STATE OF RAJASTHAN & ORS.	HR VISHNOI-P KAILASH CHOUDHARY-P KR CHOUDHARY-P
28	C.W. 11081/2017  0503 (STAY)	MANA RAM VISHNOI STATE OF RAJASTHAN & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANISH PATEL-R JAYANT JOSHI-R
29	C.W. 11144/2017  0515 (STAY) EX 9	SAMA RAM & ANR STATE & ORS	SKM VYAS-P HR RAWAL-P PR PATEL-P S CHOUHAN-P SALIL TRIVEDI-R KUSUM RAO AGC-R
30	C.W. 11360/2017  0515 (STAY) EX-9	MOHANA RAM STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P SS LADRECHA-R MAHESH JOSHI-R
31	C.W. 12807/2017  0510 (STAY)	PEMA RAM STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SANDHU-P
32	C.W. 15319/2017  0516 (STAY)	ANAND SWAROOP GODARA STATE OF RAJASTHAN & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P HL CHAUHAN-P BL BHATI GC-R
<b>FOR FRESH ADMISSION WITH STAY</b>			
33	C.W. 10268/2017  0507 (STAY)	DEVENDRA SHARMA STATE & ORS	LAXMAN SINGH BHATI-P ALKESH AGARWAL-P JITENDRA SINGH RATHORE-P
34	C.W. 11913/2017  0516 (STAY)	SMT. VEERO DEVI STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P
35	C.W. 15925/2017  0511 (STAY)	SANJEEV KUMAR MALIK STATE OF RAJASTHAN & ANR.	HS SIDHU-P BALTEJ SANDHU-P
36	C.W. 16034/2017  0516 (STAY)	RAKESH KUMAR YADAV STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
37	C.W. 16283/2017  0516 (STAY)	DR. LAXMIKANT PADIHAR STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
38	C.W. 16629/2017  0505 (STAY)	RAMESH STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
39	C.W. 16682/2017  0507 (STAY)	RAMESHWAR LAL & ORS. STATE OF RAJASTHAN & ORS.	TANWAR SINGH RATHORE-P
40	C.W. 16684/2017  0509 (STAY)	SURESH CHANDRA SHARMA MAHARANA PRATAP UNI.OF AGRI. & TEC &ORS.	MUKESH VYAS-P
41	C.W. 16701/2017  0507 (STAY)	JAGDISH SINGH & ORS. STATE OF RAJASTHAN & ORS.	MANVENDRA KS BHATI-P CHANDRAVEER SINGH-P

**Daily Causelist(Filtered)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR FRESH ADMISSION WITH STAY</b>				
42	C.W. 16754/2017 0506 (STAY)	JAGDISH CHHANGANI STATE OF RAJASTHAN & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
43	C.W. 16768/2017 0513 (STAY)	CHANDA JAGTIYA (MRS.) STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
44	C.W. 7505/2017 0507	RADHA KISHAN DADHICH RSRTC & ORS.	HS RAJPUROHIT-P ML RAJPUROHIT-P	
45	C.W. 16645/2017 0507	RASAL KANWAR STATE OF RAJASTHAN & ORS.	BP MATHUR-P	
46	C.W. 16650/2017 0507	VIJAY VISHNOI & ORS. STATE OF RAJASTHAN & ORS.	ANIRUDH PUROHIT-P	
47	C.W. 16651/2017 0516	SMT. KALYAN CHOUHAN STATE OF RAJASTHAN & ORS.	AKHILESH RAJPUROHIT-P	
48	C.W. 16676/2017 0507	KALU RAM BALAI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
49	C.W. 16677/2017 0507	NARAYAN SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
50	C.W. 16718/2017 0507	MAHENDRA KUMAR SHRIMALI STATE OF RAJASTHAN & ORS.	MRIGRAJ SINGH-P	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
51	C.R. 68/2017 4100 (STAY)	KAILASH CHANDRA BANJARA NAND KISHORE BANJARA & ORS.	PM VYAS-P	MOTI SINGH-R
52	C.R. 220/2017 4100 (STAY)	MANIS KUMAR KAMLESH BISHNOI	SD PUROHIT-P NARENDRA THANVI-P	JD BOHRA-R
53	C.W. 5020/2006 1502	PUKHRAJ MALI UNION OF INDIA & ORS.	AK JAIN-P GS RAJPUROHIT-P	JL PUROHIT-R ANIRUDH PUROHIT-R RAJIV PUROHIT-R
54	C.W. 2955/2016 0502 (STAY) EX 9	GURNAM SINGH STATE & ORS	INDERJEET YADAV-P DEEPAK NEHRA-P	SR GODARA-R
55	C.W. 10552/2016 0516	BRAHM DATT PUROHIT STATE & ORS	VR CHOUDHARY-P RAJESH K BHARDWAJ-P	B L BHATI-R
56	C.W. 11270/2016 0507	HARI RAM RSRTC & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P	HARISH PUROHIT-R SUNIL PUROHIT-R
57	C.W. 1497/2017 0507 (STAY)	MANI RAM STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P	MANISH PATEL-R
58	C.W. 2366/2017 0516	JAGDISH PRASAD UNION OF INDIA & ORS.	RAJESH CHOUDHARY-P DURGA CHOUHAN-P MANJU CHOUDHARY-P	KAMAL DAVE-R IR CHOUDHARY-R

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
59	C.W. 6851/2017 0507	SANTOSH SHARMA & ORS STATE & ORS	AD UJJWAL-P	
60	C.W. 9134/2017 0516 (STAY)	LOON SINGH BHATI STATE & ORS	HR BISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH-P	MANISH PATEL-R
61	C.W. 11677/2017 0503 (STAY)	BABU LAL STATE OF RAJASTHAN & ORS.	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	LK PUROHIT-R BD SHARMA-R
62	C.W. 13529/2017 0516 (STAY)	FARSA RAM STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	SS LADRECHA AAG-R
63	C.W. 14742/2017 0505 (STAY)	DHANNA RAM SOLANKI PUNJAB NATIONAL BANK & ORS.	KSHAMENDRA MATHUR-P	JAGDISH VYAS-R
64	C.W. 15201/2017 0516 (STAY)	SHYAMLAL VERMA STATE OF RAJASTHAN & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	B L BHATI-R
65	C.W. 15437/2017 0507	LIKHMA RAM STATE OF RAJASTHAN & ORS.	CS BISSA-P	NK MEHTA-R
66	C.W. 15517/2017 0509 (STAY)	PREM CHAND SONI STATE & ORS	SANJAY NAHAR-P	
67	C.W. 15625/2017 0509 (STAY)	LAXMI NARAYAN SHARMA STATE OF RAJASTHAN & ORS.	SANJAY NAHAR-P	
68	C.W. 15758/2017 0507	MOHAN LAL STATE OF RAJASTHAN & ORS.	CS BISSA-P	NK MEHTA-R
69	C.W. 15820/2017 0507	CHHITAR KATHAT STATE & ORS	AWAR DAN UJJAWAL-P	MANISH PATEL-R NK MEHTA-R
70	C.W. 15842/2017 0507	MALAM SINGH RATHORE STATE OF RAJASTHAN & ANR.	RAKESH ARORA-P BHARAT K SANKHLA-P HEMANT SHARMA-P	MANISH PATEL-R
71	C.W. 15879/2017 0507	NOOR MOHD STATE & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P	RISHBABH TAYAL-R
72	C.W. 15900/2017 0507	TULSI DAS STATE OF RAJASTHAN & ORS.	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P	RISHBABH TAYAL-R
73	C.W. 16064/2017 0507 (STAY)	KASHI RAM SOLANKI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	NK MEHTA-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
74	C.W. 9920/2015  0509 (STAY)	RAM GOPAL SHARMA RAJ. CO-OP. DAIRY FEDE. LTD., & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P KDS CHARAN-P
75	C.W. 25/2016  0516	ROHTASH KUMAR STATE & ANR	PK POONIA-P OM SINGH CHOUHAN-P
76	C.W. 7328/2016  0511 (STAY)	LAXMAN RAM PANWAR STATE & ORS	MANOJ BHANDARI-P  KUSUM RAO AGC-R
<b>With</b>			
77	C.W. 9279/2016  0511 (STAY)	LAXMAN RAM PANWAR STATE & ORS	MANOJ BHANDARI-P  KUSHUM RAO-R
78	C.W. 12166/2016  0507	KHUMAN SINGH STATE OF RAJ. & ORS.	CS BISSA-P MANOJ KASHYAP-P N K MEHTA-P NITIN OJHA-P
79	C.W. 14494/2016  0511 (STAY)	PRAKASH STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI -P
80	C.W. 4770/2017  0507	MANGI LAL DOBAR STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P RAJESH K BHARJWAJ-P
81	C.W. 5188/2017  0502 (STAY) EX 9	KULDEEP SINGH RAJ.STATE WAREHOUSING CORPORATION & ANR.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P
82	C.W. 13185/2017  0507	BABU SINGH DOBAR STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P  NK MEHTA-R
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
83	C.W. 3152/2009  0507 (STAY)	UDAI SINGH STATE OF RAJ. & ORS	RANJEET JOSHI-P DEEPIKA VYAS-P KAPIL BISSA-P RANJEET JOSHI-P VISHWAJEET JOSHI-P
<b>FINAL DISPOSAL AT ORDER STAGE</b>			
84	C.R. 215/2007  4100 (STAY)	CHITRANJAN DASHORA SMT.SUSHMA	DR.SACHIN ACHARYA-P PRAMILA ACHARYA-P
85	C.R. 276/2008  4100	MUNICIPAL BOARD MT.ABU & ANR. M/S HOTEL HILLOCK PVT.LTD.	YASHWANT MEHTA-P  VD DADHICH-R
<b>FOR HEARING</b>			
86	C.R. 1347/2003  1301 EX 11,10	M/S IMPERIAL GUM INDUSTRIES C.T.O.,	LEKHRAJ MEHTA-P LALIT PAREEK-P RAMIT MEHTA-P VIKAS BALIA-P
87	C.R. 247/2005  1301 EX 4	C.T.O., A/E, BHILWARA M/S MADHUSUDAN INDUSTRIES LTD.	GA-P CHANDER LEKHA-P

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
88	C.R. 380/2005 1301	COMMERCIAL TAXES OFFICER M/S MADHUSUDAN INDUSTRIES LIMITED	SMT.CHANDRALEKHA,DY GA-P R MEHTA-R
89	C.R. 368/2005 1301 EX-3,11,10	ASST. COMMISSIONER, A/E., UDAIPUR M/S NAKODA TRADERS	ANIRUDH PUROHIT-P LALIT PAREEK-R
90	C.R. 436/2005 1301 EX 3,11	C.T.O.CIR -C,JODHPUR M/S KAPIL ENTERPRISES	ANIRUDH PUROHIT-P OP SAWHNEY-R
91	C.R. 464/2005 1301 EX.3,11	A.C.T.O., SPECIAL CIRCLE M/S BHATTAR CABLES INDUSTRIES	ANIRUDH PUROHIT-P
92	C.R. 23/2006 1301 EX-3,11	C.T.O.,CIR-D, JODHPUR M/S QUALITY CONDUT P LTD.	ANIRUDH PUROHIT-P S.JOHARI-R MEENAXI MAHESHWARI-R
93	C.R. 58/2006 4100	GRAM PANCHAYAT KANKHLA UDA	B N KALLA-P VN KALLA-P JC SINGHVI-R NK CHANDAK-R VIJAI MEHTA-R
94	C.R. 267/2006 1301 EX.3,11	C T O SIROHI M/S MOHAN LAL	ANIRUDH PUROHIT-P ANJAY KOTHARI-R
95	C.R. 432/2006 1301 EX.3,11	C.T.O.SIROHI M/S GENERAL ENGINEER COMPANY	ANIRUDH PUROHIT-P
96	C.R. 75/2008 4100	MANA & ORS. GORU & ORS.	T GUPTA-P USMAN GHANI-P SURESH SHRIMALI-R
97	C.R. 135/2008 1301	C.T.O.(W.C.&L.T.) UDAIPUR M/S HYDERABAD INVESTOR LTD.	LALIT PAREEK-P
98	C.R. 228/2008 4100	LEHRU LAL & ANR. PUSHKAR LAL	BL CHOUDHARY-P SUNIL BENIWAL-P RS MANKAD-R DILIP KAWADIA-R
99	C.R. 204/2009 2900	HANS RAJ NARENDRA & ORS.	SDN BHATT-P AK DAVE-P RR CHOUDHARY-P SACHIN BHATI-R ASHOK PATEL-R JR PATEL-R
100	C.R. 208/2009 4100	SMT.BHANWARI DEVI & ORS. PREM PRAKASH & ORS.	KAMAL DAVE-P CS KOTWANI-R RK SONI-R
101	C.R. 34/2011 1314 EX 11,10	RAJENDRA GODARA & PARTY C.T.O.CIRCLE,BARMER	BC MEHTA-P LALIT PAREEK-P SHARAD KOTHARI-P ANIRUDH PUROHIT-R
102	C.R. 40/2012 4100	GURMEET SINGH JASWANT KAUR	KAILASH KHATRI-P PRADEEP SHAH-P GR GOYAL-R
103	C.W. 8188/2007 0507	DR. RAJ KISHORE TIWARI STATE & ORS.	KS YADAV-P B BHUSHAN SINGH-P MANISH PITALIYA-P YASHPAL KHILEREE DYGC-R SWETA BORA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

**Court No :9**

**HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

**SB Civil Writs(Service Matters) pertaining to Removal, Dismissal, Termination from Service(Class Code-502), Compulsory Retirement(Class Code 504),Ad-hoc Appointment(Class Code 512) and Selection & Appointment (Class Code 515),**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
1	CRL.M.PET. 4521/2017  0204 [IN CRLMP 1240/14]	MADAN LAL STATE & ANR.	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P  PP-R
2	C.W. 6333/2014  0502 (STAY)	LAXMAN SINGH STATE & ORS.	PETI. SELF-P NARPAT SINGH-P  ANIL BISSA AGC-R
3	C.W. 7894/2015  0502	KASA RAM DANGI STATE & ORS	PD BOHRA-P  SS CHOUDHARY-R KUSUM RAO-R
4	C.W. 10284/2015  0515 (STAY)	THAN SINGH STATE & ORS	AMIT MEHTA-P  DR P DAVE-R
5	C.W. 352/2016  0515	KRISHAN KUMAR STATE & ORS	PK POONIA-P  BL BHATI GC-R
6	C.W. 10596/2016  0502 (STAY)	SMT. RAJKUMARI SHUKLA STATE & ORS	INDERJEET YADAV-P DEEPAK NEHRA-P  VR MEHTA-R
<b>With</b>			
7	C.W. 10597/2016  0502 (STAY)	LALIT MAHESHWARI & ANR STATE & ORS	INDERJEET YADAV-P  DEEPAK NEHRA-P
8	C.W. 2141/2017  0515 (STAY)	HEM SINGH STATE OF RAJASTHAN & ORS.	SUNIL JOSHI-P MS DEORA-P SP JOSHI-P  SWETA BORA-R ANIL KUMAR BISSA-R
<b>With</b>			
9	C.W. 2142/2017  0515 (STAY)	KHET SINGH DEORA STATE OF RAJASTHAN & ORS.	SUNIL JOSHI-P  MS DEORA-P SP JOSHI-P  SWETA BORA-R
<b>With</b>			
10	C.W. 2143/2017  0515 (STAY)	ANIL PANWAR STATE OF RAJASTHAN & ORS.	SUNIL JOSHI-P  MS DEORA-P SP JOSHI-P  SWETA BORA-R ANIL KUMAR BISSA-R
11	C.W. 6809/2017  0515 (STAY)	MANOJ KUMAR KHARAD & ANR. STATE OF RAJASTHAN & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
12	C.W. 6954/2017  0515 (STAY)	JITENDER KUMAR BERAR STATE OF RAJASTHAN & ANR.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P  ANIL KUMAR BISSA-R SUNIL PUROHIT-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
13	C.W. 7835/2017	SMT.MADHU LOHAR STATE OF RAJASTHAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P
	0515 (STAY)		
14	C.W. 8396/2017	MAMTA AGARWAL RPSC AJMER	LOKESH MATHUR-P
	0515 (STAY)		ANIL BISSA-R KHET SINGH-R
15	C.W. 9489/2017	BHOOP SINGH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
	0515 (STAY)		
16	C.W. 11025/2017	SIKANDER MOHD. STATE & ORS	SKM VYAS-P HR RAWAL-P PR PATEL-P S CHOUHAN-P
	0515 (STAY)		SALIL TRIVEDI-R KUSUM RAO AGC-R
17	C.W. 11461/2017	BUDHA RAM JAJRA STATE OF RAJASTHAN & ORS.	TANWAR SINGH RATHORE-P
	0515 (STAY)		SS LADRECHA-R
18	C.W. 12416/2017	AWAR DAN CHARAN & ORS. STATE OF RAJASTHAN & ORS.	ML DEORA-P
	0515 (STAY)		JK MISHRA-R
19	C.W. 12963/2017	BHAGWANI DEVI & ANR. STATE OF RAJASTHAN & ORS.	RS SALUJA-P MS ARCHNA JOSHI-P SHAIENDRA KUMAR-P
	0515		
20	C.W. 13321/2017	RAM LAL KHATIK STATE OF RAJASTHAN & ORS.	DR. AA BHANSALI-P
	0515 (STAY)		RAJESH PUNIA-R
21	C.W. 13496/2017	ANNU KUMARI & ORS. STATE OF RAJASTHAN & ANR.	ML DEORA-P
	0515 (STAY)		
22	C.W. 14469/2017	SMT. VEENA DAVE STATE & ORS	DS SODHA-P ABHISHEK SHARMA-P DS SODHA-P KULDEEP MATHUR-P
	0502 (STAY)		
<b>With</b>			
23	C.W. 14471/2017	SMT. MEERA SHARMA STATE & ORS	DS SODHA-P  ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
<b>With</b>			
24	C.W. 14473/2017	SMT. NIRMALA NAGDA STATE & ORS	DS SODHA-P  KULDEEP MATHUR-P
	0502 (STAY)		
25	C.W. 15142/2017	HARISH SINGH & ORS. STATE OF RAJASTHAN & ANR.	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	0515 (STAY)		
26	C.W. 15152/2017	DEVILAL LAKHUMBRA STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P
	0502 (STAY)		



**Daily Causelist(Filtered)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
27	C.W. 15617/2017 0515 (STAY)	MINAKSHI ASHIYA STATE OF RAJASTHAN & ANR.	AWAR DAN UJJWAL-P	
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>				
28	C.W. 11366/2017 0515 (STAY)	DHULJI PRAJAPAT STATE & ORS	MISS PINTU PAREEK-P	MANISH PATEL,AGC-R KS SOLANKI-R
<b>With</b>				
29	C.W. 13145/2017 0515 (STAY)	MOHAN LAL AHARI STATE OF RAJASTHAN & ORS.	MISS PINTU PAREEK-P BHUPENDRA SINGH RATHORE-P	
30	C.W. 16652/2017 0515 (STAY)	RAVI SHARMA JAI NARAIN VYAS UNIVERSITY,JODHPUR	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P	
31	C.W. 16699/2017 0515 (STAY)	NARAYAN SINGH RAJ.PUBLIC SERVICE COMMISSION,AJMER &ANR	MAHAVEER BISHNOI-P HS BISHNOI-P	
32	C.W. 16765/2017 0515 (STAY)	SARITA NARVALIYA TAMBOLI & ORS. STATE OF RAJASTHAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P	
<b>FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)</b>				
33	C.W. 9278/2015 0509 EX-8	SRIRAM BANK OF BARODA & ANR	VK BHADU-P	
34	C.W. 16687/2017 0515	MASARU RAM KHAIR STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P DR RENU BHATI-P	
35	C.W. 16694/2017 0515	SHYAM SUNDER STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P DR RENU BHATI-P	
36	C.W. 16695/2017 0515	LALU RAM KHER STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P Dr. RENU BHATI-P	SS LADRECHHA, AAG-R
37	C.W. 16698/2017 0515	SURESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
38	C.W. 7529/2015 0515 (STAY)	KALU RAM STATE & ORS	RS SALUJA-P SS NIRBAN-P	BL BHATI GC-R
39	C.W. 13116/2015 0502	NARAYAN SINGH RSRTC & ANR	RS SALUJA-P SS NIRBAN-P	HARISH PUROHIT-R
40	C.W. 2545/2016 0502	JAGDISH & ORS STATE & ORS	RS SALUJA-P RK MISHRA-P SS NIRBAN-P	S R PALIWAL-R SANJAY RAJ PALIWAL DY.G.C-R
41	C.W. 6154/2016 0502 (STAY)	JAGDISH CHANDRA KHATIK RSRTC & ORS	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P	HARISH PUROHIT-R

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<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
42	C.W. 8150/2016 0502 (STAY)	JAMEEL AHMED RSRTC & ORS	VARSHA BISSA-P ML BISSA-P
43	C.W. 11470/2016 0515 (STAY)	SANDHYA SHARMA STATE OF RAJ.& ANR	LK RAMDHARI-P RR MUNDHAN-P
44	C.W. 1153/2017 0502	KRISHAN LAL ARORA RSRTC & ORS	AKSHAT VERMA-P
45	C.W. 2848/2017 0515 (STAY)	KAMLA KHARADI RPSC,AJMER.	BS TANWAR-P
46	C.W. 5211/2017 0515 (STAY)	MAHESH KUMAR JOSHI STATE OF RAJASTHAN & ORS.	MISS. PINTU PAREEK-P
47	C.W. 8459/2017 0515 (STAY)	NATWAR SINGH SINDAL STATE OF RAJASTHAN & ANR.	SS NIRBAN-P GS RATHORE-P RK MISHRA-P
48	C.W. 11936/2017 0515 (STAY)	SHAMIM BIBI STATE & ORS	SANJAY NAHAR-P SUSHIL BISHNOI-P
49	C.W. 13327/2017 0515 (STAY)	AMANA RAM CHOUDHARY STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
50	C.W. 13332/2017 0515 (STAY)	MAYA DEVI STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SANDHU-P
51	C.W. 13609/2017 0515 (STAY)	RAMJOT STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
52	C.W. 13808/2017 0515 (STAY)	BHEEMJI STATE OF RAJASTHAN & ORS.	PR MEHTA-P
<b>With</b>			
53	C.W. 11837/2017 0515 (STAY)	SHAILENDRA PATIDAR STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P  GR SIYAG-P
<b>With</b>			
54	C.W. 13832/2017 0515 (STAY)	TOLARAM NINAMA STATE OF RAJASTHAN & ORS.	PR MEHTA-P
55	C.W. 14228/2017 0515 (STAY)	NIRMA KUMARI MEENA STATE OF RAJASTHAN & ANR.	LOKESH MATHUR-P
56	C.W. 14720/2017 0515 (STAY)	SITA RAM UNION OF INDIA & ORS.	SUKESH BHATI-P MP RANGA-P
57	C.W. 14820/2017 0502 (STAY)	SOHAN BAI STATE OF RAJASTHAN & ORS.	RITURAJ SINGH RATHORE-P SURAJ CHAUHAN-P
58	C.W. 14955/2017 0515 (STAY)	RAMCHANDAR UNION OF INDIA & ORS.	SUKESH BHATI-P MP RANGA-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
59	C.W. 15654/2017	ZABAR SINGH & ORS. STATE OF RAJASTHAN & ANR.	ML DEORA-P MANISH PATEL-R
	0515 (STAY)		
<b>With</b>			
60	C.W. 12799/2017	MAHENDRA KUMAR JYANI & ORS STATE & ORS	ML DEORA-P RAJESH PANWAR AAG-R
	0515 (STAY)		
61	C.W. 15867/2017	MINAKSHI PATIDAR RAJ.SUBORDINATE &MINI.SERV.SEL.BOARD&ORS	MAHAVEER BISHNOI-P HS BISHNOI-P SS LADRECHA, AAG-R
	0515 (STAY)		
62	C.W. 15870/2017	REKHA KHRRA STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P SS LADRECHA, AAG-R
	0515 (STAY)		
63	C.W. 15901/2017	SURESH KUMAR STATE & ORS	PAWAN SINGH-P ANIL BISSA-R
	0515 (STAY)		
64	C.W. 16023/2017	DEVENDRA KUMAR STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P MANISH PATEL AGC-R
	0515 (STAY)		
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
65	C.W. 8226/2012	MUKESH SHRIMALI & ORS STATE OF RAJ. & ORS.	RS SALUJA-P GS RATHORE-P RK MISHRA-P SS NIRBAN-P SUNIL JOSHI-P YASHPAL KHILEREER-R ANIL BISSA-R GA-R MS SWETA BORA-R
	0502 (STAY)		
66	C.W. 6177/2014	DULI CHAND STATE & ORS.	VN KALLA-P RS GILL-R MANISH PATEL-R
	0502 (STAY)		
67	C.W. 8682/2014	BHANWARA RAM CHOUDHARY THE ADDL. REGISTRAR (APPE.) & ORS	HARISH PUROHIT-P ANJANA JAVA-P SHRIKANT GUPTA-P KUSUM RAO-R
	0502 (STAY)		
68	C.W. 3828/2015	SUMAN KUMARI STATE & ORS.	RJ PUNIA-P OP GODARA-P ANIL BISSA AGC-R
	0515 (STAY)		
69	C.W. 5421/2015	NAVEEN GEHLOT & ANR STATE & ORS	KAMLESH PATEL-P BHARAT SHRIMALI-P BL KUNDAN-P KK PATEL-P TARUN JOSHI-R DEEPAK BORA-R
	0515 (STAY)		
70	C.W. 12023/2016	RAMESHWAR LAL KUMAWAT VARDHMAN MAHAVEER OPEN UNIVERSITY & ORS	RS CHOUDHARY-P BS BANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P AK RAJVANSHY-R TARUN JOSHI-R
	0515 (STAY)		
71	C.W. 3180/2017	YASHODA STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MANISH PATEL-R AJEET SINGH-R
	0502 (STAY)		

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<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
<b>72</b>	C.W. 8051/2017	RAJESH LAMROR & ORS. STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	KHET SINGH-R BL BHATI-R SUSHIL SOLANKI-R
	0515 (STAY)			
<b>73</b>	C.W. 14307/2017	SAPNA KUMRAWAT STATE OF RAJASTHAN & ORS.	MAHENDRA TRIVEDI-P AMIT DAVE-P	SS LADHRECHA-R PR SINGH AAG-R
	0515 (STAY)			

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**Court No :10**  
**HON'BLE MR. JUSTICE DINESH MEHTA**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Civil First Appeals, SB Civil Residue Matters. SB Civil Writs U/A 227 from Civil Court Orders.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFFECT CASES</b>				
1	C.Ist.Appl 611/2017 2800	KAMLESH JAVERIA DURGA & ORS.	RS MANKAD-P	
2	C.Ist.Appl 623/2017 2800	NANDLAL SURESH & ORS.	ALKESH AGARWAL-P AKSHAY NAGORI-P	
<b>FOR ORDERS</b>				
3	C.TRNS.APPLI 121/2016 4200	SMT. KUMKUM RAJENDRA SINGH	VISHAL SHARMA-P MAHIPAL CHARAN-P	VIVEK SHRIMALI-R
4	C.TRNS.APPLI 118/2017 4200	SMT. SUKI NARENDRA KUMAR	MS SHEIKH-P AVINASH BHATI-P CP CHOUHAN-P MOHD. ASLAM-P	SR CHOUDHARY-R
5	C.TRNS.APPLI 173/2017 4200	JAI BHAGWAN DAHIYA KUM. MANASVI & ORS.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P	
6	C.W. 4052/2006 4300 (STAY)	LRS OF RAMA KISHAN RAM PRASAD & ORS.	SAJJAN SINGH-P DR KAWADIA-P JK BHAIYA-P KR SAHARAN-P MS PANWAR-P	M JAIN-R KC SHARMA-R
7	C.W. 1146/2010 4300	SMT. KANCHAN DEVI & ORS BHANWAR LAL SARUPARIA & ORS	JP JOSHI-P ANIRUDH PUROHIT-P KHET SINGH-P SIDDHARTH JOSHI-P TARUN JOSHI-P	MANISH SHISHODIA-R
8	C.W. 3424/2013 4300 (STAY) {CPC}	AMANULLE KHAN SMT. ALIMAN & ORS	DEVENDRA MAHALANA-P	NARPAT SINGH-R VK BHADU-R
9	C.W. 3339/2014 4300 (STAY)	HIMMAT SINGH & ANR THE LEARNED ADJ NO. 2 UDAIPUR & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P	MANISH SHISHODIA-R
10	C.W. 6446/2014 4300 [SR. CITIZEN]	SHRINATH LOHIYA NARENDRA'S LRS & ORS	PETI. SELF-P	
11	C.W. 5012/2015 4300 (STAY)	LAL MOHD KHAN & ORS CIVIL JUDGE (J.D.) RAJGARH & ORS.	CHAITANYA GAHLOT-P BHAVANI SINGH-P MONARK GAHLOT-P	AWAR DAN UJJWAL-R DR PRATISHTHA DAVE-R
12	C.W. 2495/2017 4300 (STAY)	ALL VILLAGERS DODVANIYA KA KHEDA ALL VILLAGERS ALI NAGAR	SANJAY NAHAR-P	
13	C.W. 3486/2017 4300 (STAY)	LADURAM AMBALAL & ORS.	VIJAY JAIN-P	HARISH PUROHIT-R

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<b>FOR ORDERS</b>			
14	C.W. 9160/2017 4300 (STAY)	RAMANLAL & ANR. SMT. VASUMATI & ORS.	SHREYANSH MARDIA-P SHAAM BHAVI B MARDIA-P
15	C.W. 10362/2017 4300 (STAY)	VIRENDRA KUMAR CIVIL JUDGE, (SD) PADAMPUR & ORS	SANJEET PUROHIT-P SURENDRA THANVI-P VINOD PUROHIT-P
16	C.W. 10737/2017 4300 (STAY)	K. PRAKASH KUMAR SHRI ARIHANT CLOTH MILLS & ORS	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P
17	C.W. 10919/2017 4300 (STAY)	UNION OF INDIA & ORS. M/S. MAHESH CHEMICAL INDUSTRIES,	KAMAL DAVE-P DHIRENDRA PANDEY-P
18	C.W. 10963/2017 4300 (STAY)	PROJECTY DIRECTOR,N.H.A.I CHUTAR SINGH & ANR.	VINIT SANADHYA-P
19	C.W. 12463/2017 4300 (STAY)	BHANWAR LAL & ORS. ASHOK DEVAL & ORS.	SANDEEP SARUPARIA-P
20	C.W. 12772/2017 4300 (STAY)	MANI RAM & ORS OM PRAKASH & ORS.	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
21	C.W. 12805/2017 4300 (STAY)	LRS OF VADILAL LRS OF ROOPA & ORS.	AMIT MEHTA-P
22	C.W. 12959/2017 4300 (STAY)	RAMDUTT DISTRICT & SESSIONS JUDGE,JALORE & ORS.	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P
23	C.W. 13479/2017 4300	MAGHAR SINGH MOHRU	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P
24	C.W. 14085/2017 4300 (STAY)	SMT. INDU SANKHLA MEGMA FINCORPS LTD. & ANR.	SAJJAN SINGH-P
25	C.W. 15116/2017 4300 (STAY)	NARAYAN PUROHIT & ORS. DINESH PUROHIT	NITESH MATHUR-P
26	C.W. 15388/2017 4300 (STAY)	BASHIR KHAN & ORS. SMT. GOURA DEVI & ORS.	PANKAJ GUPTA-P
27	C.W. 15389/2017 4300 (STAY)	BASHIR KHAN & ORS. VIKRAM & ORS.	PANKAJ GUPTA-P
28	C.W. 15493/2017 4300 (STAY)	SMT. YASHODA DEVI SMT. SUNITA VERMA & ORS.	HS SIDHU-P BALTEJ SANDHU-P
29	C.Ist.Appl 76/1989 2800	NAYAN KUMAR @ NARENDRA KUMAR & ANR. VISHNU LAL	MANISH SHISHODIA-P RAJESH PARIHAR-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
30	C.lst.Appl 88/1992  1805	SMT.KESAR BAI BHERULAL	JK BHAIYA-P MAHESH VEID-P SAJJAN SINGH-P  TS CHAMPAWAT-R TS CHAMPAWAT-R YASWANT METHA-R
31	C.lst.Appl 144/1994  3800	KESARI SINGH TAKHTA & ORS	MUKESH VYAS-P SHYAM S KHATRI-P  IR CHOUDHARY-R IR CHOUDHARY-R LR CHOUDHARY-R POONARAM BISHNOI-R
32	C.lst.Appl 153/2002  1103	KALU RAM MISHRI MAL	N M LODHA-P ANIL BHANDARI-P PRADEEP SHAH-P  PRADEEP SHAH-R HEERA SINGH-R SANDEEP SHAH-R
33	C.lst.Appl 322/2003  2800 (SENIOR CITIZEN)	L.RS' OF KANA DEVA RAM	NM LODHA-P PC SOLANKI-P PD BOHRA-P  RAKESH ARORA-R ARPIT BHOOOT-R CS KOTWANI-R DC KHATRI-R SS RATHORE-R
34	C.lst.Appl 397/2004  2800 (STAY)	KARNAIL SINGH BALWANT SINGH	SL JAIN-P DC BISSA-P HK JAIN-P MANOJ GEHLOT-P NARENDRA THANVI-P SD PUROHIT-P SUNIL VYAS-P  VIJAY JAIN-R CS KOTWANI-R NL JOSHI-R R K RATHORE-R SHANKER RAJPUROHIT-R SUNIL BENIWAL-R
35	C.lst.Appl 37/2009  1103 (STAY)	GANESH RAM & ANR. SMT.PABU & ORS.	MANOJ BHANDARI-P VINAY CHHIPA-P  RR NAGORI-R AKSHAY NAGORI-R ALKESH AGRAWAL-R RR NAGORI-R
36	C.lst.Appl 315/2010  1103 (STAY)	SURAJ PRAKASH & ORS. GHAN SHYAM & ORS.	MANISH SHISHODIA-P  PD BOHRA-R PD BOHRA-R
37	C.lst.Appl 1092/2011  2800	JALANDHAR SINGH MAJOR SINGH	HS SANDHU-P BS SANDHU-P DS GHARSANA-P  CS KOTWANI-R CS KOTWANI-R HR VISHNOI-R
38	C.lst.Appl 287/2012  3800 (STAY)	BHANWAR LAL LRS.OF MANAK RAJ & ORS.	RAJEEV PUROHIT-P NR BUDANIA-P  SAJJAN SINGH-R JK BHAIYA-R KAILASH TRIVEDI-R NITESH MATHUR-R
39	C.lst.Appl 423/2012  3800	MURTI SHRI CHATRAGUN MANDIR M.C. BHILWARA & ORS.	VN KALLA-P MA KHAN-P RR ANKIYA-P  KAILASH JOSHI-R NR GOSWAMI-R PRADEEP PALIWAL-R RAMNIWAS CHOUDHARY-R SANJAY NAHAR-R VINAY JAIN-R
40	C.lst.Appl 55/2014  1103 (STAY)	SMT. SUMITRA SMT. DHAPA DEVI & ORS.	SUNIL BENIWAL-P AR BENIWAL-P SHANKER RAJPUROHIT-P  VIKAS BIJARNIA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
41	C.Ist.Appl 83/2015  3800	DEVILAL PYARELAL & ORS.	VIJAY PUROHIT-P DIMPLE PUROHIT-P TC SHARMA-P VK BHATI-P SANDEEP SARUPARIA-R SANDEEP SARUPARIA-R
42	C.Ist.Appl 359/2015  1104 (STAY)	BHANWAR LAL & ORS. SHAKUNTLA & ORS.	PK POONIA-P IR CHOUDHARY-R
43	C.Ist.Appl 83/2016  3800 (STAY)	SUKHI @ SURJI & ANR. RAMKUMAR & ORS.	RC JOSHI-P NISHANT MADHAN-P MAHENDRA CHOUDHARY-R RS CHOUDHARY-R
44	C.Ist.Appl 245/2016  1005 (STAY)	RAMLAL LRS OF MANGI BAI & ORS.	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P RAMNIWAS CHOUDHARY-P SANJAY NAHAR-R
45	C.Ist.Appl 265/2016  1103 (STAY)	SHIV RAJ SINGH & ANR. SMT. PYAR KUNWAR & ORS.	DEELIP KAWADIA-P DEEPAK KAWADIA-P GS RATHORE-P RS RATHORE-P
46	C.Ist.Appl 285/2016  3800 (STAY)	M/ NAKODA GUM & CHEMICALS & ORS. SMT. DHAPUKANWAR & ORS.	VIKAS BALIA-P DPS CHARAN-P HEMANT BALLANI-P RISHI SONI-P VD VAISHNAV-P MUKESH RAJPUROHIT-R
47	C.Ist.Appl 361/2016  1103	SATYANARAYAN @ SHYAMSUNDER RAMKISHORE & ORS.	SS BHATI-P KAILASH KUMAR-P POONAM -P
48	C.Ist.Appl 476/2016  1104 (STAY)	IQUBALSINGH MANJIT SINGH	AK RAJVANSHY-P SUKHDEV SHARMA-P VK AGRAWAL-R
<b>With</b>			
49	C.Ist.Appl 427/2016  1104 (STAY)	IQUBALSINGH MANJIT SINGH	AK RAJVANSHY-P SUKHDEV SHARMA-P BM AGRAWAL-R
<b>With</b>			
50	C.Ist.Appl 433/2016  1104	IQUBALSINGH SHER SINGH	AK RAJVANSHY-P SUKHDEV SHARMA-P SANJEET PUROHIT-R
51	C.Ist.Appl 66/2017  2800 (STAY)	WALI MOHD. (DEAD) THROUGH LEGAL REPRE. KALA SINGH	VK BHADU-P TRILOK JOSHI-R
52	C.Ist.Appl 173/2017  2800 (STAY)	ZAFAR ALI MUNSAF ALI & ANR.	PANKAJ GUPTA-P HS SANDHU-R HS SANDHU-R SANDEEP SHAH-R
53	C.Ist.Appl 191/2017  3800	ABDUL REHMAN JDA, JODHPUR & ANR.	BP MATHUR-P BHANU PRAKASH MATHUR-P JASWANT SUTHAR-P SHOKAT ALI-P DS RAJVI-R



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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
54	C.lst.Appl 222/2017 1103 (STAY)	DHOOLI BAI MANGILAL & ORS.	KAILASH TRIVEDI-P RAJESH PARIHAR-R AKSHAT VERMA-R
55	C.lst.Appl 258/2017 2800 (STAY)	NAVA RAM LRS OF RUPA RAM & ANR.	SHREYANSH MARDIA-P SHAMBHAVI B MARDIA-P VIJAY PUROHIT-R
56	C.lst.Appl 287/2017 3800 (STAY)	SMT. SANTOSH & ANR. LRS OF PREMCHAND & ORS.	NITIN TRIVEDI-P SUSHIL BISHNOI-R
57	C.lst.Appl 302/2017 2800 (STAY)	SHEODUTT ASHISH KUMAR & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P TRILOK JOSHI-R
<b>With</b>			
58	C.lst.Appl 303/2017 2800	SHEODUTT RAJENDRA & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P TRILOK JOSHI-R
<b>With</b>			
59	C.lst.Appl 316/2017 2800 (STAY)	RAJENDRA KUMAR & ANR. ASHISH KUMAR & ANR.	GR GOYAL-P TRILOK JOSHI-R
60	C.lst.Appl 392/2017 3800 (STAY)	NARAYAN SINGH & ORS. BHANWARI DEVI & ANR.	GIRISH JOSHI-P ASHOK JOSHI-P MUKESH TRIVEDI-P RS CHOUDHARY-R
61	C.lst.Appl 415/2017 2800 (STAY)	SMT. KAKKO BAI RAM CHANDER & ANR.	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P MAHAVEER BISHNOI-R
62	C.lst.Appl 437/2017 2800 (STAY)	SMT. REHMAT BAI & ANR. LRS OF KANHAIYA LAL & ORS.	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
63	C.lst.Appl 470/2017 2800 (STAY)	LRS OF BHANWARLAL LRS OF MOHANLAL	SANDEEP SARUPARIA-P IR CHOUDHARY-R
64	C.lst.Appl 473/2017 1104 (STAY)	OM PRAKASH & ORS. RAM KUMAR & ORS.	SD VYAS-P ANIL VYAS-P NS RATHORE-P SANJAY VYAS-P VIPIN MAKKAD-R
65	C.lst.Appl 486/2017 3800 (STAY)	NANDU RAM HAKAM SINGH & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P TRILOK JOSHI-R
66	C.lst.Appl 487/2017 2800 (STAY)	FUSA RAM MAHASINGH @ MAGH SINGH & ORS.	BK VYAS-P SR GODARA-P TRILOK JOSHI-R
67	C.lst.Appl 566/2017 3800 (STAY)	SANDEEP ROSHNI & ORS.	SANJAY NAHAR-P SUSHIL BISHNOI-R SUSHIL BISHNOI-R
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>				
68	C.Ist.Appl 193/2015	SATPAL RAJA RAM & ORS.	NL JOSHI-P RAJESH PRAJAPAT-P	RS CHOUDHARY-R JR CHAWEL-R RS CHOUDHARY-R
	1103 (STAY)			
69	C.Ist.Appl 168/2017	PUSHAPCHAND JAVARI LAL	PAWAN OJHA-P NA RAJPUROHIT-P	SANDEEP SARUPARIA-R
	3800 (STAY)			
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>				
70	C.W. 14211/2017	GURPREM SINGH GURJANT SINGH	BM AGGARWAL-P Dr DHANKANWAR RAJPUROHIT-P VK AGGARWAL-P	
	4300 (STAY)			
71	C.W. 16297/2017	PHOOL CHAND ADDL.DIST.JUDGE,RAISINGHNAGAR & ANR.	NL JOSHI-P KIRTI JOSHI-P	
	4300 (STAY)			
72	C.W. 16572/2017	GOVIND RAM TIKYANI SMT. VIDHA DEVI & ORS	ASHOK PATEL-P BL KUDAN-P MANISH PATEL-P	
	4300 (STAY)			
73	C.W. 16647/2017	MOHAN LAL & ORS. GRAM SEVAK & SEC.GRAM PANCHAYAT & ANR.	PAWAN OJHA-P	
	4300 (STAY)			
74	C.Ist.Appl 110/2016	VAJARAM & ORS. SMT. GOMIBAI	VIVEK SHRIMALI-P	
	1005 (STAY)			
75	C.Ist.Appl 257/2017	SHWETA PANGARIYA & ANR. MANOJ BAHETI & ORS.	DHANESH SARASWAT-P MUKTESH MAHESHWARI-P	DR SACHIN ACHARYA-R
	3800 (STAY)			
76	C.Ist.Appl 633/2017	MUNICIPAL BOARD, BILARA & ORS. POKAR RAM & ORS.	VISHAL SHARMA-P MAHIPAL CHARAN-P	RK SONI-R
	3800 (STAY)			
77	C.Ist.Appl 634/2017	KRISHNA DEVI BHAJAN LAL & ANR.	DR. RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P RISHABH HANDA-P TRILOK SINGH RATHORE-P	
	1103 (STAY)			
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
78	C.W. 1613/2015	HIMMAT SINGH SHAKUNTLA & ANR.	VK VYAS-P ASHOK ASOPA-P HEMANT ARORA-P MS RATHORE-P	RAKESH ARORA-R
	4300 (STAY)			
<b>With</b>				
79	C.W. 5592/2017	HIMMAT SINGH SMT.SHANKUNTLA & ANR.	DHANESH SARASWAT-P MAHENDRA SINGH-P VIPUL DHARNIA-P	RAKESH ARORA-R
	4300 (STAY)			
80	C.W. 1322/2017	BHAU RAM SUNIL KUMAR	SAJJAN SINGH RATHORE-P MS BHATI-P RS SHEKHAWAT-P VS BHATI-P	NARENDRA THANVI-R
	4300 (STAY)			

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
81	C.W. 5914/2017  4300 (STAY)	SMT.AMARTI BAI & ANR. SMT.PUSHPA BEHAN	SHAITAN SINGH BHARGUJAR-P NS RAJPUROHIT -P
82	C.W. 6958/2017  4300 (STAY)	ARJUN SINGH RATHORE & ANR. MAHAVEER RANK & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
83	C.W. 7064/2017  4300 (STAY)	KANHAIYA LAL CHANCHAL KUMAR & ORS.	SANJAY NAHAR-P  AK BABEL-R
84	C.W. 7315/2017  4300 (STAY)	SHAKEELA LRS OF ASGAR ALI & ANR.	SP SHARMA-P DS RATHORE-P  SUNIL JOSHI-R SP JOSHI-R
85	C.W. 11341/2017  4300 (STAY)	CHOGA RAM AMRA & ORS.	KAILASH TRIVEDI-P RK KARWASRA-P  BHARAT SHRIMALI-R
86	C.W. 11515/2017  4300 (STAY)	ABDUL SATTAR & ANR. KALU KHAN & ORS.	MOTI SINGH-P BS TAPU-P PD RAJPUROHIT-P SK MEHAR-P URJA RAM-P  B RAY BISHNOI-R B RAY BISHNOI-R
87	C.W. 14488/2017  4300 (STAY)	SMT.MANORMA SHARMA SURENDRA KUMAR & ORS.	NITIN TRIVEDI-P DEEPIKA TRIVEDI-P  SANDEEP SARUPARIA-R
88	C.W. 15187/2017  4300 (STAY)	KULDEEP GARGI BHAGWAN DAS & ORS.	SANDEEP SARUPARIA-P  AAKASH KUKKAR-R
89	C.lst.Appl 150/2016  1700	LRS OF BHANWAR SINGH LICHAMAN SINGH	VIKRAM CHOUDHARY-P BL SWAMI-P  TALAT BARI-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
90	C.W. 12458/2015  4300 (STAY)	HUKAM CHAND SINGHAL LRS OF SH GHEWAR RAM & ORS	HR SONI-P KAPIL SONI-P N SONI-P  NATHARAM CHOUDHARY-R
<b>FINAL DISPOSAL AT ORDERS STAGE</b>			
91	C.lst.Appl 139/2016  3800 (STAY)	SUMER SINGH SITA RAM	PRAHLAD SINGH BHATI-P GIRDHAR SNGH BHATI-P  DEEPAK BISHNOI-R BL BISHNOI-R
<b>FOR HEARING</b>			
92	C.W. 1568/2014  4300	BABULAL LAKHARA MANJU PARIHAR & ORS.	PETI. SELF.-P  SUKHDEV VYAS-R ANIL VYAS-R NS RATHORE-R
93	C.lst.Appl 88/1994  3100 EX.8	BANK OF BARODA SOHAN SINGH & ORS.	SANJAY NAHAR-P  OP PUNGALIA-R MS RATHORE-R
94	C.lst.Appl 153/1996  1101	SMT. RAM KANWAR & ORS ROOPA & ANS	VS GEHLOT-P PRADEEP SHAH-P S RATHORE-P  KR CHOUDHARY-R JAI KISHAN BHAIYA-R

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR HEARING</b>				
95	C.lst.Appl 160/1997	STATE BANK OF BIKANER & JAIPUR MAHENDRA CHAND	M S PUROHIT-P MC PUROHIT-P S S PUROHIT-P SJ PUROHIT-P	SANJAY NAHAR-R
	3100 EX-8			
96	C.lst.Appl 168/1997	MAHESH KUMAR S B B J	MANISH SHISHODIA-P	SS PUROHIT-R KS CHOUDHARY-R KS CHOUHAN-R MAHESH PUROHIT-R
	3100			
97	C.lst.Appl 141/1998	S B B J BOMBAY TYRE RETRADINGH BARMER	VASUDEV VYAS-P JAGDISH VYAS-P	LD KHATRI-R B.K.MEHAR-R HAZI KHAN-R
	3100			
98	C.lst.Appl 74/1999	CHANDRA KHAN NATHDWARA TEMPLE BOARD & ANR	M SHISHODIA-P	JK BHAIYA-R MR SINGHVI-R
	2800			
99	C.lst.Appl 139/2004	MAJOR SINGH & NAR GANGA RAM	VISHAL SINGHAL-P BD MITTAL-P HR CHAWLA-P VISHAL SINGHAL-P	SUNIL BENIWAL-R SUNIL BENIWAL-R
	2800 {SENIOR CITIZEN}			
100	C.lst.Appl 216/2004	RADHEYSHYAM SIKHWAL MOHANLAL & ORS	S.S.PUROHIT-P MC PUROHIT-P	AK KHATRI-R
	3800 {SENIOR CITIZEN}			
<b>With</b>				
101	C.M.A. 539/2006	RADHESHYAM SIKHWAL RAMESHWARLAL & ORS	MC PUROHIT-P SS PUROHIT-P	IR CHOUDHARY-R MR CHOUDHARY-R VS CHOUDHARY-R
	4000			
102	C.lst.Appl 46/2005	SMT.MANGI DEVI SMT.BALU BAI @ BALUBEN & ORS	SAJJAN SINGH-P DR KAWADIYA-P JK BHAIYA-P KR SARAN-P NUPUR BHATI-P SR SARAN-P	ARVINDSAMDAARIYA-R
	1103 (SENIOR CITIZEN) EX 9			
<b>With</b>				
103	C.lst.Appl 568/2004	PRAKASH CHANDRA & ANR MANGI DEVI & ORS	ARVIND SAMDARIYA-P	SAJJAN SINGH-R ASHWINI GEHLOT-R DURGA RAM-R JK BHAIYA-R KR SAHARAN-R MS PANWAR-R PRAKASH BHATI-R
	1103			
104	C.lst.Appl 230/2005	SMT. CHANDRAKANTA & ANR LRS OF UMIYA SHANKER PANDYA & ANR	MANISH SHISODIA-P M ASLAM-P VIKAS BALIA-P	MRIDUL JAIN-R
	1805			
105	C.lst.Appl 421/2006	DEVI SINGH ABDUL KADIR	IC MALOO-P RK THANVI-P SR SONI-P	OM MEHTA-R
	3800			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR HEARING</b>				
<b>106</b>	C.lst.Appl 657/2006	TULSI DEVI & ANR. PURKHA RAM & ANR.	BK VYAS-P AJAY VYAS-P DL RAWLA-P	DK GAUR-R RDSS KHARLIA-R VISHAL SINGHAL-R
	2800 (SENIOR CITIZEN)			
<b>107</b>	C.lst.Appl 477/2007	LILADHAR SHARMA & ORS. SHRI UTSAV LAL SHARMA	T GUPTA-P USMAN GHANI-P	GL LOHAR-R HIMANSHU MAHESHWARI-R RAJESH PANWAR-R
	1103 SENIOR CITIZEN			
<b>108</b>	C.lst.Appl 214/2008	GOVIND SINGH BRIJ MOHAN & ORS.	ARPIT BHOOT-P AR GODARA-P ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P SURENDRA SINGH-P	JITENDRA CHOPRA-R
	1103 {SENIOR CITIZEN}			
<b>109</b>	C.lst.Appl 293/2008	KAMLESH & ANR KEND VIDY.NO 1 AIRFORCE AREA JODHPUR & O	SP SHARMA-P MS RATHORE-P	RK KAPOOR-R DR SS JODHA-R PUSHPENDRA SINGH-R SANJAY KAPOOR-R
	0603			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :11**  
**HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

**2.00 PM - 4.30 PM**

**Hearing of SB Civil Misc. Appeals (MAC Matters).**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
1	C.M.A. 999/2004	RAMJILAL & ANR GEMAR SINGH & ORS	RAJESH PANWAR-P RAMESH PANWAR-P SK SANKHLA-P  SHEIKH K.D.-R ANIL BACHHAWAT-R DR CHOUDHARY-R DR.SAMINA SHEIKH-R JC BISHNOI-R JL BISHNOI-R LR POONIYA-R
	0603		
2	C.M.A. 1077/2004	SMT. SAVLI & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P  RK MEHTA-R DHIRAJ MEHTA-R DHIRENDRA SINGH-R MS BHATI-R NUPUR BHATI-R RK MEHTA-R
	0603 FURTHER ARGUMENT		
<b>With</b>			
3	C.M.A. 1068/2004	SMT. ROSHAN & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRAJ MEHTA-R DHIRENDRA SINGH-R SUNIL A VYAS-R
	0603		
<b>With</b>			
4	C.M.A. 1069/2004	SMT.MANKI & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRAJ MEHTA-R DHIRENDRA SINGH-R SUNIL A VYAS-R
	0603		
<b>With</b>			
5	C.M.A. 1070/2004	SMT. MIRKI & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRAJ MEHTA-R DHIRENDRA SINGH-R
	0603		
<b>With</b>			
6	C.M.A. 1071/2004	SMT. THAWRA DASRATH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRAJ MEHTA-R DHIRENDRA SINGH-R
	0603		
<b>With</b>			
7	C.M.A. 1072/2004	KAMJI & ANR DASRATH SINGH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRAJ MEHTA-R DHIRENDRA SINGH-R
	0603		
<b>With</b>			
8	C.M.A. 1073/2004	SMT. SHANTA & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P  SUDHIR SARUPARIA-P  RK MEHTA-R  DHIRENDRA SINGH-R DR MEHTA-R
	0603		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR HEARING</b>				
<b>With</b>				
9	C.M.A. 1074/2004	HOMA & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P	RK MEHTA-R DHIRAJ MEHTA-R DHIRENDRA SINGH-R
	0603			
<b>With</b>				
10	C.M.A. 1076/2004	SMT. CHAMPA & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P	RK MEHTA-R DHEERAJ MEHTA-R DHIRENDRA SINGH-R
	0603			
<b>With</b>				
11	C.M.A. 1079/2004	SMT. SAVITA DEVI & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P	RK MEHTA-R DHIRENDRA SINGH-R
	0603			
<b>With</b>				
12	C.M.A. 1080/2004	SMT. PANJI & ORS DASRATH SINGH & ORS	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P	RK MEHTA-R DHIRENDRA SINGH-R
	0603			
13	C.M.A. 1306/2004	AMIT GARG ISMILE BHAI & ANR	RAVI BHANSALI-P DIPENDRA SINGH-P PANKAJ BOHRA-P	VISHAL SINGHAL-R SUNIL A VYAS-R
	0603 EX 8			
14	C.M.A. 1781/2004	BHEEM SINGH & ORS BHERU SINGH & ORS	RAVI BHANSALI-P DHANESH SARASWAT-P PANKAJ BOHRA-P PAWAN JANGID-P VIPUL DHARNIA-P	CS KOTWANI-R SANJEEV JOHARI-R
	0603 EX 8			
15	C.M.A. 1874/2004	SMT.MUNNA DEVI & ORS HARISH AGARWAL & ORS	RAVI BHANSALI-P	SKEIKH K.D.-R AMITABH ACHRAYA-R
	0603 EX-8			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Court No :12**  
**HON'BLE MR. JUSTICE MANOJ KUMAR GARG**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Criminal Appeals, SB Criminal Revisions, , SB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFFECT CASES</b>			
1	CRL.LV.A. 588/2017 0106	BASSI PETROLEUM RATAN LAL GURJAR	ASHWINI KUMAR BABEL-P
2	CRL.A. 1463/2017 0107	SITARAM STATE	BY POST-P PP-R
3	CRL.R. 930/2017 0208	PRAKASH CHAND GANGWANI STATE & ANR	IQBAL SHERANI-P ARJUN PUROHIT-P PP-R
4	CRL.R. 1118/2017 0208	RAJNEESH BHAMBHRI ABHA KUMARI & ANR.	KAUSHAL GAUTAM-P KAUSHAL GAUTAM-P
5	CRL.R. 1204/2017 0208	BHANWARA RAM TARU @ TARAMINA	GUMAN SINGH RATHORE-P SAJJAN SINGH -P
6	CRL.R. 1259/2017 0208	RAMESHWARLAL SOLANKI MADHO LAL & ORS	KAUSHAL GAUTAM-P
7	CRL.R. 1480/2017 0206	SHIV PRAKASH PANDIYA STATE & ANR	BS TANWAR-P DS GAUR-P PP-R
8	CRL.R. 1513/2017 0206	SUNDARAM & ORS STATE & ANR	SANJEEV VYAS-P GHANSHYAM SARASWAT-P PP-R
<b>FOR ORDERS - MISC.CASES</b>			
9	SUSP. OF SENT.(APP) 621/2017 0103 IN CRLA 890/2017	VASEEM @ BABALU STATE	MANJEET GODARA-P NK GURJAR-P NK SHARMA-P PP-R
10	SUSP. OF SENT.(APP) 907/2017 0107 IN CRLA 1373/2017	NARAYAN UOI	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P NK RAI PP-R
11	SUSP. OF SENT.(APP) 1034/2017 0103 IN CRLA 1626/2017	ASHOK KUMAR STATE	DLR VYAS-P ABHISHEK BOHRA-P JS NARUKA-P KULDEEP VAISHNAV-P PP-R
12	SUSP. OF SENT.(APP) 1140/2017 (IN CRLA 1878/2017)	CHANDRARAM & ANR. STATE	SD PUROHIT-P PP-R
13	SUSP. OF SENT.(APP) 1175/2017 0102 IN CRLA 1917/2017	SALIM KHAN STATE	MS SONI-P MS SONI-P VK PANWAR-P PP-R
14	SUSP. OF SENT.(APP) 1212/2017 0102 IN CRLA 1022/2017	DHOKALRAM STATE	VINEET JAIN-P PP-R
15	SUSP. OF SENT.(APP) 1238/2017 0107 IN CRLA 1148/2017	SMT JAMEELA KHATOON STATE	VIPIN MAKKAD-P VAIBHAV BISHNOI-P PP-R



**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - MISC.CASES</b>			
16	APPL. CRL. 1343/2017  (IN CRLR 93/2016)	SMT ABHILASHA SHARMA & ANR. JAI PRAKASH	RAKESH ARORA-P  BHAWANI SINGH-R RDSS KHARLIYA-R
17	APPL. CRL. 1576/2017  IN CRLA 942/2017	ROOPA RAM @ LUMBA RAM STATE	CS RAJPUROHIT-P  PP-R
18	CRL.A. 798/2012  0106	MAHESH KUMAR STATE & ORS.	MAHESH THANVI-P AR RAJPUROHIT -P BHAWANI SINGH -P JITENDRA PUROHIT -P  PP-R ABDUL LATIF-R MM DHERA-R SG OJHA-R
19	CRL.LV.A. 167/2013  0106	RAJ.STATE MINES & MINERALS LTD. TRIMURTEE FERTILIZERS LTD.& ANR.	TRIBHUVAN GUPTA-P ANURAG SUKHLA-P
20	CRL.LV.A. 278/2015  0106	M/S VINOD TEXTILE STATE & ANR.	CS KOTWANI-P HR VISHNOI-P  PP-R US GEHLOT-R
21	CRL.LV.A. 309/2015  0107	STATE KAILASH & ORS.	PP-P SUNIL BISHNOI-P  GR CHOUDHARY-R SUSHIL BISHNOI-R
22	CRL.LV.A. 135/2017  0106	ANIL KUMAR KAILASHCHAND	SUDHIR SARUPARIA-P PREETI SARUPARIA-P  RS MANKAD-R
23	CRL.LV.A. 180/2017  0106	MAHENDRA SHARMA SATYANARAYAN	BHARAT SHRIMALI-P
24	CRL.LV.A. 203/2017  0106	SANDEEP KUMAR CHAHAR AMIT BANSAL	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P  PP-R HS SANDHU-R
25	CRL.LV.A. 336/2017  0106	SMT PARAGEENI RATHORE SMT LEENA	BHUPENDRA SINGH-P OM SINGH CHAUHAN-P  RS RAWAL-R
26	CRL.LV.A. 554/2017  0106	ASHA STATE & ANR	MAHESH KHYANI-P PRAVEEN K DODA-P  KARAN SINGH RATHORE-R
27	CRL.A. 764/2017  0107	GANESH RAM STATE	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P  PP-R
<b>With</b>			
28	CRL.A. 776/2017  0107 (BAIL)	NARSI RAM STATE	ML BISHNOI-P  ASHOK BISHNOI-P SS KHICHRE-P SURENDER BISHNOI-P  PP-R
29	CRL.A. 1531/2017  0108	STATE KURI LAL & ORS.	PP-P  ANIL MEHTA-R
30	CRL.A. 1818/2017  0106	STATE PRAKASH & ORS.	PP-P  PRADEEP CHOUDHARY-R JVS DEORA-R PRADEEP CHOUDHARY-R TARUN DHAKA-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - MISC.CASES</b>			
31	CRL.A. 1832/2017 0113	LRS OF VAGARAM STATE & ORS	TS CHAMPAWAT-P PARAMVEER SINGH-P PP-R
32	CRL.R. 509/2017 0205	GOVIND SINGH STATE & ORS.	RS MANKAD-P PP-R
<b>With</b>			
33	CRL.R. 134/2017 0208 (BAIL)	RAVINDER SINGH STATE	JS KHICHI-P SHAITAN SINGH-P PP-R
<b>With</b>			
34	CRL.R. 510/2017 0205	GOVIND SINGH STATE & ANR.	RS MANKAD-P GR BHARI-R
<b>FOR FRESH ADMISSION WITH STAY</b>			
35	CRL.M.PET. 4087/2017 0204 (STAY) (EXP - 5)	MOHAN BHAI BHALLA BHAI BOI STATE & ANR	SP BHATI-P HEMANT KUMAR-P PP-R
36	CRL.M.PET. 4507/2017 0204 (STAY) (EXP - 5)	MOOL SINGH & ORS. STATE & ANR	VISHAL SHARMA-P MAHIPAL CHARAN-P PP-R
<b>With</b>			
37	CRL.M.PET. 4508/2017 0204	MOOL SINGH & ORS. STATE & ANR	VISHAL SHARMA-P MAHIPAL CHARAN-P PP-R
38	CRL.A. 1994/2017 0102 (BAIL)	AJAY KUMAR STATE	HANUMAN KHOKHAR-P PP-R
39	CRL.A. 2086/2017 0101 (BAIL)	DUDARAM STATE	VINIT DAVE-P PP-R
40	CRL.R. 1160/2017 0206 (STAY) (EXP - 5)	SRIPAL & ORS. STATE & ANR	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R SHREEJI BHAVASAR-R
41	CRL.R. 1436/2017 0206 (STAY)	JASVEER SINGH STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P GR PATEL-P MANISH CHOUDHARY-P MANOJ KHATRI-P PP-R
42	CRL.R. 1439/2017 0208 (STAY)	JASVEER SINGH STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P GR PATEL-P MANISH CHOUDHARY-P PP-R
43	CRL.R. 1473/2017 0208 (BAIL)	JAGGA RAM STATE	AVINASH BHATI-P PP-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
44	CRL.R. 1496/2017 0208 (STAY)	MONU SINGH @ SURJEET SINGH STATE & ORS	VINEET JAIN-P PP-R LR UPADHYAY-R
45	CRL.R. 1516/2017 0208 (BAIL)	PRAVEEN CHAND STATE	MAHENDRA CHANGANI-P PP-R
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
46	CRL.R. 159/2017 0208	MANOHAR LAL STATE	KAUSHAL GAUTAM-P PP-R
47	CRL.R. 409/2017 0208	MAJOR SINGH & ANR. STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P PP-R
48	CRL.R. 1294/2017 0208	KANHAIYA LAL STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P PP-R
49	CRL.R. 1509/2017 0208	MUKESH AUD STATE	LOVE JAIN-P PP-R
50	CRL.R. 1510/2017 0208	ROHIT KUMAR @ JEETU STATE & ANR	DS UDAWAT-P BS MERTIA-P PP-R
51	CRL.R. 1539/2017 0208	SAKARAM STATE	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
<b>ADMISSION WITH NOTICE SERVED</b>			
52	CRL.M.PET. 2066/2016 0204 (STAY) (EXP - 5)	DINESH KUMAR STATE & ANR.	BHAVIT SHARMA-P HUKAM SINGH-P PP-R
53	CRL.A. 733/2016 0113 (STAY)	NOOR MOHD. & ANR. STATE & ANR.	RAHUL BATHI-P PP-R
54	CRL.R. 1286/2015 0208 (STAY)	VIRMATI @ VEENA SURENDRA & ORS.	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P PP-R VK BHADU-R
55	CRL.R. 28/2017 0206 (STAY)	KRISHAN @ KINA RAM & ORS STATE & ANR	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTALA MATORIA-P SK DADHICH-P PP-R RC JOSHI-R
56	CRL.R. 357/2017 0208 (STAY)	RAM LAL STATE	CP SONI-P PP-R
57	CRL.R. 431/2017 0205	RAJESH & ORS STATE & ANR	VINEET JAIN-P ASHOK KUMAR-P PP-R JITENDRA OJHA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED</b>			
58	CRL.R. 1293/2017	VISHRAM STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
	0110		
59	CRL.R. 1322/2017	MEGHA RAM STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0206 (STAY)		
60	C.W. 15831/2017	RAJU @ RAMESH STATE & ORS	BY POST-P
	4300		
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
61	CRL.R. 1331/2014	MOHD.TALIB ALI SHABANA @ CHAND BAI	SUNIL RANWHA-P SHARWAN KALA-P
	0208 (STAY)		PP-R DEEPAK BORA-R VISHAL SHARMA-R
<b>With</b>			
62	CRL.R. 1330/2014	MOHD.TALIB ALI IRSHAD @ KAIF	SUNIL RANWHA-P SHARWAN KALA-P VISHAL SHARMA-P
	0208 (STAY) (ORDER)		DEEPAK BORA-R
<b>FOR DICTATION OF ORDER/JUDGEMENT</b>			
63	CRL.M.PET. 705/2010	AMBA LAL & ORS. STATE & ANR.	MAHESH BORA-P VINEET JAIN-P
	0204 (EXP - 5) A/W CRLMP 1008/2010		VS RAJPUROHIT - PP-R RS RAJPUROHIT-R RSD RAJPUROHIT-R
<b>With</b>			
64	CRL.M.PET. 931/2010	PRAKASH CHANDRA RATHORE STATE & ANR.	MAHESH BORA-P ABHILASHA BORA-P BR BISHNOI-P NISHANT BORA-P
	0204 (STAY)		DR. RS DEO RAJPUROHIT-R
<b>With</b>			
65	CRL.M.PET. 1135/2010	MUNNA LAL AMBA LAL & ORS.	DR.RSD RAJPUROHIT-P HS CHAMPAWAT-P Mrs B RAJPUROHIT-P SD RAJPUROHIT-P
	0204 (STAY)		
<b>With</b>			
66	CRL.R. 04286/2010	SURAJBHAN SINGH STATE & ANR.	VINEET JAIN-P VINEET JAIN-P
	0206		PP-R DR. RS DEO RAJPUROHIT-R
<b>FOR HEARING</b>			
67	CRL.R. 1324/2011	M/S RADHEY MOHAN ARTS & CRAFTS RAM PRASAD	MAHAVEER BISHNOI-P
	0208		IR CHOUDHARY-R RN CHOUDHARY-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>68</b>	CRL.R. 187/2017  0208	KHANIYA STATE	RAKESH MATORIA-P DEEPAK KorpAL-P SHAKUNTLA MATORIA-P
<b>69</b>	CRL.R. 433/2017  0206 (STAY)	DAVENDRA STATE & ANR.	JVS DEORA-P  JITENDRA OJHA-R

SB Criminal Bails u/s 438 Cr. P. SB Criminal Appeals u/s 14A SC &amp; ST(Prevention of Atrocities) Act, 1989 related to Bails.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS/SB CRIMINAL APPEALS u/s 14A SC &amp; ST 439)</b>			
1	CRL.A. 1495/2017 0113	KARANI SINGH STATE	RAJESH CHOUDHARY-P MANJU CHOUDHARY-P
2	CRL.A. 1659/2017 0113	SETHI STATE	KAUSHAL GAUTAM-P
3	CRL.A. 1712/2017 0113	AKHILESHWAR SINGH STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
4	CRL.A. 1902/2017 0113	BHAGWANDAS BHATIYA STATE	BHARAT BHUSHAN-P DURGESH SHARMA-P ZAHEER ABBAS-P
5	CRL.A. 2004/2017 0113	VIRENDRA SINGH STATE	VINOD SHARMA-P HANUMAN KHOKHAR-P
6	CRL.A. 2080/2017 0113	TEJ SINGH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
7	CRL.A. 2083/2017 0113	SURENDRA SINGH @ SHAILENDRA & ANR. STATE	DR. RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P
<b>With</b>			
8	CRL.A. 2084/2017 0113	ANIL KUMAR & ANR. STATE	DR. RDSS KHARLIA-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P
<b>#Cr. Misc. Bail 438crpc</b>			
9	CRL.M.(BAIL) 6550/2017 0201	MAJASINGH STATE	MS AMARAWAT-P
<b>With</b>			
10	CRL.M.(BAIL) 4599/2017 0201	NAVEEN KUMAR VASHISTH STATE	KAUSHAL SHARMA-P RK SHARMA-P
11	CRL.M.(BAIL) 6720/2017 0201	BHANWAR SINGH STATE	HEMANT JAIN-P MAHIPAL SINGH-P
12	CRL.M.(BAIL) 7714/2017 0201	RAJARAM @ RAJIRAM STATE	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
13	CRL.M.(BAIL) 8593/2017 0201	BABU LAL JI JAIN STATE	VINEET DAVE-P VINEET JAIN-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>#Cr. Misc. Bail 438crpc</b>			
<b>With</b>			
14	CRL.M.(BAIL) 7423/2017	NARESH JAIN STATE	VINEET DAVE-P  PP-R  KC PITAWAT-R
	0201		
<b>With</b>			
15	CRL.M.(BAIL) 8131/2017	SMT PYARI DEVI STATE	VINEET DAVE-P  PP-R  KC PITAWAT-R
	0201		
16	CRL.M.(BAIL) 8753/2017	RAJU RAM STATE	TS RATHORE-P  PP-R
	0201		
17	CRL.M.(BAIL) 9336/2017	MOHD NAUSHAD KHAN STATE	SANJAY MATHUR-P CHETAN MENARIA-P RAVINDRA PALIWAL-P  PP-R
	0201		
18	CRL.M.(BAIL) 9638/2017	VIKRAM JEET ARORA STATE	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P  PP-R UMESH SHRIMALI-R
	0201		
19	CRL.M.(BAIL) 9952/2017	SUNIL KUMAR STATE	UMESH SHRIMALI-P  PP-R
	0201		
20	CRL.M.(BAIL) 10329/2017	AJAY LADHA STATE	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAHUL RAJPUROHIT-P  PP-R
	0201		
21	CRL.M.(BAIL) 10418/2017	BHAGIRATH SINGH STATE	RANJEET JOSHI-P ABHIJEET JOSHI -P SMITA JOSHI-P VISHWAJEET JOSHI-P  PP-R
	0201		
22	CRL.M.(BAIL) 10536/2017	SMT MANGI DEVI STATE	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAHUL RAJPUROHIT-P  PP-R
	0201		
23	CRL.M.(BAIL) 10675/2017	NARENDRA SOLANKI STATE	KS RATHORE-P SWAROOP SINGH-P  PP-R
	0201		
24	CRL.M.(BAIL) 10677/2017	DAVENDRA @ RINKU @ ORS. STATE	DS THIND-P  PP-R
	0201		
25	CRL.M.(BAIL) 10682/2017	KRISHAN KUMAR SHARMA STATE	PK MATHUR-P  PP-R
	0201		
<b>With</b>			
26	CRL.M.(BAIL) 9360/2017	KHINYA RAM STATE	SURENDRA SURANA-P  PP-R  RAJESH PAWAR-P
	0201		
27	CRL.M.(BAIL) 10871/2017	UMESH & ANR. STATE	DEEPAK MENARIA-P MOH RASHEED-P UJJWAL TIWARI-P  PP-R
	0201		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>#Cr. Misc. Bail 438crpc</b>			
<b>With</b>			
28	CRL.M.(BAIL) 10743/2017  0201	BHERU LAL STATE	DEEPAK MENARIA-P  MOH RASHEED-P MRS UJJWAL TIWARI-P
29	CRL.M.(BAIL) 11093/2017 0201	SATNAM SINGH STATE	VINEET R DAVE-P HARSHIT BHURANI-P
30	CRL.M.(BAIL) 11142/2017  0201	CHIKPAL SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
31	CRL.M.(BAIL) 11236/2017  0201	RAMESHWAR LAL @ RAMESH STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
32	CRL.M.(BAIL) 11476/2017 0201	ASHWINI KUMAR & ORS. STATE	PANKAJ SHARMA-P Dr CHETANA SHARMA-P
33	CRL.M.(BAIL) 11545/2017  0201	ASHOK KUMAR STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
34	CRL.M.(BAIL) 11620/2017 0201	SHYAM LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P
35	CRL.M.(BAIL) 11623/2017 0201	KESHAR SINGH STATE	RICHIN SURANA-P
36	CRL.M.(BAIL) 11628/2017 0201	SANTOSH DEVI STATE	ML BALAI-P J.M CHOHAN-P
37	CRL.M.(BAIL) 11629/2017 0201	KESHAR SINGH STATE	RICHIN SURANA-P
38	CRL.M.(BAIL) 11630/2017  0201	PUSHPENDRA SINGH STATE	SS SHAKTAWAT-P BPS INDA-P RAM SINGH BHABU-P
39	CRL.M.(BAIL) 11633/2017  0201	DURGA SINGH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
40	CRL.M.(BAIL) 11638/2017 0201	SUMIT KUMAR GAUTAM STATE	GIRISH SANKHALA-P
41	CRL.M.(BAIL) 11641/2017 0201	ATUL PANCHARIYA STATE	B RAY BISHNOI-P ASHOK CHANDRA-P
42	CRL.M.(BAIL) 11645/2017 0201	MOHAMMAD SALIM STATE	NS BIRKH-P PANKAJ ARORA-P



**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>#Cr. Misc. Bail 438crpc</b>			
<b>43</b>	CRL.M.(BAIL) 11653/2017	SMT SAYARI DEVI STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0201		
<b>With</b>			
<b>44</b>	CRL.M.(BAIL) 11649/2017	HARMENDRA KUMAR MEENA STATE	LS JODHA-P SUMAN JODHA-P
	0201		
<b>FOR ORDERS(SB CRIMINAL APPEALS u/s 14A SC &amp; ST 438)</b>			
<b>45</b>	CRL.A. 1504/2017	SHAMBHU SINGH & ORS STATE	JVS DEORA-P
	0113		

**Daily Causelist(Filtered)**  
**Wednesday Dated : 20/12/2017**  
**Before Dy. Registrar (Judicial)**

2.30 PM - 4.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	CRL.M.PET. 2796/2017 0204 (STAY) (EXP -9)	HANUMAN SINGH & ANR. STATE & ANR.	VINEET JAIN-P ASHOK KUMAR-P PP-R
2	CRL.R. 411/2015 0208 (STAY)	MUKESH @ MUKESH KUMAR STATE & ORS.	BHARAT DEVASI-P PP-R
3	CRL.R. 346/2016 0206	ROSHAN LAL STATE & ORS.	PANKAJ GUPTA-P KAUSHAL GAUTAM-P NIRANJAN SINGH-P PP-R OP MEHTA-R
4	C.W. 6484/2009 5500 (STAY)	SWARAN SINGH BOARD OF REVENUE, AJMER & ORS	HS SIDHU-P DEEPAK PAREEK-P JS BHALERIA-P HEMANT CHOUDHARY-R AVINASH ACHARYA-R SANDEEP BHANDAWAT GC-R SURENDRA BHANDARI-R
5	C.W. 6027/2010 4300 (STAY)	VERA J. MERWAJI & ANR STATE OF RAJ. & ORS	LM LODHA-P HARISH JANGID-P MANISH SHISHODIA-R
6	C.W. 3034/2011 4300	PREM SINGH P.I.O., HEADMASTER GOVT. GIRLS SSS & ORS	J GEHLOT-P KK BHATI-P R SINGH-P
7	C.W. 6923/2013 0515 (STAY)	DINESH SINGH RAJPUROHIT & ORS STATE & ORS	NUPUR BHATI-P DHIRENDRA SINGH-P GR PUNIA AAG-R SS LADRECHA AAG-R
8	C.W. 4910/2015 0515 (STAY)	DR. SMT. VIBHA BHOOT STATE & ORS.	ARPIT BHOOT-P DC KHATRI-P CS COTWANI-R DS JASOL-R
9	C.W. 9448/2015 1804 (STAY)	SUMAN SHARMA STATE & ORS	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P SAJJAN SINGH-R ASHOK KUMAR JAIN-R RAJEEV PUROHIT-R
10	C.W. 5122/2016 0507	CHETAN RAM & ORS. STATE & ORS.	ANIRUDH PUROHIT-P DINESH GODARA-P
11	C.W. 8496/2016 0515 (STAY)	DEEPAK KUMAR SHARMA STATE & ANR	INDERJEET YADAV-P DEEPAK NEHRA-P
12	C.W. 9157/2016 0515 (STAY)	GOTAM LAL MEENA STATE & ORS	JVS DEORA-P
13	C.W. 1139/2017 0515 (STAY)	SUNIL JHORAR STATE & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
14	C.W. 7309/2017 0507	REKHA PALIWAL & ORS. STATE OF RAJASTHAN & ORS.	AD UJJWAL-P MANISH PATEL-R
15	C.W. 7730/2017 0515	VISHVJEET STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P

**Daily Causelist(Filterd)  
Wednesday Dated : 20/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
16	C.M.A. 613/2007  0603	MOHD.ALI & ORS RAMAKISHAN & ORS	SUNIL MEHTA-P DR VAISHNAV-P SK MAHESHWARI-P SS TANWAR-P  VISHAL SINGHAL-R MUKUL SINGHVI-R NS KHILERI-R
17	C.M.A. 2097/2012  0603	MEWA RAM & ORS. GOPI & ORS.	RS CHUNDAWAT-P SMT RAGHURAJ-P  VARUN GUPTA-R
18	C.M.A. 236/2013  0603 (STAY)	N.I.A.CO.LTD. SMT.BENKI BAI & ORS.	ANIL BACHHAWAT-P MP GOSWAMI-P SANJAY RAJ PALIWAL-P  DEELIP KAWADIA-R CAVEATOR-R
19	C.M.A. 527/2013  0603 (STAY) EX.6	SHRI RAM G.I.C.LTD. BHERU LAL & ORS.	VINAY KOTHARI-P
20	C.M.A. 207/2014  0603	SMT. TAGU DEVI & ORS. MOTI LAL & ORS.	RAJESH PANWAR-P MR CHOUDHARY-P MS SONI-P  MUKUL SINGHVI-R
21	C.M.A. 1022/2014  0603 CORRECTION	SMT. MUNNI BAI & ORS. NATIONAL INS. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P  FARZAND ALI-R KULDEEP MATHUR-R PRITAM JAIN-R PRITAM JOSHI-R RAHUL BATHI-R RAHUL BHATI-R ZAFAR KHAN-R
22	C.M.A. 1223/2015  0603 (STAY)	THE NEW INDIA ASSURANCE CO. LTD. PRAKASH KANWAR & ORS.	DHANPAT CHOUDHARY-P  KAMAL SINGH RATHORE-R BALLU SINGH-R BS RATHORE-R KS RATHORE-R SHAMBHOO SINGH-R SK SHANKHLA-R SWAROOP SINGH-R TRS SODHA-R
23	C.M.A. 440/2016  0603	BABU LAL & ANR. TEER SINGH JADEJA & ORS.	BS DEORA-P KP RAJ SINGH-P
24	C.M.A. 1919/2016  0603	SMT. ITLI @ DHULI & ORS. MEGHA & ORS.	LOVE JAIN-P  AK DADHICH-R
25	C.M.A. 2004/2016  0603 (STAY)	THE UNITED INDIA INSURANCE CO. LTD. GHASI RAM & ORS.	UCS SINGHVI-P
26	C.M.A. 2427/2016  0603 (STAY)	RSRTC SMT. JASMIN ROZERS & ANR.	MR PAREEK-P
27	C.M.A. 275/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SURTA & ORS.	ANIL KAUSHIK-P  DR P DAVE-R
28	C.Ist.Appl 85/2006  3800	ASHOK KUMAR NARPAT LAL	GR SINGHVI-P RAVI PANWAR-P REKHA YADAV-P RK YADAV-P  GS RATHORE-R VIKARAM SINGH-R VIKRAM SINGH-R VS NATHAWAT-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
29	C.Ist.Appl 195/2017	JODHPUR VIDYUT VITRAN NIGAM LTD. & ANR MAKHANI & ORS.	DHANESH SARASWAT-P NAVNEET SINGH BIRKH-P SHUBHAM MODI-P VIPUL DHARNIA-P
	0603 (STAY)		
30	C.Ist.Appl 256/2017	KULDEEP KUMAR KISTURI DEVI & ORS.	BM AGGARWAL-P DR.DHAN KANWAR RAJPUROHIT-P VK AGGARWAL-P
	2800 (STAY)		
31	C.IInd.APPL 192/2011	LRS.OF HOLA RAM LRS.OF SANKALA	SURESH SHRIMALI-P MAHESH JOSHI-P
	3900		
<b>#DEFECT CASES</b>			
32	CRL.M.PET. 2491/2017	JALALUDDIN STATE	SS KHATRI-P BS CHOUHAN-P
	0204		
33	CRL.M.PET. 2545/2017	SMT LAXMI SOLANKI STATE & ORS.	SURESH CHARAN-P DILIP VYAS-P RAHUL BHATI-P
	0204		
34	CRL.R. 472/2017	SATAYA NARAYAN STATE	SUSILA SHARMA-P BHAWARI DEWASI-P RAJA RAM TIWARI-P
	0208		
35	C.W. 7519/2017	K.C. MEENA SMT.LEELA & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P
	4300		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**  
**Before Registrar (Admn.)**

11.30 AM - 1.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	CRL.A. 586/2017  0102	BABULAL STATE & ANR.	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
2	CRL.R. 1188/2017  0208	DAYARAM JANGU CBI	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P
3	C.M.A. 661/2017  4000 (STAY)	BALDEV SINGH & ORS. RAGHUVVEER SINGH	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P KUNAL PALIWAL-P SURENDRA SINGH-P
4	C.Ist.Appl 534/2007  3800 (STAY)	SMT.SAYARI & ANR. SMT.RUKMA DEVI	JK CHANDA-P AMIT GAUR-P ARPIT BHOOOT-P DC KHATRI-P GK CHANDA-P MA SIDDIQUI-P
5	C.IInd.APPL 88/2004  3900	LRS OF SMT. JETOON ABDUL MAZID & ANR	HR SONI-P CP SONI-P NK MUNDRA-P SL SONI-P
6	C.IInd.APPL 197/2007  3900 (STAY)	TARA CHAND PANNA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P RAJESH CHAUDHARY-P RAJESH PARIHAR-P
<b>FOR DEFECT CASES</b>			
7	CIV.CRO.APP 14/2017  4200	HOT CHAND & ANR. SMT. TAMMU & ORS.	MANISH PITALIYA-P
8	C. RES 170/2017  4200	ABDUL LATIF & ANR. UNITED INDIA INSURANCE CO. LTD. & ANR	ANURAG SHUKLA-P
9	CRL.M.PET. 2540/2017  0204	M/S KUNDAN SONI & ANR. STATE & ANR.	SANJAY NAHAR-P PP-R
10	CRL.M.PET. 3444/2017  0204	RAMESH CHANDRA SHARMA STATE & ORS	RAMESH PUROHIT-P ARVIND CHOUDHARY-P PP-R
11	CRL.M.PET. 3688/2017  0204	KUMBHARAM STATE & ANR	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
12	CRL.M.PET. 3784/2017  0204	SMT PURBI GHOSH & ORS STATE & ANR	GR SIYAG-P BS BHATI-P PP-R
13	CRL.M.PET. 3911/2017  0204	RAMSHARAN YADAV MADANLAL BHATI	MS AMARAWAT-P PP-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 20/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR DEFECT CASES</b>			
14	CRL.M.PET. 4171/2017 0204	MOHAMMED NADEEM & ANR. STATE & ORS	PC SOLANKI-P KAILASH SONI-P
15	CRL.M.PET. 4321/2017 0204	DEEPAK RATHI STATE & ANR	MD KALLA-P RADHESHAYAM MANKAD-P
16	CRL.M.PET. 4345/2017 0204	DEEPAK STATE & ANR	SURESH VYAS-P DEVENDRA BOHRA-P RR THANVI -P
17	CRL.M.PET. 4366/2017 0204	NIRMA & ORS. GHANSHYAM	NK GOYAL-P VARUN GOYAL-P
18	CRL.M.PET. 4375/2017 0204	DEEPAK RATHI STATE & ANR	MD KALLA-P RADHESHAYAM MANKAD-P
19	CRL.M.PET. 4385/2017 0204	KAMAL KHAN STATE	ASHOK CHHANGANI-P AVIN CHHANGANI-P
20	CRL.M.PET. 4419/2017 0204	RAJENDRA KUMAR PAREEK RAJENDRA KUMAR SHARMA	MANISH VYAS-P PUKHRAJ JANGID-P
21	CRL.M.PET. 4426/2017 0204	SMT SARJEET KAUR STATE & ORS	SUSHIL BISHNOI-P
22	CRL.A. 1918/2017 0107	NARCOTICS CONTROL (BOARD) BUREAU SHOYAB KHAN	MR PAREEK-P
23	C.R. 192/2017 4100	MEWARA KSHATRIYA SAMAJ DEVI SINGH SOLANKI & ANR.	ASHOK PATEL-P BL KUDAN-P MANISH PATEL-P
24	C.M.A. 1110/2013 0603	CHAMPA DEVI & ORS. RAMESH KUMAR & ORS.	RAVI PANWAR-P
25	C.M.A. 1913/2017 0603	SMT. ANOKHIBANO & ORS. MUKESH YADAV & ORS.	JP BHARDWAJ-P NEELAM BHARDWAJ-P
26	C.M.A. 2675/2017 1003	GURSEVAK SINGH SMT. GURPREET KAUR	NK SHARMA-P
27	C.M.A. 2713/2017 0603	NARENDRA SINGH & ORS. SHRIRAM GENERAL INS. CO. LTD. & ORS.	DEELIP KAWADIA-P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT -P
28	C.M.A. 2757/2017 0602	IFFCO TOKIO GENERAL INS. CO. LTD. AMANA RAM & ORS.	VINAY KOTHARI-P
29	C.M.A. 2823/2017 0603	SMT. PREM DEVI ICICI LOMBARD GEN. INS. CO. & ORS.	NK GURJAR-P
30	C.M.A. 2826/2017 0603	MADHU LAL BAWARI PRAHALAD GURJAR & ORS.	NK GURJAR-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR DEFECT CASES</b>			
31	C.M.A. 2830/2017 0602	MANOHAR SINGH PABURAM BISHNOI & ANR.	RAJESH PANWAR-P MS SONI-P
32	C.M.A. 2908/2017 0603	ANOOP SINGH & ORS. MUKHTIYAR ALI & ORS.	KAILASH KHATRI-P
33	C.M.A. 2911/2017 0603	SMT. GEETA DEVI & ORS. SANTOSH KUMAR & ORS.	SANJAY NAHAR-P
34	C.M.A. 2912/2017 0603	BASANTI LAL SHARMA KHAYALI LAL & ANR.,	RS MANKAD-P
35	C.M.A. 3006/2017 0602	SMT. KAMALA @ JHAMAKU PUKHRAJ DESHANTARI & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P
36	C.Ist.Appl 445/2017 3800	SMT. HAJRA J.D.A. & ORS.	PAWAN RANKAWAT-P PM VYAS-P RAJ KUMAR CHOUHAN-P
37	C.Ist.Appl 453/2017 3800	SMT. MOHINI & ANR. SHANKAR LAL & ANR.	SP SHARMA-P DS RATHORE-P GL PRAJAPAT-P MS RATHORE-P
38	I.T.APEAL 46/2017 1303	PR. COMMISSIONER OF INCOME TAX, JAIPUR VYAPAR SANGH	KK BISSA-P GS CHOUHAN-P HG CHANDA-P